

<u>ORGANISATION</u>	<u>NOMINATED/ STANDING COUNSEL</u>	<u>ADDRESS</u>	<u>CONTACT NOS.</u>
<p>ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL DELHI EDUCATION SOCIETY (REGD.)</p> <p>(LETTER DT. 09.06.2016)</p>	<p>MR. EJAZ MAQBOOL (LEGAL COUNSEL)</p>	<p>CHAMBER No. 319, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>CHAMBER OF THE LEGAL ADVISOR REGISTRAR'S OFFICE, JAMIA MILLIA ISLAMIA, NEW DELHI-110025</p> <p>MAQBOOL & COMPANY ADVOCATES, SUPREME COURT OF INDIA, C-13, SECTOR - 20 NOIDA-201301 (INDIA)</p>	<p>PH.: 26981472</p> <p>PH.:+91-120-2558881 +91-120-2530486</p> <p>FAX:+91-120-2552334</p> <p>MOB.:+9198-110-52710</p> <p>E-MAIL: emaqbool@gmail.com emaqbool@yahoo.com</p>
<p>ALL INDIA COUNCIL FOR TECHNICAL EDUCATION (AICTE)</p>	<p>1. MR. ANIL SONI 'STANDING COUNSEL'</p> <p>[wef 03.01.2015]</p>	<p>OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052</p>	<p>MOB.: 9312224805</p> <p>EMAIL: anilsoni42@gmail.com</p>
<p>ALL INDIA INSTITUTE OF MEDICAL SCIENCES (AIIMS) (LETTER DTD 21.02.2008)</p>	<p>1. MR. MUKUL GUPTA</p>	<p>OFFICE ADDRESS: 236, 2ND FLOOR, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>RESIDENTIAL ADDRESS:- C-118, ASHOK VIHAR, NEW DELHI - 110052</p>	<p>TEL. 23382840 & 23382163</p> <p>27436362,27436838</p>
<p>(LETTER DTD 21.05.2015)</p>	<p>MR. RAJ KUMAR GUPTA</p>	<p>NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA,</p>	

		NEW DELHI	
(LETTER DT.09.12.2017)	<p>3.MR.SATVIK VARMA,ADV 4.MR.ATUL KUMAR,ADV 5.DR.HARSH PATHAK,ADV 6.MR.ANAND VARMA,ADV 7.MR.ALDANISH REIN,ADV 8.MR.VIBHORE GARG,ADV</p>		
	<p><u>PANEEL COUNSELS</u></p> <p>3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV</p>		
	<p>MR. KUNAL SABHARWAL, ADVOCATE</p> <p>ON THE PANEL OF COUNSELS FOR THREE YEARS VIDE LETTER DATED 30.08.2022</p>		
APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)	MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL	249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI	23686241, 23747585 23747161
AIRPORTS AUTHORITY OF INDIA	MR. DIGVIJAY RAI 'STANDING COUNSEL' [AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]	477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003. <u>OFFICE AT :</u> A-190, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9873103599 PH. (OFFICE) : 011-41040522 e-mail: digvijayrai@rediffmail. com

<p>AIR INDIA LTD.</p>	<p>M/S SURI & CO., ADVOCATES</p>	<p>12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI - 110003</p>	<p>PH : 24646776, 24646886</p>
<p>----- AIR INDIA LTD. [LETTER DTD 23.09.2020]</p>	<p>M/S BHASIN & CO., ADVOCATE</p>	<p>10TH FLOOR, 10, HAILEY ROAD, NEW DELH - 110 001</p>	<p>23315024, 23322601, 23326968</p>
<p>ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA</p>	<p>M/S DSK LEGAL,</p>	<p>G-29, BASEMENT, LAJPAT NAGAR-III NEW DELHI-110024</p>	<p>CONTACT PERSON- MR. KRISHAN, CLERK, DSK LEGAL (MOBILE - 9871452750, EMAIL - krishanita1981@gmail.com ALTERNATIVE CONTACT PERSON- MR. SAMIR MALIK, ASSOCIATE PARTNER, DSK LEGAL (MOBILE 9871737960, EMAIL- samir.malik@dsklegal.com)</p>
<p>ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA</p>	<p>SENIOR ADVOCATES 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA (ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA (ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE)</p>		

	7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022		
ARMY COLLEGE OF MEDICAL SCIENCES (ACMS) & ARMY WELFARE EDUCATION SOCIETY (AWES)	MR. DIPAK KUMAR JENA "NOMINATED COUNSEL"	D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091	PHONE :011-22744025,26 PHONE FAX-011-22744025 MOBILE:9810078350, 9868878350 E-MAIL: dkjlegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE (MNI), AZADPUR, DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN 'STANDING COUNSEL' ----- MR. RAJESH KUMAR GAUTAM 'STANDING COUNSEL' (LETTER DTD. 13.07.2017) ----- M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH ----- MS. REEMA KHORANA, ADV 'STANDING COUNSEL' (LETTER DT. 03.12.2018)	ROOM NO. 302, 3 RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001 ----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 ----- C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI. ----- OFFICE: E 89, BASEMENT, MASJIT MOTH, GREATER KAILASH-III, NEW DELHI-110048	TEL.: 011-23710227 MOB.: 9810012586 ----- TEL.: 011-49404616 49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- TEL.: 011-65259344 MOB.: 9871055118 9971055118 ----- TEL:011-40644210 MOB:9811135752, 9811229397

		<u>CHAMBER:</u> CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI	TEL: 011-23387866
ADITYA BIRLA FINANCE LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
ADITYA BIRLA HOUSING FINANCE LTD. (A PART OF ADITYA BIRLA CAPITAL LTD.)	MR. ANMOL CHANDAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 12.04.2023	D-18 (LGF), JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 8375015983 EMAIL: advocate.anmol@gmail.com
AKS UNIVERSITY, SATNA (MADHYA PRADESH) THE UNIVERSITY WITH DIFFERENCE	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 16.11.2022	K-17, GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: +91 9990432878 9313104735 EMAIL: advskrout@yahoo.com skrlawfirms@gmail.com
AKHIL BHARATIYA PRAKRITIK CHIKITSA PARISHAD [AUTONOMOUS BODY] [FORMERLY ALL INDIA NATURE CARE FOUNDATION]	MR. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9810053768 EMAIL: rjndr.rawat@gmail.com
	MR. MANISH KUMAR, ADVOCATE, ADDL STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9910580816 EMAIL: manishkumaradvv6@gmail.com
	MS. VANDANA SACHDEVA, ADVOCATE, PANEL COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI, AT NEW DELHI	MOBILE: 9354800868
ALTICO CAPITAL INDIA PRIVATE LIMITED LETTER DT. 25.10.2017	MS. DIYA KAPUR LAW CHAMBERS OF KAPUR & TREHAN	A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024	E-MAIL: diya.kapur@lawchambers.in PH: 011-40546138
ANDHRA BANK	<u>NOMINATED COUNSELS</u> 1. MR. R P VATS	SUITE NO.1, 19, PARK AREA, NEW	

LETTER DT. 10.01.2018	(M/S VATS GUPTA & COMPANY)	DELHI-110005	
	2. MR. P B A SRINIVASAN (M/S SRI & ASSOCIATES)	B-1/6, LGF HAUZ KHAS, NEW DELHI-110016	
	3. MR. KRISHAN NARANG (M/S NARANG ASSOCIATES)	D-28, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	
	4. MR. BALRAJ DEWAN	CHAMBER NO. 108, C K DAPTHARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-01	
ARCHAEOLOGICAL SURVEY OF INDIA, GOVERNMENT OF INDIA	DR. SUBHASH CHANDER GUPTA, ADVOCATE SENIOR STANDING COUNSEL ENROLMENT NUMBER D-192/1985 (BAR COUNCIL OF DELHI) "LETTER DATED 02.11.2021"	518, MOUNT KAILASH TOWER-3, EAST OF KAILASH, NEW DELHI-110065	EMAIL: MSUBHASHG@GMAIL.COM MOBILE: 9810689321
BANK OF BARODA	MR. ARUN AGARWAL	159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003	MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE (STANDING COUNSEL) LETTER DATED 11.08.2021	OFF ADDRESS: K-17, BASEMENT GREEN PARK EXTENSION NEW DELHI-110001 CHAMBER ADDRESS: CHAMBER NO.175, NEW CHAMBER BLOCK, HIGH COURT BUILDING DEHI HIGH COURT, NEW DELHI	MOB: 9990432878 OFF: 011-41005675
	KUSH SHARMA, ADV MANAGING PARTNER "STANDING COUNSEL"	<u>KSA LAW OFFICES LLP</u> CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003 OFFICE:	PH:- 9311399002 PH:- 011-23387385

		A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042 CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI, NEW DELHI-110085	PH:- 011-79663677
	MR. BRIJESH KUMAR TAMBER, ADVOCATE "STANDING COUNSEL" "LETTER DTD: 07.10.2020"	CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI OFFICE ADDRESS: C-10 BASEMENT, NIZAMUDIN (WEST) NEW DELHI-110013	TEL: 011-41030212-215 MOB: 9811829656 9891125411
	MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL LETTER DATED 08.09.2022	CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN, NEW DELHI OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	OFFICE: 011-41001606 MOBILE: 9868100876 9911873774 EMAIL: praveena1807@hotmail.com
BANK OF MAHARASHTRA	MR. V.K. GUPTA, ADVOCATE STANDING COUNSEL "LETTER DT. 13.03.2023"	143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9582206578, OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
BHARAT PETROLEUM CORPORATION LTD "OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26322240-44 e-mail: koura_co@bol.net.in kouraco@vsnl.net

<p>COURT: Z_legalinfo@bharatpetroleum.in <u>VIDE LETTER DATED 09.03.2021</u></p>			
<p>BHARAT SANCHAR NIGAM LTD. (BSNL)</p>	<p>1. MR. SAMEER AGARWAL</p>	<p>CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001</p> <p>RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303</p>	<p>TELEPHONE NO. (O) - 23388889 MOBILE - 9873405405 9810047285</p> <p>EMAIL: sameer.lawyer@gmail.com</p>
<p>BSES YAMUNA POWER LIMITED</p>	<p>MR. MANISH KUMAR SRIVASTAVA, ADVOCATE, ENROL NO. D/251/2001</p> <p>"STANDING COUNSEL"</p> <p>LETTER DATED 15.03.2023</p>	<p>ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016</p>	<p>MOBILE: 9871102052</p> <p>LANDLINE: 011-4053-8238/ 4158-9191</p> <p>EMAIL: manish@kdatta.in, mansri25@gmail.com</p>
<p>BSES RAJDHANI (LETTER DTD. 13.2.08)</p>	<p>ALAG & ASSOCCOATES, ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"</p>	<p>1. CHAMBER NO. 493, LAWYERS CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003</p> <p>2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024</p>	<p>PH. 23073810, 65653534 PH. 46594879</p>
<p>BULANDSHAHR & KHURJA DEVELOPMENT AUTHORITY, BULANDSHAHR</p>	<p>MS. VEERA KAUL SINGH, ADVOCATE</p> <p>VIDE LETTER DATED 16.09.2022</p>		
<p>BSES RAJDHANI POWER LIMITED</p>	<p>MR. RISHAB RAJ JAIN, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 19.06.2023</p>	<p>M-24, LOWER GROUND FLOOR (LGF), LAJPAT NAGAR-III NEW DELHI-110 024</p>	<p>PHONE: 011 46561081/82 MOBILE: 9811079695 EMAIL: rishab@rrjassociate.com</p>
<p>BAR COUNCIL OF INDIA</p>	<p>1. MR. PREETPAL SINGH</p>	<p>118, LAWYERS CHAMBERS,</p>	<p>MOB.: 9958555055</p>

(LETTER DTD. 10.05.2012)
(LETTER DTD. 07.12.2016)

[LETTER DTD. 16.10.2012]
(LETTER DTD. 07.12.2016)

[LETTER DTD. 19.08.2013]
(LETTER DTD. 07.12.2016)

[LETTER DTD. 20.06.2015]
(LETTER DTD. 07.12.2016)

(LETTER DTD. 07.12.2016)

2. MR. RAJESH YADAV

3.MR. UMESH JOSHI
ADVOCATE

4. MRS. SAMTA P. MISHRA

5. MR. HARSH SHARMA

6. MR. VIBHU SHANKER
MISHRA

7. MS. ANJUL DWIVEDI

8. MR. MAHAVIR SINGH

HIGH COURT OF DELHI
SHER SHAH ROAD,
NEW DELHI-110003

C-253, FIRST FLOOR
DEFENCE COLONY,NEW DELHI-110024

HOUSE NO.206, BLOCK B-1, YAMUNA
VIHAR, DELHI 110053

PLOT NO. 745, SECTOR-45,
FARIDABAD, HARYANA

PROSOLL LAW INC.
OFFICE-2308 (L.G.F.) HUDSON
LANE,DELHI-9

MB 180, IST FLOOR, SHAKARPUR,
DELHI-110092

CHAMBER NO. 322,NEW LAWYERS
CHAMBER, MC SETALVAD CHAMBER
BLOCK, SUPREME COURT

BLOCK A4, FLAT NO. 001, KRISHNA
APRA GARDEN,NEAR SHIPRA
MALL,INDIRAPURAM, GHAZIABAD,
UTTAR PRADESH

137-A, PATIALA HOUSE COURTS, NEW
DELHI-110017

MOB.: 9811006760

PH.:22918636
MOB.:09910568669
9968298636

EMAIL:
advumeshjoshi@gmail.com

MOB.:9868006919

MOB: 9968293810,
9810064070

MOB:9868085319

EMAIL:
vsmishraadvocate@gmail.com

MOB:8586961002

EMAIL:
anjuldwivedi25@yahoo.co.in

MOB: 9717226767
9312388208

	<p>9. MR. VIKRANT PACHNANDA</p> <p>-----</p> <p>BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023</p> <p>-----</p> <p>MR. RAM SANKAR 'PANEL ADVOCATE'</p> <p>(LETTER DTD. 11.08.2017)</p> <p>-----</p> <p>MR. SHIVANG DUBEY, ADVOCATE (PANEL ADVOCATE)</p> <p>LETTER DT. 16.12.2017</p>	<p>BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023</p> <p>-----</p> <p>RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI- 110014</p> <p>-----</p> <p>189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065</p>	<p>EMAIL: advovigh@gmail.com</p> <p>-----</p> <p>MOB: 9871138313 EMAIL: vikrant.pachnanda@gmail.com</p> <p>-----</p> <p>MOB.: 9873251588 TEL.: 011 24378100</p> <p>-----</p> <p>EMAIL: apexcourt@lawyer.com</p> <p>-----</p> <p>MOB: 9893014398 EMAIL: shivangdubey@hotmail.com</p>
BHARAT HEAVY ELECTRICALS LTD.	<p>1. MR. A.K. ROY, ADVOCATE STANDING COUNSEL</p> <p>"LETTER DATED 29.06.2023"</p>	<p>OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-110091</p>	<p>MOB.: 9811678928 9999658928 EMAIL: advocate_akroy@yahoo.com</p>
	<p>2. MR. SAURAV AGARAWAL, ADVOCATE STANDING COUNSEL</p> <p>"LETTER DATED 29.06.2023"</p>	<p>FLAT 3D, WHITE HOUSE, 10 BHAGWAN DASS ROAD, NEW DELHI-110001</p>	<p>MOB.: 9312832442 email: sauravadv@gmail.com saurav@saoffice.in</p>
	<p>3. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER STANDING COUNSEL</p> <p>"LETTER DATED 29.06.2023"</p>	<p>OFFICE: MAX TOWERS, 7TH AND 8TH FLOORS, SECTOR 16B, NOIDA-201 301</p>	<p>MOB.: 9811022261 EMAIL: delhi@khaitanco.com atul.s.mathur@khaitanco.com</p>

	4.MR. KRISHAN KUMAR TYAGI, ADVOCATE, STANDING COUNSEL "LETTER DATED 29.06.2023"	316, LAWYER'S CHAMBER, C.K. DAPHTARAY BLOCK, SUPREME COURT, NEW DELHI	EMAIL: kktscoffice142@gmail.com MOBILE: 9811157131
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016 94, LAWYERS CHAMBER(OLD BLOCK) SUPREME COURT OF INDIA,NEW DELHI-110001	PH: 26180091,26180093 TELEFAX: 26173155 PH: 20904036
BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)			
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	PH: 23381487 26322240-44 Fax;(91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE (O) : 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES,ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BANK OF INDIA	1.M/S JAGAT ARORA & ASSO.	CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI OFF.: HOUSE No.132, SECTOR-15A, NOIDA(U.P.)	PH.:011-23386433 MOB.:9810176964 PH.:95120-2511628, 95120-2512158 EMAIL: rajat132noida@yahoo.co .

		in
2. MR. VIPIN JAI, ADVOCATE	CHAMBER No. 437, PATIALA COURTS NEW LAWYERS CHAMBERS, NEW DELHI-110001 OFF.: S-394, GREATER KAILASH-I, NEW DELHI-48 RESIDENCE CUM OFFICE: B-15/3, LEIAH APARTMENTS, VASUNDHRA ENCLAVE, DELHI-96	PH.: 9873715747 9811057423 23072085 E-MAIL: vipinjai@yahoo.co.in
3. MR. P.K. MULLICK, ADVOCATE	CHAMBER No. 10, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE : SECTOR-5, HOUSE No. 98, RACHNA, VAISHALI, GHAZIABAD, U.P.-201010	PH.:9810144495 9818291919 23384150 E-MAIL: pkmullick@gmail.com
4. MR. ASHISH RANA, ADVOCATE	CHAMBER No. 113, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. C-41, 2 ND FLOOR, SECTOR-2, NOIDA-201301	PH.: 9971882200 0120-4113370 E-MAIL: ashish.rana@abslegal.co.in
5. MR. V. SESHAGIRI, ADVOATE	A-004, MAURYA APARTMENTS, 95- I.P. EXTENSION, PATPARGANJ	PH.: 9810323738 40640111 E-MAIL: Seshagiri@nsachambers.com
6. MR.S.K.GHANDHI, ADVOCATE	CHAMBER NO. 253, LAWYERS CHAMBER DELHI HIGH COURT, NEW DELHI-110003 OFFICE AT: B-3/12, VASANT VIHAR, NEW DELHI-110057	MOB: 9810122555,23384833 EMAIL: SUNILKRGANDHI@YAHOO.CO.IN
7. MR. SANTOSH K. ROUT, ADVOCATE	CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT,NEW DELHI-110003	MOB: 9990432878, 41005675 EMAIL: ADVSKROUT@YAHOO.COM
8. MR. ADITYA KUMAR,	OFFICE AT: F-12A, LGF, KAILASH	MOB:9871921111

	ADVOCATE	COLONY, NEW DEHLI-110048	EMAIL: ADITYAKUMARADV@GMAIL.COM
	9. SH. SAJU JAKOB,ADVOCATE EMROLMENT ID-D-/1989 STANDING COUNSEL LETTER DATED 21.05.2020	CHAMBER 47, SUPREME COURT, NEW DELHI-110001 178, ENGINEERS' ESTATE, PATPARGANJ, IP EXTENSION. NEW DELHI-110092	MOBILE: 9873790479 EMAIL: SAJUJAKOB@GMAIL.COM ADVSAJUJAKOB@LILYTHOMAS.ORG
	10. MS. RICHA KAPOOR, ADVOCATE D/725/1992 NOMINATED COUNSEL LETTER DATED 21.05.2020	D-168, LAJPAT NAGAR-1, DELHI-24 407, LAWYERS CHAMBER, BLOCK-1, HIGH COURT OF DELHI NEW DELHI-110003	MOB: 9810400407 EMAIL: OFFICE@MARKLEGAL.CO.IN
	11. MR. BRIJESH KUMAR TAMBER, ADVOCATE ENROLMENT ID: D/1432/2003 LETTER DATED 01.09.2023	J-28, JANGPURA EXTENSION, NEW DELHI-110014	MOB: 9891125411 EMAIL: brijesh_tamber@hotmail.com officeofbrijeshktamber@gmail.com
BRIDGE AND ROOF CO. (INDIA)LTD. (A GOVERNMENT OF INDIA ENTERPRISE)	MR. A.P. DHAMIJA	CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI- 110001.	MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com
CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India) (LETTER DATED 25.04.2018)	MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]	S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048	M-9810186857 OFFICE: 011-29239717
BARCLAYS BANK PLC	1. MR. SANJAY GUPTA, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT,	MOB.: 9811152920 (MR. SANJAY GUPTA)

<p>(LETTER DTD. 23.08.2017)</p>	<p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD (LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in</p>
<p>BAJAJ FINANCE LIMITED</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT,GREATER KAILASH,PART-1, NEW DELHI-110048</p>	<p>PHONE: 9811250543, 011-26211488</p>
<p>BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)</p>	<p>MS. BINDU SAXENA,ADVOCATE MR. SHAILENDRA SWARUP,ADVOCATE (PARTNERS OF M/S SWARUP</p>	<p>M/S SWARUP & ASSOCIATES,6TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048</p>	<p>MOB: 9810019293 E-MAIL: bsaxena@swarupco.com MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM</p>

	& ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)		TEL: 91 (11) 29221435, 29225875 , 29227534/35 FAX: 91 (11) 29228625, 29212904 E-MAIL: swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)	1. ----- 2. MR. PRADEEP K. BALAKRISHNAN ----- 3. MR. RAJESH GAUTAM (LETTER DTD. 14.07.2017) ----- 4. MR. KARAN KHANNA ----- 5. MR. DEEPAK JAIN (LETTER RECD. ON 11.01.2017)	 ----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ----- C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 ----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 ----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW	 ----- TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com ----- TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com ----- MOB.: 9910505313

(LETTER DATED 18.07.2018)	6. MR. SANTOSH KUMAR ROUT, ADV [W.E.F.02.07.2018]	FRIENDS COLONY, NEW DELHI-110025 CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT	----- MOB: 9990432878 EMAIL: advskrout@yahoo.com
CENTRAL BOARD OF SECONDARY EDUCATION	MR. ATUL KUMAR (LETTER DT. 04.02.2017)	CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	MOB. 9818683833 EMAIL: atulkumar.adv@gmail.com
	MR. ASHOK KUMAR (LETTER DT. 04.02.2017)	J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015	MOB.: 9810011826 EMAIL: ashok1166@yahoo.com
	SHRI M A NIYAZI, ADVOCATE COUNSEL "LETTER DATED 28.10.2021"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF, JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING CORPORATION (A GOVERNMENT OF INDIA UNDERTAKING)	THE GROUP GENERAL MANAGER (PERSONNEL) CENTRAL WAREHOUSING CORPORATION	C.O. 4/1, AUGUST KRANTI MARG, SIRI INSTITUTIONAL AREA, HAUZ KHAS NEW DELHI-110016	EMAIL: ggmpers@cewacor.nic.in TEL NO.: 011-26515178 MOB: 9871699240
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CIVIL SERVICES OFFICERS'	MR. ANSHUMAN SHARMA,		MOBILE: 9910207302

<p>INSTITUTE, VINAY MARG, CHANAKYAPURI, NEW DELHI-110021</p> <p>NOTE: THE COPY OF THE WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO CIVIL SERVICES OFFICERS' INSTITUTE SHOULD BE FORWARDED DIRECTLY TO THEIR OFFICE THROUGH EMAIL i.e., on gm@csoi.in</p> <p>"LETTER DATED 19.05.2023"</p>	<p>ADVOCATE "ON PANEL"</p> <p>LETTER DATED 19.05.2023</p>		<p>EMAIL: aslawsoffice@gmail.com</p>
<p>CEMENT CORPORATION OF INDIA LTD. (15.11.2006)</p>	<p>1. SH ALAKH KUMAR</p> <p>2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS</p>	<p>CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016</p> <p>KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014</p>	<p>PH. 23387072</p> <p>TEL. 9811063763 PHONE: 26564516, 26511625</p> <p>TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com</p>
<p>COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)</p>	<p>1. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p> <p>2. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>3. DR. SURAT SINGH, ADVOCATE EMPANELLED ADVOCATE</p>	<p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>LAW OFFICE: B-45, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>MOB: 9319068001 EMAIL: drsوراتsingh972@gmail.c</p>

	"FROM 01.10.2022 TO 28.02.2024 VIDE LETTER DATED 30.11.2022"		om
COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA EMAIL: gmlegal.cil@coalindia.in	MR. NEERAJ, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, NEW DELHI-110021	EMAIL: neerajindia@hotmail.com
LETTER DATED 07.07.2021	MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
	MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
	MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
	DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
	MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105,BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
	MR. KAILASH CHAND MITTAL, ADVOCATE	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com

DATE/YEAR OF EMPANELMENT 30.12.2020		
MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTAL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com
M/S SINGHANIA & PARTNERS, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75 (LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHRUV DEWAN, ADVOCATE	ADDRESS: C-519, DEFENCE COLONY,	EMAIL: dhruv@dhruvdewan.in

	DATE/YEAR OF EMPANELMENT 13.01.2021	2 ND FLOOR, NEW DELHI-110024	
	MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com
CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR. RAKESH GOSAIN, ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MR. RAJEEV SAXENA ADVOCATE	708, LAWYERS CHAMBERS-III, NEW DELHI-110003	MOBILE: 9810811180
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018)	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.com

<p>NATIONAL COMMISSION FOR HOMOEOPATHY (NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA</p> <p>[CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]</p>	<p>MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL"</p> <p>"FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"</p> <p>MRS. ARCHANA P DAVE, ADVOCATE "PANEL COUNSEL"</p> <p>"FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"</p>	<p>ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p> <p>17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001</p>	<p>EMAIL:- sunilnaroola@gmail.com</p> <p>MOBILE: 9811073767 011-40513813 011-26277710</p> <p>MOBILE: 9971222581 EMAIL: archana.p.dave@gmail.com</p>
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZED TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>----- (ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p> <p>(iii) MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>----- CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>----- PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: tatinibasul.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p>	<p>1. MR. ANIL GROVER, ADV 2. MR. RAJESH KUMAR, ADV</p>		

EMAIL ID:
dlacbidhc@gmail.com

3. MR. PRASANTA VERMA,ADV
[EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024]

4. MR. MRIDUL JAIN,ADV
[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F. 17.09.2021 TO 16.09.2024]

(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.

VIDE NOTIFICATION
[F.NO. 225/22/2017-AVD.II]
DATED 12.04.2022

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

VIDE NOTIFICATION
[F.NO. 225/29/2021-AVD.II]
DATED 13.04.2022
MR. ATUL GULERIA, ADVOCATE
MR. ANURAG AHLUWALIA, ADVOCATE
MR. JEEVESH NAGRATH, ADVOCATE
MS. SUMAN CHAUHAN, ADVOCATE
MS. ANUBHA BHARDWAJ, ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR

CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF DELHI AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.

VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II] DATED 13.04.2022

MR. DAVINDER PAL SINGH, ADVOCATE

APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/EOU-IV/EO-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS

	<p>APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
	<p>VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC-221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL</p>		

BUREAU OF INVESTIGATION),
IN THE COURT OF SPECIAL
JUDGE FOR PREVENTION OF
CORRUPTION ACT (CBI-14),
ROUSE AVENUE DISTRICT
COURTS COMPLEX, NEW DELHI
AND ALSO FOR APPEALS,
REVISIONS AND/OR OTHER
MATTERS ARISING OUT OF
THIS CASE IN ANY APPELLATE
COURT OR REVISIONAL COURT
ESTABLISHED BY ANY LAW FOR
THE TIME BEING IN FORCE
FOR A PERIOD NOT EXCEEDING
THREE YEARS FROM THE DATE
OF ASSUMPTION OF CHARGE OR
TILL DISPOSAL OF THE CASE,
WHICHEVER IS EARLIER.

VIDE NOTIFICATION
F.NO. 225/11/2022-AVD-II
DATED 15.11.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL
PUBLIC PROSECUTOR FOR
CONDUCTING THE PROSECUTION
OF CASE NUMBER
RC2202019E0006, EOU-IV, EO-
II, NEW DELHI, (CBI VS SH.
AAKAR PATEL @ AAKAR ANIL
PATEL AND OTHERS)
INSTITUTED BY THE DELHI
SPECIAL POLICE
ESTABLISHMENT, CENTRAL
BUREAU OF INVESTIGATION,
IN THE COURT OF ADDITIONAL

	<p>CHIEF METROPOLITAN MAGISTRATE, ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI, APPEALS, REVISION OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURT ESTABLISHED BY ANY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD NOT EXCEEDING THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p> <p>NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022</p>	<p>MR. DEEPAK NARGOLKAR, ADVOCATE</p> <p>MR. RAVI SHARMA, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORS FOR CONDUCTING PROSECUTION, APPEAL, REVISION AND OTHER MATTERS ARISING OUT OF THE CASE INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) BEFORE THIS HON'BLE COURT AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERE TO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p> <p>VIDE NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022</p>		
<p>COUNCIL OF SCIENTIFIC &</p>	<p>MR. JAYESH K.</p>	<p>CSIR, ANUSANDHAN BHAVAN,</p>	

<p>INDUSTRIAL RESEARCH (LETTER DT. 27.06.2016)</p>	<p>UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p>	<p>2 RAFI MARG, NEW DELHI -110001</p>
<p>(LETTER DT. 29.06.2016) (ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABS/INSTTs)</p>	<p>CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI- MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.</p>	
	<p>CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007</p>	
	<p>CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.</p>	
	<p>CONTROLLER OF ADMINISTRATION/ ADMINISTRATIVE OFFICER CSIR-NATIONAL INSTITUTE OF SCIENCE, TECHNOLOGY AND DEVELOPMENT STUDIES, (NISTADS) Dr. KS KRISHNAN MARG, PUSA GATE, NEW DELHI 110012.</p>	
	<p>CONTROLLER OF ADMINISTRATION-</p>	

TION/ADMINISTRATIVE
OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION
PROTECTION UNIT (IPU) 14,
SATSANG VIHAR MARG,
SPECIAL INSTITUTIONAL
AREA, 3RD FLOOR, CSIR-
NISCAIR BUILDING, NEW
DELHI-110067

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,
LIBRARY AVENUE, PUSA, NEW
DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, ENGINEERING
SERVICES DIVISIONS (ESD)
CSIR COMPLEX, LIBRARY
AVENUE, PUSA, NEW DELHI-
110012

DEPUTY SECRETARY/ UNDER
SECRETARY, RECRUITMENT &
ASSESSMENT BOARD (RAB) CSIR
COMPLEX, LIBRARY AVENUE,
PUSA, NEW DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR COMPLEX,
LIBRARY AVENUE, PUSA, NEW
DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, EXAMINATION
UNIT, CSIR COMPLEX,

	LIBRARY AVENUE, PUSA, NEW DELHI-110012		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001	COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025		
"LETTER DATED 07.10.2021" "THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."	COA/AO CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY 1. UNIVERSITY (NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025		
	COA/AO CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG, NEW DELHI-110012		
	COA/AO CSIR-NATIONAL PHYSICAL LABORATORY, DR. K. S. KRISHNAN MARG, NEW DELHI-110012		
	COA/AO CSIR-HUMAN RESOURCE DEVELOPMENT CENTRE, (HRDC) SECTOR-19, CENTRAL GOVERNMENT ENCLAVE, KAMLA NEHRU NAGAR GHAZIABAD-201002 (U.P.)		
	HEAD, INNOVATION PROTECTION UNIT (IPU) 14,		

<p>14, SATSANG VIHAR MARG, BLOCK A, QUTUB INSTITUTIONAL AREA, NEW DELHI, DELHI 110016</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY RECRUITMENT & ASSESSMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>DEPUTY SECRETARY/ UNDER SECRETARY EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		

<p>THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)</p>	<p>MR. SUNDER KHATRI, ADV</p>	<p>GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>TEL: 011-43520440, 43570827 EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com</p>
<p>CENTRAL SEAT ALLOCATION BOARD (CSAB) / MOTILAL NEHRU NATIONAL INSTITUTE OF TECHNOLOGY ALLAHABAD, PRAYAGRAJ FOR THE YEAR 2020-2021</p>	<p>SH. ARJUN MITRA, ADVOCATE</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: 9810412737 E-MAIL: ajmitra@gmail.com</p>
<p>INCOME TAX DEPARTMENT OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI</p>	<p>CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT VIDE LETTER DATED 23.03.2023</p>	<p>CHAMBER NOS. 428, 429 LAWYERS CHAMBER, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>SH. UPENDRA KISHOR, DEPUTY COMMISSIONER OF INCOME TAX (9891722947) EMAIL: Delhi.dcit.judicial.hc@incometax.gov.in PH: 011-23381542</p>
<p>OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI 1. <u>INCOME TAX DEPARTMENT</u> ➤ <u>PR. CIT/CIT</u> PCIT-1, PCIT-12, PCIT (CENTRAL)-2, PCIT (AU)-1 TO 5, PCIT (RU)-1, CIT (INTL.TAX.)-2, CIT (TDS)-2, CIT (CPC-TDS). ➤ <u>PR. DIT/DIT</u> PDIT (INV.)-1, ADG (RECOVERY)</p>	<p>I) ZOHEB HOSSAIN, SR. STANDING COUNSEL • SANJEEVMENON, JR. STANDING COUNSEL • PARTH SEMWAL, JR. STANDING COUNSEL II) SANJAY KUMAR, SR. STANDING COUNSEL • EASHAKADIAN, JR. STANDING COUNSEL • HEMLATA RAWAT, JR. STANDING COUNSEL</p>	<p>I) ZOHEB HOSSAIN, R-47, SECOND FLOOR, GREATER KAILASH- PART 1, NEW DELHI - 110048. EMAIL: HOSSAINZOHEB@GMAIL.COM • SH. SANJEEV MENON, 1104, KM-52, SEC-134, NOIDA-201301. EMAIL: SANJEEVM.ADV@GMAIL.COM • SH. PARTH SEMWAL, ASHOK VATIKA, RESIDENCE TOWER-3 FLAT NO.301, J.P. GREENS, GREATER NOIDA, U.P.</p>	<p>9999711099 011-41861099 9036335214 9873645260</p>

WRITS AGAINST CBDT/OUTSIDE CHARGES

"VIDE LETTER DATED 23.03.2023"

III) KUNAL SHARMA,
SR. STANDING COUNSEL

- ZEHRA KHAN,
JR. STANDING COUNSEL

IV) VIPUL AGRAWAL,
SR. STANDING COUNSEL

- SAKSHI SHAIRWAL,
JR. STANDING COUNSEL

- GIBRAN NAUSHAD,
JR. STANDING COUNSEL

V) RAHUL YADAV,
SR. STANDING COUNSEL

- AKSHAT SINGH,
JR. STANDING COUNSEL

EMAIL: SEM WALPARTH@GMAIL.COM

II) SANJAY KUMAR,
B-2/307, SATYAM APARTMENT,
VASUNDHARA ENCLAVE,
DELHI-110096.
E-MAIL:
ADVSKRMISHRA@GMAIL.COM

9871645985

- EASHA KADIYAN,
D-12, L.G.F,
LAJPAT NAGAR-III,
NEW DELHI - 110024.
E-MAIL:
EASHA@LGCLASSOCIATES.COM

9871121201

- HEMLATA RAWAT,
66C, DDA FLATS, GULABIBAGH,
DELHI-110007.
E-MAIL: DANANDADV@GMAIL.COM

9910039942

III) KUNAL SHARMA,
D-2, LGF, LAJPAT NAGAR-III,
NEW DELHI-110024.
EMAIL:
KUNALSHARMALAWYER@GMAIL.COM

9910200911

- ZEHRA KHAN,
K-40, LOWER GROUND FLOOR,
HAUZKHAS ENCLAVE,
NEW DELHI-110016
E-MAIL: KHANZEHRA@GMAIL.COM

9958114482

IV) VIPUL AGRAWAL,
A-006, BANCOURT APARTMENTS,
SURYA SOCIETY, SECTOR - 43,
GURUGRAM - 122002.
EMAIL:

9958045501
0120-4102277

VIPULAGR.OFFICE@GMAIL.COM

- | | |
|--|-----------------------------|
| <ul style="list-style-type: none">• SAKSHI SHAIRWAL,
116, DDA, SITE NO.-1,
M BLOCK, RAJENDRA NAGAR,
DELHI-110060.

80, 3RD FLOOR,
DOUBLE STORYED,
RAJENDRA NAGAR,
DELHI-110060.
E-MAIL:
ADVSAKSHISHAIRWAL@GMAIL.COM | 9899323077 |
| <ul style="list-style-type: none">• GIBRAN NAUSHAD,
C-II/182, VINAYMARG,
CHANKAYAPURI,
NEW DELHI-110022.
E-MAIL:
GIBRAN.NAUSHAD@GMAIL.COM | 9910305746 |
| V) RAHUL YADAV,
IRIS TOWER, SAILCON THE
WARDHANAS, GOLF COURSE RD.,
SEC-54, GURGAON-122011
E-MAIL:
RAHULYADAV8@GMAIL.COM | 9810380024 |
| <ul style="list-style-type: none">• AKSHAT SINGH,
D-4, TOWER-9, MOTIBAGH,
DELHI-110013

B-502, EXPRESS GREENS
APARTMENTS, SEC-1,
VAISHALI,
GHAZIABAD-201010.
E-MAIL:
AKSHATSINGH@OUTLOOK.COM | 8076898893,
011-41071254 |

OFFICE OF THE COMMISSIONER OF
INCOME TAX (JUDICIAL),
NEW DELHI

2. INCOME TAX DEPARTMENT

➤ PR. CSIT/CIT
PCIT-4, PCIT-10, PCIT-20, PCIT
(CENTRAL)-3,
PCIT (AU)- 6 TO 10, PCIT (RU)-
2,
CIT (EXEMPTION).

➤ PR. DIT/DIT
PDIT (INV.)-2, DIT (I &
CI)- 1 & 2
WRITS AGAINST CBDT/OUTSIDE
CHARGES

"VIDE LETTER DATED 23.03.2023"

I) ABHISHEK MARATHA,
SR. STANDING COUNSEL

- PRATYAKSH GUPTA,
JR. STANDING COUNSEL

- AKSHAT SINGH,
JR. STANDING COUNSEL

II) SHAILENDERA KISHORE
SINGH,
SR. STANDING COUNSEL

- VIPLAVACHARYA,
JR. STANDING COUNSEL

- DACCHITASHAHI,
JR. STANDING COUNSEL

III) GAURAV GUPTA,
SR. STANDING COUNSEL

- PUNEETSINGHAL,
JR. STANDING COUNSEL

- SHIVENDRA SINGH,
JR. STANDING COUNSEL

IV) R.N. SAHAY,
SR. STANDING COUNSEL

- PRIYA SARKAR,
JR. STANDING COUNSEL

I) ABHISHEK MARATHA,
B-4/213, SAFDURJUNG ENCLAVE,
NEW DELHI-110029.
E-MAIL: AMARATHA@YAHOO.COM

- PRATYAKSH GUPTA,
CHAMBER NO. E-422, BLOCK-E,
KARKARDOOMA COURT,
DELHI-110092.
E-MAIL:
LAWQUERY89@HOTMAIL.COM

- AKSHAT SINGH,
D-4, TOWER-9, MOTIBAGH,
DELHI-110013
B-502, EXPRESS GREENS
APARTMENTS, SEC-1, VAISHALI,
GHAZIABAD-201010.
E-MAIL:
AKSHATSINGH@OUTLOOK.COM

II) SHAILENDERA KISHORE SINGH,
35, SOUTH PARK APARTMENTS,
KALKAJI B BLOCK,
DELHI-110019.
EMAIL: SHAILENDERA@SKLAW.IN

- VIPLAV ACHARYA,
C-390, LGF, DEFENCE COLONY,
NEW DELHI-110024.

502, POCKET-E, MAYURVIHAR
PHASE-II, DELHI-110091.
E-MAIL:
VIPLAVACHARYA@GMAIL.COM

- DACCHITA SHAHI,
D-4, TOWER-9, NEW MOTIBAGH,

9810819178

9911780606

8076898893
011-41071254

8800652576

9971801123

9999782498

DELHI-13.

B-502, EXPRESS GREEN
APARTMENTS. SEC-1, VAISHALI,
GHAZIABAD-201010.

E-MAIL:
DACCHITASHAHI29@GMAIL.COM

III) GAURAV GUPTA,
GF-1, PLOT NO.-20,
SHAKTI KHAND-2, INDIRAPURAM,
GHAZIABAD-201014.
EMAIL: CA.GGUPTA@GMAIL.COM

9810776014
0120-4140444

• PUNEET SINGHAL,
CH : 100-101, CIVIL SIDE,
TIS HAZARI COURT,
NEW DELHI-110054.

8826687687/
9891217746

CH : 374, LAWYERS' CHAMBER,
DELHI HIGH COURT,
NEW DELHI-110003.

E-MAIL:
ADVOCATESINGHAL@YMAIL.COM

• SHIVENDRA SINGH,
58, 1ST FLOOR, NRI COMPLEX,
GREATER KAILASH-IV, SAHID
SURYA SENMARG, DELHI-110019.

9582194010/
011-45572633

E-MAIL:
SHIVENDRASINGH86@LIVE.COM

IV) RATNESH NANDAN SAHAY
HOUSE NO. C-71,
SEC-33, NOIDA,
UP-201301.C-71, SEC-33,
NOIDA-201301 (UP).
EMAIL:-

9810571445

		<p>RETNESH.SAHAY@REDIFFMAIL.COM, SUCHITRA.RN.SINHA@GMAIL.COM</p> <ul style="list-style-type: none"> PRIYA SARKAR, C-8538, VASANTKUNJ, NEW DELHI-110070. E-MAIL: SARKARPRIYA1687@GMAIL.COM 	9953687078/ 9831028654
<p>OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI</p> <p>3. <u>INCOME TAX DEPARTMENT</u></p> <p>➤ <u>PR. CSIT/CIT</u> PCIT-7, PCIT-15, PCIT (CENTRAL)-1, PCIT (VU)- 1 TO 4, PCIT (TU)-1 CIT (INTL.TAX.)-1 & 3, CIT (TDS)-1, CIT (APPROPRIATE AUTHORITY). ➤ <u>PR. DIT/DIT</u> DIRECTORATE OF SYSTEMS</p> <p>WRITS AGAINST CBDT/OUTSIDE CHARGES</p> <p>"VIDE LETTER DATED 23.03.2023"</p>	<p>I) RUCHIR BHATIA, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> SHLOK CHANDRA, JR. STANDING COUNSEL PRIYA SARKAR, JR. STANDING COUNSEL <p>II) PUNEET RAI, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> ASHVINI KUMAR, JR. STANDING COUNSEL MADHAVI SHUKLA, JR. STANDING COUNSEL <p>III) SUNIL KUMAR AGARWAL, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> SHIVANSH PANDYA, JR. STANDING COUNSEL <p>IV) ASEEM CHAWLA,</p>	<p>I) RUCHIR BHATIA, 210, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAHMARG, NEW DELHI-110003. EMAIL: BHATIARUCHIR@GMAIL.COM</p> <ul style="list-style-type: none"> SHLOK CHANDRA, A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024. E-MAIL: SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM PRIYA SARKAR, C-8538, VASANTKUNJ, NEW DELHI-110070. E-MAIL: SARKARPRIYA1687@GMAIL.COM <p>II) PUNEET RAI, D-3/16, LGF, ANSARI ROAD, 16, DARYA GANJ, NEW DELHI-110002. E-MAIL: PUNEETRAIADVOCATE@GMAIL.COM</p>	9810371417 9999670588/ 011-24654522 9953687078/ 9831028654 9810023745

	<p>SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> • RISHABH NANGIA, JR. STANDING COUNSEL ANUJA PETHIA, JR. STANDING COUNSEL 	<ul style="list-style-type: none"> • ASHVINI KUMAR, 41, DDA MIG FLATS, PHASE-1, PRASAD NAGAR, NEAR PRASAD NAGAR POLICE STATION, KAROL BAGH, NEW DELHI-110005. E-MAIL: ASHVINI35@GMAIL.COM • MADHAVI SHUKLA, H.NO.-C-7, GF, SEC-44, NOIDA, UP-201303. E-MAIL: MADHAVISWAROOP@GMAIL.COM III) SUNIL KUMAR AGARWAL, G-101, SECOND FLOOR, SAKET, NEW DELHI - 110017. E-MAIL: SKAMUM1986@GMAIL.COM • SHIVANSH PANDYA , J-111, 3RD FLOOR, SAKET, DELHI-110017. E-MAIL: SHIVANSHPANDYA@LIVE.COM IV) ASEEM CHAWLA, E-200, GREATER KAILASH-I, NEW DELHI-48. E-MAIL: ASEEM@ASEEMCHAWLA.COM • RISHABH NANGIA, D-3/3284, VASANTKUNJ, DELHI-110070. E-MAIL: RISHABHNANGIA1995@GMAIL.COM • ANUJA PETHIA, A-346, UGF, DEFENCE COLONY, DELHI-110024. E-MAIL: ADVANUJAPETHIA@GMAIL.COM 	<p>9721210922</p> <p>9958833271</p> <p>9871300622</p> <p>8130711869</p> <p>9810041910</p> <p>9968404565</p> <p>9643584837</p>
FULLERTON INDIA CREDIT COMPANY	SAGAR & SAGAR,	CHAMBER NO. 210, BLOCK-III,	MOBILE: 9811016162

LIMITED	SANJEEV SAGAR, ADVOCATE "NOMINATED COUNSEL" "LETTER DATED 15.03.2022"	DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU, HARISH CHANDRA MARG, NEW DELHI-110092	PH.: 91-11-22375422, 47543981, EMAIL: sagarandsagar@live.com , sanjivsagar@gmail.com , info@sagarandsagar.in WEB: www.sagarandsagar.in
M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SIDHARTH CHOPRA, ADVOCATE (ENRL NO.-D3074/2013) STANDING COUNSEL LETTER DATED 03.08.2023	OFFICE: CHAMBER NO. 411, LAWYERS CHAMBER, BLOCK-1, DELHI HIGH COURT OFFICE-I-44, JANGPURA EXTENSION, GROUND FLOOR, NEW DELHI	PHONE-9953066560 EMAIL- lawofficessidharthchopra@gmail.com
DEPARTMENT OF REVENUE INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS (I&G), NEW CUSTOMS HOUSE	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957

NEAR IGI AIRPORT, NEW DELHI-37			
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmail l.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
CENTRAL EXCISE, CUSTOMS & SERVICE TAX,	SHRI SATISH KUMAR, ADVOCATE	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT	Ph. 9810419742

CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SENIOR STANDING COUNSEL	NEW DELHI-110003	
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com
	LETTER DATED 01.10.2020	OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001	
	MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL	NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077	MOBILE: 9899991814, 9868277389 EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)
	VIDE ORDER DATED 27.09.2021		
MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL	M-1, 3 RD FLOOR, GREATER KAILASH-I NEW DELHI-110048		MOBILE: 9810369180 EMAIL: sushilanarang@gmail.com
VIDE ORDER DATED 27.09.2021			
<u>SENIOR STANDING COUNSEL</u>			<u>DETAILS OF MR. PIYUSH BERIWAL, ADVOCATE</u>
1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV 3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI, ADV			MOBILE: 9910396352 EMAIL: berawal.lawyer@gmail.com
			<u>DETAILS OF MS. SONU</u>

<p><u>JUNIOR STANDING COUNSEL</u></p> <p>1. MR. CHRITARTH PALLI,ADV</p> <p>FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL</p>		<p><u>BHATNAGAR, ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: bhatnagarsonu@gmail.com</p> <p>sonubhatnagaroffice@gmail.com</p> <p><u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: atultripathiadv@gmail.com ADDRESS: O-11/B, JUNGPURA EXT. NEW DELHI-110014</p>
<p><u>SR. STANDING COUNSELS</u></p> <p>1. MR. ANURAG OJHA</p> <p>2. MR. ARUN KHATRI</p> <p>3. MR. KISHORI LAL</p> <p>4. MR. ADIT KHORANA</p> <p>5. MR. GIBRAN NAUSAD</p> <p>6. MR. SHASHANK SHARMA</p> <p>7. MR. SHUBHAM TYAGI</p> <p>8. MR. ARNAV KUMAR</p> <p>9. MR. HARISH KUMAR GUPTA</p> <p>10. MR. JATIN SINGH</p> <p><u>JR. STANDING COUNSELS</u></p> <p>1. MR. AAKARSH SRIVASTAVA</p>	<p><u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070</p>	<p><u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> CONTACT: 9650049869 8376043196</p> <p>EMAIL: shubhamtyagicbic@gmail.com</p>

	<p>2. MR. V. CHANDRASHEKARA BHARATHI</p> <p>3. MR. AKASH PANWAR</p> <p>4. MR. UJJWAL SINHA</p> <p>"LETTER DATED 02.06.2023" FOR A TERM OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER.</p>		
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING</u> <u>COUNSEL</u></p> <p>1. MR. SATISH KUMAR</p> <p>2. MR. KAMAL NIJHAWAN</p> <p>3. MR. RAHUL KAUSHIK</p> <p>4. MR. ANSHUMAN CHOWDHURY</p> <p>5. MS. SONIA SHARMA</p> <p>6. MR. SYED ZAFAR MOONIS</p> <p><u>PANEL OF JUNIOR STANDING</u> <u>COUNSEL</u></p> <p>1. MS. PRABJYOTI KAUR</p> <p>2. MR. ASHWANI BHARDWAJ</p> <p>3. MR. AMIT ANAND</p> <p>4. MS. GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
OFFICE OF THE PRINCIPAL			EMAIL ID FOR THE PURPOSE OF SERVICE OF

<p>COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p>			<p>ANY MATTERS: Delhinorth-legal@gov.in <u>VIDE LETTER DATED 21.12.2021</u></p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002 "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: gstdelhieast.legal@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2ND & 3RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legal.cgstdelhisourth@gov.in</p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4TH & 5TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066 "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legalstdelhi3@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109 "VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: delhinorth-legal@gov.in</p>
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE), NEW CUSTOMS HOUSE,</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	

<p>NEAR IGI AIRPORT, NEW DELHI-110037</p>			
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3. (I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p>	<p>I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u> 4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u> 5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
CONSORTIUM FOR EDUCATIONAL COMMUNICATION	MR. AMITESH KUMAR, ADVOCATE	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	MR. RAJENDRA DHAWAN & ASSOCIATES STANDING COUNSEL [FOR LABOUR MATTERS]	260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1	PH: 23388494 MOBILE: 9810027994 PH: 23322584
	MR. R.K. JOSHI & ASSOCIATES, ADVOCATES STANDING COUNSEL	375, LAWYERS' CHAMBERS, DELHI HIGH COURT SHER SHAH ROAD,	TEL: 011-23384729 MOBILE: 9811086445 Email:

	[FOR ALL MATTERS EXCEPT LABOUR MATERS] LETTER DATED 28.12.2022	NEW DELHI-110003	rkjoshi315@gmail.com
CENTRAL BANK OF INDIA	MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"	A-94 (BASEMENT), NEETI BAGH, NEW DELHI-110049	MOBILE: 9811634530 EMAIL: tusharsingh145@gmail.com tlc.tusharsingh@gmail.com
	MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"	Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014	MOBILE: 9811045354 EMAIL: rajeshranchi@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"	HOUSE NO. 80A, SECTOR A, PUSHP VIHAR, SOUTH DELHI-110017	MOBILE: 9971105049 EMAIL: advskrout@yahoo.com
	MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"	ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBHA ROAD, NEW DELHI-110001	MOBILE: 9910376565 EMAIL: advocateektal@gmail.com
	MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL "LETTER DATED 30.03.2022"	ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001	MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com

	<p>"FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p> <p>MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL</p> <p>"LETTER DATED 30.03.2022" "FOR THE PERIOD FROM 01.04.2022 TO 31.03.2024"</p>	<p>ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001</p>	<p>PHONE: 011-23388251 9810594551</p> <p>EMAIL: dwivedirr@gmail.com</p>
<p>CORPORATION BANK</p> <p>(LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>
<p>CTBC BANK CO. LTD.</p> <p>(LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpartners.in</p> <p>ateev_mathur@sngpartners.in</p>
<p>CAPRI LOANS i.e., CAPRI GLOBAL CAPITAL LIMITED/ CAPRI GLOBAL HOUSING FINANCE LIMITED</p>	<p>MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL (ENROL NO. D-2484/2006)</p> <p>LETTER DATED 09.02.2023</p>	<p>OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI</p>	<p>TEL. 9910510790</p> <p>EMAIL: srivastava.law@gmail.com</p>

CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES "STANDING COUNCEL" LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822 EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com
CENTRAL WAQF COUNCIL (MINISTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL' (FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016 CHAMBER: 438, LAWYERS CHAMBER (BLOCK-I), DELHI HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI	LANDLINE: 011-41407822-23 MOB: 8010656935, 9810017822 EMAIL: hashmatnabi@gmail.com hashmatnabi@hashmatnabi.com
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	-----
DELHI METRO RAIL CORPORATION	M/S VIRENDER SOOD & CO	257, LAWYERS CHAMBER, HIGHCOURT OF	TEL; 23386868/23385730

LTD.	"LETTER DATED 18.05.2020" ----- M/S. A.K.SINGLA & CO STANDING COUSEL	DELHI ,NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 -----
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207,LAWYERS CHAMBERS,HIGH COURT OF DELHI,NEW DELHI OFFICE: LINK LEGAL,109.GOLF APARTMENTS,SUJAN SINGH, PARK,MAHARISHI RAMANNA MARG,NEW DELHI-110003	PHONE: 91(011)4610080- 82 91(011)4654840-42 Mobile No 9811055984 FAX: 91901104610083
DELHI DEVELOPMENT AUTHORITY (DDA) <u>OFFICE OF DDA(AT DHC) :</u> CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003	1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL 2. MR. ARUN BIRBAL, STANDING COUNSEL 3. MS. SHOBHANA TAKIAR, STANDING COUNSEL	C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE M-5, JUNGPURA EXTENSION (I ST FLOOR), NEW DELHI B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI	PH:9811071260 EMAIL: Pant arjun@rediffmail.com PH: 9810029802 EMAIL: arunbirbal@yahoo.com Ph: 9810962950 Email:- Shobhana takiar@yahoo.co.in

<p>CONTACT : 011-23389451 011-23070466</p> <p>E-MAIL ID OF DDA FOR FRESH MATTERS ddachamberhc@yahoo.com</p> <p>CONTACT DETAILS OF DDA OFFICIALS:</p> <p>1. DR. RAHUL CHHOKER SENIOR LAW OFFICER</p> <p>2. MR. AMIT KRISHNA LEGAL ASSISTANT</p> <p>"LETTER DATED 06.08.2021"</p> <p>"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"</p>	<p>4. MS. MRINALINI SEN GUPTA STANDING COUNSEL</p> <p>5. MS. PRABHSAHAY KAUR, STANDING COUNSEL</p> <p>6. MR. ASHIM VACHHER, STANDING COUNSEL</p> <p>7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL</p> <p>8. MR. SANJAY KATYAL, STANDING COUNSEL</p>	<p>208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG</p> <p>CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI</p> <p>135, 2ND FLOOR, UDAY PARK, NEW DELHI-110049</p> <p>SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD</p>	<p>PH:9873367274 EMAIL: mrinalinisgupta@gmail.com</p> <p>PH:9810158581 EMAIL: sahayk@gmail.com</p> <p>PH: 9811023217 EMAIL: ashimvachher@gmail.com</p> <p>PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in</p> <p>MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com</p>
<p>DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW</p>	<p>MR. AMITESH KUMAR (STANDING COUNSEL)</p>		
<p>DELHI MINORITIES COMMISSION (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)</p>	<p>MR. SIDDHARTH, ADVOCATE "EMPANELLED COUNSEL"</p>	<p>CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI</p>	<p>MOBILE: 9599138139 E-MAIL:- siddharth.kumar23@gmail.com</p>
<p>ELECTRICITY REGULATORY COMMISSION</p>	<p>1. MR. SURESH TRIPATHY</p>	<p>160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI</p> <p>RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092</p>	<p>PH. 22444301, 22010642 MOBILE; 9810269115</p>
	<p>2. MR. SANJEEV MAHAJAN</p>	<p>ADDRESS:</p>	<p>CONTACT NO.</p>

	(EN ROLL NO. D22901/1999) "STANDING COUNSEL" <u>"LETTER DATED 31.08.2021"</u>	B-59 (LGF) , FRIENDS COLONY (WEST) NEW DELHI-110065	+91.11.43562875 MOBILE NO. 9811156437
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL <u>"LETTER DATED 17.02.2021"</u>	C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION, ARUN JAITLEY STADIUM FEROZE SHAH KOTLA GROUNDS NEW DELHI	EMAIL: scalawdel@gmail.com MOBILE: 8800152500 7835091453
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	TEL. 23384517 MOB. 9810134741
DELHI JAL BOARD	1. MS. SANGEETA BHARTI, ADV "STANDING COUNSEL" <u>"LETTER DATED 16.02.2021"</u>	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com

	2. MS. NANDITA RAO "ADDL. STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.: 9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL. STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154, (SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)	1. MS. AVNISH AHLAWAT ----- 2. MR. SUMEET PUSHKARNA ----- 3. MR. AJAY VERMA	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33, DEFENCE COLONY NEW DELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA ----- 2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE; ----- 3] I-22 (LGF), JANGPURA EXTENSION, NEW DELHI-110014 RES: B-32, SECTOR 14, NOIDA-201301	PH: 23384517 FAX: 011- 23382820 PH: 51012214, 51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712 avnishahlawat@yahoo.com ----- PH: 91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas ----- PH: (11) 24323307 Mob.: 9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in

4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-110001

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34, VIDHI APARTMENT,
PLOT NO.116, I.P. EXTN.
PATPARGANJ, DELHI -92

5. MR. NAUSHAD AHMED KHAN
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
436, LAWYERS CHAMBERS, DELHI
HIGH COURT, NEW DELHI

RESIDENCE/OFFICE ADDRESS:
S-513, 2nd FLOOR, SCHOOL BLOCK,
SHAKAR PUR-II, MAIN VIKAS
MARG, DELHI-92

6. MR. MANISH VASHISHT
(LETTER DT. 04/05.12.2018)

CHAMBER ADDRESS:
LAWYER'S CHAMBER146, BLOCK NO.1,
HIGH COURT OF DELHI, NEW DELHI

OFFICE ADDRESS:
B-27, 2ND FLOOR, DEFENSE COLONY,
NEW DELHI-110024.

RESIDENCE ADDRESS:
H.NO. 61, SECTOR-15, PART-1,
GURGAON, HARYANA

FAX(11) 24322743
TEL:
95120)2512387,2512390.
OUT SIDE DELHI
(120)2512387,2512390

MOB. NO. : 9868250806
PH. NO. :011-22231198

MOB. NO.: 9868111799
PH. NO.: 011-23073821
FAX NO.: 011-42486199

CHAMBER:
PH: 011-23388127
MOB: +91-9811175180

OFFICE:
PH: 011-49872103
011-49872104

RESIDENCE:
PH: 0124-4030990
PH:0124-2222247

MR. AVIRAL SAXENA,
ADVOCATE
STANDING COUNSEL

CHAMBER ADDRESS:
35, LAWYERS' CHAMBER,
R.K. GARG BLOCK,

MOBILE: 9990589126
EMAIL:
adv.aviral@yahoo.com

	LETTER DATED 19.03.2021	SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE ADDRESS: B-28 LGF, DEFENCE COLONY, NEW DELHI RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI	
	MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 12.07.2021	CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS: 251, LAWYERS' CHAMBER BLOCK, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	MOBILE: 9811062591 01123389365 EMAIL: rikksgupta@gmail.com
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3] 346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI-	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	

110002			
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (O) 011- 26965000/41656588
	MS. VASUDHA BAJAJ,ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9999621225 EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com
	MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com
	MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049	PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT,	PH: 23384517 FAX: 011- 23382820

UNDERTHE GOVT OF DELHI)		N. DELHI-110003 OFF: A-33,DEFENCE COLONY NEWDELHI-110024 RES: A-855-F,SUSANT LOK PHASE-I,GURGAON,HARYANA	PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	MS. AVNISH AHLAWAT, ADVOCATE	OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 4101-2214,4104-8401 PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368
DELHI UNIVERSITY & COLLEGE KARAMCHARI UNION (AFFILIATED TO A.I.T.U.C. & RECOGNISED BY THE UNIVERSITY OF DELHI)	1. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL LETTER DATED 28.03.2023	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI	MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com
	2. MANISH KUMAR, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9910580816, EMAIL: manishkumaradvv6@gmail.com
	3. MS. VANDANA SACHDEVA, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9354800868
	4. PARAS SINGH, ADVOCATE COUNSEL LETTER DATED 28.03.2023		MOB: 9650967018

<p>DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC)</p> <p>LETTER DATED 19.08.2020</p> <p>(FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)</p>	<p>MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL</p>	<p>47, PUSA ROAD, NEW DELHI-110005</p> <p>CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI</p>	<p>MOB: 9811225368 E-MAIL: anusalwan@gmail.com</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DTD. 15.05.2012</p>	<p>D. MR. BIRJA MAHAPATRA</p>	<p>CHAMBER NO. 12 LAYWERS' CHAMBER BLOCK-II SHERSHAH SURI MARG</p> <p>NEW DELHI-110003</p>	<p>MOB.: 9810935526</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DATED : 01.10.2019</p>	<p>D. MR. NARENDER PAL SINGH, ADVOCATE, "NOMINATED COUNSEL"</p>	<p>08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>MOB: 9311010090</p>
<p>DENA BANK</p>	<p>M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS</p>	<p>74, JANPATH, NEW DELHI-110001</p>	<p>PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in</p>
<p>(LETTER DT. 25.11.2016)</p>	<p>MR. ARUN AGGARWAL</p>	<p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT,</p>	<p>PH:+91-11-23383514 (OFF.)</p>

		NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM	
DIRECTORATE OF REVENUE INTELLIGENCE (HQ) , DRUM SHAPE BUILDING, I.P. ESTATE, NEW DELHI FAX: 23370954 TEL: 23378629 23379871 EMAIL: DRIHQRS@NIC.IN				
		<u>SENIOR STANDING COUNSEL</u>		
		MR. ANIRUDH DESHMUKH	NO. 11, IST FLOOR, BLOCK I, JANGPURA EXTENSION, NEW DELHI-110029	MOB: 9971633944 PHONE: 011-46075388 EMAIL: ANIRUDDHA@SMARTH.IN
		MR. AJIT SHARMA	320, 3 RD FLOOR C.K DAPHTARY LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 110001	MOBILE: 9910940004 TEL: 011-23386175 EMAIL: SHARMA.AJIT@GMAIL.COM
		MR. RAVI PRAKASH	I-4C, TAJ APARTMENTS, RAO TULA RAM MARG, SECTOR 12, R.K. PURAM, NEW DELHI-110022	MOB: 9810529222 EMAIL: RAVIPRAKASH1066@GMAIL.COM
		MR. CHANDRA PRAKASH	20A, LAWYERS' CHAMBERS, R.K. GARG BLOCK SUPREME COURT OF INDIA NEW DELHI 110001	MOB: 9810834624 PHONE: 01123386914/5275 EMAIL: CPADV79@GMAIL.COM
		MR. ADITYA SINGLA	201, LAWYERS' CHAMBERS, DELHI HIGH COURT, NEW DELHI 110003 OFFICE: P10 (LGF) SOUTH EXTENSION PART II, NEW DELHI 110049	MOB: 9818601006 PHONE: 01141654163 EMAIL: ASINGLASSC@GMAIL.COM ADITYASINGLA@HOTMAIL.COM
		MS PRERNA PRIYADARSHINI	239, SECTOR 15A, NOIDA-201301	MOB: 9999196091 PHONE: 01204105406 EMAIL: PRERNAPRIYADARSHINI20@G
F.NO. 278A/07/2019-LEGAL (PT. III) DATED 01.10.2020 (COPY ENCLOSED)				

		MAIL.COM
MR. SATISH KUMAR	LAW OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE NEW DELHI-110001	MOB: 9810419742 PHONE: 011-43074413 EMAIL: SATISHLAW@YAHOO.COM
MR. ANURAG OJHA	CHAMBERS ADDRESS- 346A, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 605, LAWYERS CHAMBER, PATIALA HOUSE COURT, INDIA GATE NEW DELHI-110001 OFFICE ADDRESS- C-39, LGF, NEHRU ENCLAVE, KALKAJI NEW DELHI-19	MOB: 8860069704 PHONE: 011-35694374 EMAIL: ANURAGDULAW@GMAIL.COM
MR. HARPREET SINGH	G-125, PREET VIHAR NEW DELHI-110092	MOB: 9811253531/ 971715310/ 9999790191 EMAIL: HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM HARPREETARORADV@GMAIL.COM
MR. KUNAL SHARMA	D-2, LGF, LAJPAT NAGAR-3, NEW DELHI-110024	MOB: 9910200911 PHONE: 011-43094083 011-43526614 EMAIL: KUNALSHARMALAWYER@GMAIL.COM
MR. VARUN MISHRA	K-16, LGF JANGPURA EXTENSION DELHI 110014	MOB: 9953325221 PH: 011-35600082 EMAIL: VARUNMISHRACHAMBERS@GMAIL.COM

			IL.COM
	<u>JR. STANDING COUNSEL</u>		
	MR. ADITYA SHEKHAR	41, LAWYERS' CHAMBERS SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 7004792188 7042320052 9968551992 EMAIL: SHEKHAR.ADITYA@GMAIL.COM
	MR. SAMIKSHA GODIYAL	C-25, LOWER GROUND FLOOR, NIZAMUDDIN EAST NEW DELHI-110013	MOB: 9910005408 EMAIL: SAMIKSHA.GODIYAL187@GMAIL.COM
	MS NEHA MALIK	B-60, PANDARA ROAD, NEW DELHI-110003	MOB: 9911599234 EMAIL: NEHAMALIK.LAW@GMAIL.COM
SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)	SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7 TH FLOOR, D-BLOCK, I.P. BHAWAN I.P. ESTATE NEW DELHI		
INTELLIGENCE OFFICER DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT	INTELLIGENCE OFFICER, DRI- DELHI ZONAL UNIT B-3 & 4, 6 TH FLR. PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL	OFFICE: DGGI, CBIC	MOBILE : 9810419742 PHONE: 011-43074413

MEERUT ZONAL UNIT, MEERUT		OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	EMAIL: satishlaw@yahoo.com
	LETTER DATED 23.03.2021		
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmohinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI (LETTER DT. 29.08.2016)	MR. PARVINDER CHAUHAN, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110001	
DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)	MR. SALEEM AHMED, 'NOMINATED/SENIOR STANDING COUNSEL' (LETTER DT. 10.01.2019)	A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	TEL: OFF.:011-41054182 MOB.:9811079721
	MR. WAJEEH SHAFIQ 'NOMINATED STANDING COUNSEL' (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017)	OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012	MOB.: 9953756236 EMAIL: wajeesh.shafiq@gmail.com wajeesh@wajeeshshafiq.in

	(LETTER DT. 14.01.2019) (LETTER DATED 17.08.2021)		
	MR. ALY MIRZA 'NOMINATED/ADDITIONAL STANDING COUNSEL' (LETTER DT. 17.05.2016)	G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013	MOB: 9899720944
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA ----- (LETTER DATED 28.11.2018)	SEAT NO.6, HALL NO.1, IST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057 ----- LEGAL CELL, DELHI CANTONMENT BOARD, DELHI CANTT., DELHI-110010	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207 ----- MOB: 9555551536
DIRECTORATE OF ENFORCEMENT GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES dl.hc-ed@gov.in ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS MR. B NAVEEN KUMAR,	MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022 MR. ANUPAM SHARMA,ADV RETAINER COUNSEL LETTER DATED 13.05.2022 MR. PV YOGESHWARAN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022	R-47, SECOND FLOOR, ABOVE HSBC BANK, GREATER KAILASH PART-I NEW DELHI-110048	MOBILE: 9999711099 EMAIL: hossainzoheb@gmail.com MOBILE:9810009734 MOBILE:9810622382

DEPUTY LEGAL ADVISOR CENTRAL REGION OFFICE, DIRECTORATE OF ENFORCEMENT ROOM NO. 309, C BLOCK, PRAVARTAN BHAWAN, 11 A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011	MR. ANURAG AHLUWALIA, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9811418995
	MR. RAJAT NAIR, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9953105156
	MR. MANISH JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-163, 3 RD FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9891422415 EMAIL: legal.manishjain@gmail.com
	MR. ANURAG JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-219, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811235881 EMAIL: anuraglawyer2000@gmail.com
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- -	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 -----	MOB.: 9560052229 ----- MOB.: 9891286119 ----- MOB.: 9811338696 -----
	2. MR. VIKAS SHOKEEN D-1276/2000 ----- -		
	3. MR. NEERAJ KUMAR D-770/2007		

<p>----- LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM</p>	<p>----- - 4. MR. RISHI SETHI D-2701/1999 ----- 5. MR. AJAY KOHLI, ADVOCATE ----- 6. MR. S.S.SOBTI, ADVOCATE</p>	<p>F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024 ----- A-59A, 1ST FLOOR, LAJPAT NAGAR-II NEW DELHI-110024</p>	<p>MOB.: 9811088212 ----- MOB.: 9910087765 9910040471 PH.: 011-29842365, 011- 29842464, 011-29842465</p>
<p>DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)</p>	<p>SHAIENDRA & ASSOCIATES, LAW FIRM</p>	<p>S-195, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048</p>	<p>PH.: 011- 40573229, 40545678, 40573229 E-MAIL: shailendraassociates@shailendra.net.in</p>
<p>DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS (DCPCR), GOVERNMENT OF NCT OF DELHI</p>	<p>1. MR. PRATEEK K. CHADHA (STANDING COUNSEL) LETTER DATED 31.05.2022</p> <p>2. MS. NEHA JAIN (STANDING COUNSEL) LETTER DATED 31.05.2022</p> <p>3. MR. TUSHAR SANNU (STANDING COUNSEL) LETTER DATED 31.05.2022</p>	<p>CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI D-416, LGF, DEFENCE COLONY, NEW DELHI</p> <p>CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p> <p>FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014</p>	<p>MOB: 9871588144 E-MAIL: prateek@pkcchambers.com</p> <p>MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com</p> <p>MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com</p>

	<p>4. MR. R.H.A. SIKANDER (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>C-66, 2nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOB: 9810471891 EMAIL: sikander@rhasikander.com</p>
	<p>5. MS. TINA GARG, (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 9356401000 EMAIL: Tinagarg15@gmail.com</p>
	<p>6. MR. ANUJ TYAGI, (STANDING COUNSEL)</p> <p>LETTER DATED 02.05.2023</p>	<p>A-384 (L.G.F.), DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9871281055 EMAIL: anujtyagi.law@gmail.com</p>
	<p>7. MS. NISHA TOMAR, ADVOCATE (STANDING COUNSEL)</p> <p>"LETTER DATED 27.06.2023"</p>	<p>B-326, 2ND FLOOR, SARASWATI VIHAR, DELHI-110034</p> <p>CHAMBER NO. 442, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOBILE: 9911738450 EMAIL: nisha31389@gmail.com</p>
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI</p>	<p>MR. SANJEEV SABHARWAL, ADVOCATE</p> <p>"ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 31.07.2023"</p>		
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI</p> <p>[NOTIFICATION DT. 09.01.2018]</p>	<p><u>GOVERNMENT</u> <u>PLEADERS/ADDL.STANDING</u> <u>COUNSEL (CIVIL)</u></p> <p>1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT</p>		

	<p>4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA</p>		
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8TH LEVEL,C-WING,PLAYERS BUILDING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI</p> <p><u>"LETTER DATED 04.03.2022"</u></p>	<p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE STANDING COUNSEL (CIVIL)</p>		
	<p>MR. SAMEER VASHISHT, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. ANUPAM SRIVASTAVA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. SHADAN FARASAT, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		
	<p>MR. JAWAHAR RAJA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)</p>		

MR. PRASHANT MANCHANDA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. HETU ARORA SETHI ADDL. STANDING COUNSEL (CIVIL)		
MS. MEHAK NAKRA, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. UDIT MALIK, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MR. KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MOHD IRSAD, ADVOCATE ADDL. STANDING COUNSEL (CIVIL)		
MS. AVNI SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SHIVEN VARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. SHIKHA SINGHAL, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. SHAAN MOHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DIVYAM NANDRAJOG, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. MANASHWY JHA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MANISH BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AJAY KUMAR MISHRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASHU ARORA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. PAVITRA KAUR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. PUNEET KHURANA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. URVI MOHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DEEPAK SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ANUBHAV GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NEERAJ BANSAL, ADVOCATE PANEL COUNSEL (CIVIL)		

MS. ACHAL GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHIMANYU, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. PRAMOD KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. KG GOPALAKRISHANAN, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. DHANANJAYA MISHRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. KANWAR UDAI BHAN SINGH SEHRAWAT, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. AMIT GROVER, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NIPUN KATYAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV GARG, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SANDEEP DEVASHISH DAS, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DINESH MALIK, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. RACHITA GARG, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NITIN KUMAR , ADVOCATE PANEL COUNSEL (CIVIL)		
MR. VIKAS SHOKEEN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ANURAG NASIAR,		

ADVOCATE PANEL COUNSEL (CIVIL)		
MS. VAISHALI GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. RAJESH KUMAR AGNIHOTRI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHINAV SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. RITU SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DHRUV ROHATGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MD SHUAIB KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NISHANK TYAGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. LALLTAKSH JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. ABHISHEK AGGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. RIPIN SOOD, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. TUSHAR ANAND, ADVOCATE		

	PANEL COUNSEL (CIVIL)		
	MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
	MS. AAKANKSHA SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL (CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI "LETTER DATED 18.07.2022"	MR. SANJAY LAO, STANDING COUNSEL (CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
	MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
	MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
	MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL (CRIMINAL)		
	MS. RUPALI BANDHOPADHYA,		

ADDITIONAL COUNSEL (CRIMINAL)	STANDING	
MR. SACHIN MITTAL, ADDITIONAL COUNSEL (CRIMINAL)	STANDING	
MR. ANAND V. KHATRI, ADDITIONAL COUNSEL (CRIMINAL)	STANDING	
MR. RAHUL TYAGI, ADDITIONAL COUNSEL (CRIMINAL)	STANDING	
MR. MUKESH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC	
MR. AMIT AHLAWAT, ADDITIONAL PROSECUTOR	PUBLIC	
MR. MANJEET ARYA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. RAGHUINDER VARMA, ADDITIONAL PROSECUTOR	PUBLIC	
MS. MEENAKSHI DAHIYA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. LAKSH KHANNA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. TARANG SRIVASTAVA, ADDITIONAL PROSECUTOR	PUBLIC	
MR. PRITHU GARG, ADDITIONAL PROSECUTOR	PUBLIC	
MR. SHOAIB HAIDER, ADDITIONAL	PUBLIC	

PROSECUTOR		
MS. RICHA DHAWAN, ADDITIONAL PUBLIC PROSECUTOR		
MR. HARPREET SINGH POPLI, ADDITIONAL PUBLIC PROSECUTOR		
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PUBLIC PROSECUTOR		
MR. SATISH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. DIGAM SINGH DAGAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. NARESH KUMAR CHAHAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. HITESH VALI, ADDITIONAL PUBLIC PROSECUTOR		
MR. AASHNEET SINGH, ADDITIONAL PUBLIC PROSECUTOR		
MR. PRADEEP GAHALOT, ADDITIONAL PUBLIC PROSECUTOR		
MS. PRIYANKA DALAL, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMAN USMAN, ADDITIONAL PUBLIC PROSECUTOR		
MR. RITESH KUMAR BAHRI, ADDITIONAL PUBLIC		

	PROSECUTOR		
	MR. UTKARSH, ADDITIONAL PUBLIC PROSECUTOR		
	MR. RAJKUMAR, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SATINDER SINGH BAWA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PUBLIC PROSECUTOR		
	MR. HEMANT MEHLA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. MANOJ CHANDER PANT, ADDITIONAL PUBLIC PROSECUTOR		
	MS. SHUBHI GUPTA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AMIT SAHNI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SUNIL KUMAR GAUTAM, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AJAY VIKRAM SINGH, ADDITIONAL PUBLIC PROSECUTOR		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5 TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY		

	<p>3. SH. MANU SHARMA</p> <p>NOTIFICATION DATED 26.07.2021</p> <p>[IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EAST DISTRICT, DELHI.]</p> <p><u>SPECIAL PUBLIC PROSECUTORS</u></p> <p>1. MS. VIJAY RANI, ADVOCATE 2. SH. ASHISH DUTTA, ADVOCATE 3. SH. NAVEEN KUMAR RAHEJA, ADVOCATE 4. SH. ANIRUDHA MISHRA, ADVOCATE</p> <p>[TO REPRESENT THE STATE BEFORE THE HON'BLE COURTS IN ALL COURT PROCEEDINGS ARISING OUT OF FIRs REGISTERED IN CONNECTION WITH NORTH-EAST ROITS AND ANTI CAA/NRC PROTESTS.]</p> <p>VIDE LETTER DATED 07.08.2023</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME (POLICE-II) DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCATES, AS <u>SPECIAL PUBLIC PROSECUTORS:-</u></p> <p>1. SH. TUSHAR MEHTA, SG 2. SH. S.V. RAJU, ASG</p>		

	<p>3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA, ASG 6. 7. SH. RAJAT NAIR, ADVOCATE 8. SH. MADHUKAR PANDEY, ADVOCATE 9. SH. SANJEEV SAHAY, ADVOCATE 10. SH. MANU SHARMA, ADVOCATE 11. SH. PRANAV DIESH, ADVOCATE</p> <p>NOTIFICATION DATED 26.07.2021</p> <p>[THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]</p>		
	<p>MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR</p> <p>"IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"</p>		
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)</p>	<p>SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL</p> <p>VIDE LETTER DATED 13.01.2022</p>	<p>B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065</p>	<p>PHONE NO. +91-7838537008 +91-11-49384620</p> <p>EMAIL:</p>

			mail@chambersofsiddhart.com
	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION (MINISTRY OF LABOUR & EMPLOYMENT, GOVERNMENT OF INDIA)	1.MR. SHLOK CHANDRA, ADVOCATE STANDING COUNSEL LETTER DATED 29.07.2021 PERIOD EXTENDED FROM AUGUST, 2022 VIDE LETTER DATED 30.11.2022	CHANDRA LAW CHAMBERS A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9999670588 011-47572618 http://shlokchandra.in EMAIL: shlokchandra@chandralawchambers.com
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONE: 2436 1666 & 2436 2120
	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
ENGINEERS INDIA LIMITED (EIL)	MR. ABHIMANYU GARG, ADVOCATE NOMINATED COUNSEL LETTER DATED 02.01.2023	ADDRESS: C-15, LGF, GEETANJALI ENCLAVE, NEW DELHI-110017 ALSO AT 201, LAWYER CHAMBERS,	EMAIL: Abhimanyu.legal@gmail.com MOBILE: 9811092113

		DELHI HIGH COURT, NEW DELHI-110503	
CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ELECTION COMMISSION OF INDIA	WAZIR CHAND CHOPRA & CO.	B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643
ELECTION COMMISSION OF INDIA	<u>STANDING/NOMINATED COUNSEL:</u> 1. MR. RAJEEV SHARMA,ADV [LETTER DT.05.10.2018]	<u>OFFICE:-</u> 1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 <u>CHAMBER:-</u> 298, WESTERN WING, TIS HAZARI COURT, DELHI-54	MOB: 9810194858 EMAIL: advrajeev.legal@gmail.com
	2. MR. SIDHANT KUMAR,ADV [LETTER DT.03.12.2018]	<u>OFFICE:</u> A-75, LOWER GROUND FLOOR, DEFENCE COLONY, DELHI-110024	MOB: 9873047772 EMAIL: sidhant@sidhantkumar.net
	3. MS. ANJANA GOSAIN, ADV, 'STANDING/NOMINATED COUNSEL' [LETTER DT. 10 TH JULY, 2019]	<u>OFFICE ADDRESS:</u> 442, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	MOB:- 9810100674
	5. MS. SURUCHI SURI, ADVOCATE "STANDING/NOMINATED COUNSEL" [LETTER DATED: 23.07.2020]	<u>OFFICE ADDRESS:</u> B-261, GREATER KAILASH-I, NEW DEHLI-110048	MOBILE: 9810255518 E-MAIL: suruchi.suri@surico.in
	MS. NEELIMA TRIPATHI, SENIOR ADVOCATE, STANDING/NOMINATED COUNSEL	<u>OFFICE ADDRESS:</u> 19, SECOND FLOOR, CENTRAL LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: neelimatripathi@gmail.com MOBILE: 91 9810099919

	LETTER DATED 06.04.2021		TEL NO. 9111 23355501-03
	MS. ROHINI PRASAD, ADVOCATE, STANDING/NOMINTED COUNSEL LETTER DATED 06.04.2021	OFFICE ADDRESS: C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: ROHINIPD@GMAIL.COM MOBILE: 91-9818065913 TEL NO. 011-41838317
	MR. SUMEET PUSHKARNA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED: 16.11.2021	CHAMBER NO. 111, BLOCK 3, DELHI HIGH COURT LAWYER'S CHAMBER	MOBILE: 9811042847 (O): 8860347408
	MR. ANKIT AGARWAL, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 27.12.2021	D-111, FGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9811197358, 9811197353 EMAIL: ANKIT@AGARWALLAW.IN
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015] ----- (LETTER DT. 09.10.2017)	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL' -----	70, OLD LAWYERS' CHAMBERS, G.L.SANGHI BLOCK, SUPREME COURT COMPOUND, BHAGWAS DASS ROAD, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 383,CHURCH VIEW ENCLAVE, SECTOR 29, NOIDA 201301 -----	PH.: 0120-4208459 MOB.: 9350041255 EMAIL: manoj@manojadvocate.com -----

	2.MR. OM PRAKASH, ADVOCATE 'STANDING COUNSEL'	LAWYERS CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110001 392,LAWYERS CHAMBER, CIVIL WING,TIS HAZARI COURTS DELHI-110054	PH.:011-23991228, 22751805 MOB.: 9810794902 E-MAIL: om_prkashmv@yahoo.co.in
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE <u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u>	1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS. LETTER DATED 25.03.2021	B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR	MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com
SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in MS. SMITA SINGH, ASSISTANT DIRECTOR (LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in <u>"VIDE LETTER DATED 10.03.2021"</u>	2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS, LETTER DATED 25.03.2021	E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021	TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com
FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in
EAST DELHI MUNICIPAL	MR. HARISH KUMAR KHINCHI,	2316, ARYA SAMAJ ROAD KAROL	MOB:9968630786,

<p>CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p>NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p>	<p>(STANDING COUNSEL)</p>	<p>BAGH, NEW DELHI-110005</p>	<p>9868935786 EMAIL: harish.khinchi@yahoo.com</p>
<p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com</p>
<p>GAIL (INDIA) LTD.</p>	<p>MS. PURNIMA MAHESHWARI, ADVOCATE (STANDING COUNSEL) LETTER DT. 08.01.2019</p>	<p>CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-I, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE/RESI: 111, JOR BAGH, NEW DELHI-110003</p>	<p>MOB:- 9810153018 E-MAIL: advpurnima111@gmail.com</p>
<p>(LETTER DTD. 02.08.2017)</p>	<p>MR. SANJEEV SAGAR 'STANDING COUNSEL'</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, 2ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>MOB: 9811016162 9810021846 OFFICE NO. 011-47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
	<p>MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'</p>	<p>E-45, 1ST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB: 9811472444</p>

----- LETTER DATED: 14 TH MARCH, 2019		CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	E-MAIL: sdeepmahapatra@gmail.com
	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnimal11@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	
	2. MS. ANITA SAHANI (LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9810113256
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"	ADDRESS:- B-14, BLOCK-B, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	TEL:+91-11-49848465 , EMAIL:- harshkaushikoffice@gmail.com
	4. MR. PRITISH SABHARWAL, ADVOCATE,	S-432 (BASEMENT), GREATER KAILASH-1, NEW DELHI-110048,	MOBILE: 9871878690/9810264114,

	<p>"ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 19.05.2023</p>	<p>311, LAWYERS CHAMBER BLOCK-III, HIGH COURT, NEW DELHI-110003</p>	<p>EMAIL: pritisabharwall@gmail.com</p>
	<p>5. MS. RUCHIRA GUPTA, ADVOCATE, "ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 19.05.2023</p>	<p>F-31, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014,</p>	<p>PHONE: NO. 011-43562646, MOBILE: 9810350333, EMAIL: ruchira@chambersofrg.com</p>
	<p>6. MR. VIKAS CHOPRA, ADVOCATE, "ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 19.05.2023</p>	<p>C 21/31-G, MALL ROAD, NEW DELHI-110054</p>	<p>PHONE NO. 011-23810032, MOBILE: 9212036118</p> <p>EMAIL: vikaschopraadvocate@gmail.com , chopra.company@gmail.com</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDDIQUI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. SANJAY LAU, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

[FOR A PERIOD OF 3 MONTHS
W.E.F. 01.09.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS WHICHEVER IS EARLIER
VIDE LETTER DATED 14.09.2021]

[FOR A PERIOD OF FOUR MONTHS
W.E.F. 01.12.2021 OR TILL THE
VACANCY IS FILLED ON REGULAR
BASIS, WHICHEVER IS EARLIER
VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN
7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO

5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL

16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH

35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH
41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH

56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR
RAY
62. MS. SONAM GUPTA
63. MR. SUMER KUMAR SETHI
64. MR. SUMIT AGARWAL
65. MR. SUMIT KUMAR BATRA
66. MR. SUNIL GOEL
67. MS. SUNITA BANSAL
68. MS. SWATY SINGH MALIK
69. MS. SWEETY SINGH
70. MR. UDIT GUPTA
71. MR. UTTAM DUTT
72. MR. VARUN NISCHAL
73. MR. VIKAS SHOKEEN
74. MR. VIKRANT NARAYAN
VASUDEVA
75. MR. VINOD KUMAR GOYAL
76. MR. VIRENDER KUMAR

	<p style="text-align: center;">VATS</p> <p>77. MR. VIVEK SINGHAL</p> <hr/> <p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL (CIVIL) AS OFFICIATING STANDING COUNSEL (CIVIL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021.</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]</p> <p>[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER VIDE LETTER DATED 03.12.2021]</p>	<p>MOBILE NO. - 9868250806</p> <p>E-MAIL ID- standingcounselgnctd@gmail.com</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT B-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002</p>	<p><u>STANDING COUNSEL</u></p> <p>1. MR. SANJAY KUMAR PATHAK, ADVOCATE</p> <p>(SOLELY AND EXCLUSIVELY AUTHORIZED TO ACCEPT ADVANCE SERVICE IN RELATION TO ANY SUIT, APPEAL, WRIT OR OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF DELHI THROUGH</p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p> <p>B-1, LAWYERS CHAMBERS, 30, DEEN DAYAL UPADHYAY MARG, ROUSE AVENUE, NEW DELHI-110002, BHARAT</p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p> <p>MOBILE: +91-9910770311 9868114851</p> <p>PHONE: +91-11-43509333</p> <p>EMAIL: gnctd.scla.skp@gmail.com</p>

ADDITIONAL CHIEF
SECRETARY, LAND & BUILDING
DEPARTMENT AND/OR UNION OF
INDIA/LAND ACQUISITION
COLLECTORS IN RELATION TO
THE AFFAIRS OF THE NCT OF
DELHI (LAND & BUILDING
DEPARTMENT) AND/OR PUBLIC
OFFICER(S) WHOSE DEFENSE
HAS BEEN UNDERTAKEN BY IT,
FOR A PERIOD WITH
EFFECT FROM 23.05.2023
TO 22.05.2026 VIDE
NOTIFICATION DATED
23.05.2023/17.08.2023)

GOVERNMENT PLEADERS/
COUNSELS

2. MS. ASTHA TYAGI
3. NAUSHAD AHMED KHAN
4. MR. SHYAM SUNDER DALAL
5. MR. SIDDHARTH PANDA
6. MS. RASHMI MALHOTRA
7. MR. RAJNEESH KUMAR
SHARMA
8. MR. BIRAJA KANTA
MAHAPATRA
9. MR. PRASHANT DIWAN
10. MR. CHANDRA PRAKASH
11. MS. RUCHIKA RATHI
12. MR. SUNIL KUMAR JHA

	<p>13.MS. ZEHRA KHAN</p> <p>[IN RELATION TO ANY SUIT, APPEAL, CWP CCP, RFAs AND LPAs AND OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF NCT OF DELHI/LAND ACQUISITION COLLECTOR AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT FOR A PERIOD OF TWO YEARS FROM 01.06.2023 TO 31.05.2025]</p> <p>"LETTER DATED 29.05.2023"</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2 ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001 3 RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE,	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL "LETTER DATED: 10.02.2020" MR. SHAILENDRA SHARMA, ADVOCATE	ADDRESS: A-265, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-24 OFFICE ADDRESS: C-25, LOWER GROUND FLOOR,	9810382091-ABHINAV SHARMA, ADV 9891558131-DHRUV ROHATGI, ADV 9971005414-ABHIJIT MITTAL, ADV E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com EMAIL: Shailendrasharma10@hotmail.com

NEW DELHI- 110001	LEGAL/NOMINATED COUNSEL "LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS"	LAJPAT NAGAR-1, NEW DELHI-110024	mail.com MOBILE: 9810267976
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR {FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}. <u>"VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II]</u> <u>DATED 16.09.2021"</u> MR. NEERAJ JAIN,ADV MR. YUVRAJ SHARMA,ADV MR. ARKAJ KUMAR,ADV AS SPECIAL PUBLIC PROSECUTORS {TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRAIL OF CBI CASE RC		

	<p>2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.</p> <p><u>"VIDE NOTIFICATION NO. F.NO.. 225/17/2020-ADV.II] DATED 16.09.2021"</u></p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR</p> <p>[FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF DELHI]</p> <p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC</p>		

	<p>PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		
HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15TH MAY, 2019</p>	MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"	CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	<p>E-MAIL ID: kohlisobti@gmail.com</p> <p>MOBILE: 9910087765</p>
GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019	RAVI PRAKASH, CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION	<p><u>SENIOR PANEL COUNSEL</u> RAJEEV SHARMA</p> <p>W.E.F. 26.09.2016</p>	M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048	<p>PH: 41635954, 29247030</p> <p>EMAIL ID: rajeevsharmalegal@hotmail.com</p>

		il.com
<u>GOVERNMENT PLEADER</u> VISHVA WADHWA W.E.F. 26.09.2017	JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034	MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com
<u>SENIOR PANEL COUNSEL</u> SHRI SANJAY KUMAR PATHAK, ADV "LETTER DATED 29.08.2019"	B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW DELHI-110002	MOB: 9910770311 EMAIL: pathaksanjaykumar@gmail.com
MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL) ((FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com
<u>GOVERNMENT PLEADER</u> MR. NITISH KUMAR SINGH, ADVOCATE "FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER:-" LETTER DATED: 20.11.2020	ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009	MOBILE: 9718435661 8750052456 EMAIL:- advnkrsingh@gmail.com
<u>SENIOR PANEL COUNSEL</u> MR. VENKATESH, ADVOCATE ENROLMENT NO.: D/815/2008	ADDRESS: B-50, DEFENCE COLONY,	MOBILE: 9818771818 EMAIL:

	<p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p>LETTER DATED 22.02.2021</p>	NEW DELHI-110024	Shri.venkatesh@skvlawof fices.com
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE ENROLMENT NO.: D/1135/2015</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p>LETTER DATED 22.02.2021</p>		MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.c om
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS,	<u>SENIOR PANEL COUNSEL</u> MR. AJAY SINGH, ADVOCATE	ADDRESS: 102, 1 ST FLOOR, CORBETT TOWER,	MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in

(JUDICIAL SECTION)

<p><u>ENROLMENT NO. : D/1795/2005</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p>"LETTER DATED: 09.03.2021"</p>	<p>OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301</p>	
<p>MR. ADITYA WALIA, ADVOCATE ENROLLMENT NO. : <u>UP/08841/2019</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 27TH MAY, 2021</p>		<p>MOBILE: 9068408999 EMAIL: adityawalia26@gmail.com</p>
<p><u>SENIOR PANEL CUONSEL</u></p> <p>RAJNISH KUMAR GAIND, ADVOCATE ENROLL. NO.- D/341/1987</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A</p>	<p>E-189, GROUND FLOOR, GREATER KAILASH, PART-II NEW DELHI-110048</p>	<p>MOBILE: 9810262633 EMAIL: Rajneesh_gaind@rediffmail.com</p>

<p>PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 18TH AUG,2021</p>		
<p>MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT, NEW DELHI-110 003</p>	<p>MOBILE: +91 9810533717 EMAIL: gaurav@sarinassociates.com</p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73 (BASEMENT) , PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com</p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com</p>

GOVERNMENT LITIGATION
(EXCEPT TAXATION MATTERS)
BEFORE THE HIGH COURT OF
DELHI, FOR A PERIOD OF
THREE YEARS WITH EFFECT
FROM THE DATE OF THIS
ORDER OR UNTIL FURTHER
ORDERS, WHICHEVER IS
EARLIER"

LETTER DATED 24.02.2022

MS. NIDHI MOHAN PARASHAR,
ADV
"SENIOR PANLE COUNSEL"

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT TAXATION MATTERS)
BEFORE THE HIGH COURT OF
DELHI, FOR A PERIOD OF
THREE YEARS WITH EFFECT
FROM THE DATE OF THIS
ORDER OR UNTIL FURTHER
ORDERS, WHICHEVER IS
EARLIER"

LETTER DATED 24.02.2022

JYOMOTI MIZE,ADV
"SENIOR PANLE COUNSEL"

"FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT TAXATION MATTERS)
BEFORE THE HIGH COURT OF
DELHI, FOR A PERIOD OF
THREE YEARS WITH EFFECT
FROM THE DATE OF THIS
ORDER OR UNTIL FURTHER
ORDERS, WHICHEVER IS
EARLIER"

LETTER DATED 24.02.2022

X-15, FIRST FLOOR, HAUS KHAS,
NEW DELHI-110016

MOBILE: +91 9953899908
EMAIL:
nidhimohanparashar@gmail.com

A-179, 2ND FLOOR, DEFENCE COLONY,
NEW DELHI-110024

MOBILE: 9717392197

<p>MR.ABHIGYAN SIDDHANT,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com</p>
<p>TARVEEN SINGH NANDA,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>I-86, LAJPAT NGAR-2, NEW DELHI-110024</p>	<p>MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER</p>	<p>C-504,LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com</p>

<p>IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH, ADVOCATE</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p>	<p>MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF</p>	<p>A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9953325221 TE;: 011-46588246 EMAIL: varunmishrachambers@gmail.com</p>

	<p>THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u> MR. UDAI KHANNA, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB: 9540954431 EMAIL: khanna.udai@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u> MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com</p>
<p>HINDUSTAN PETROLEUM CORPORATION LIMITED</p>	<p>SENIOR MANAGER, LEGAL NORTH ZONE</p>	<p>6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE,</p>	

[LETTER DTD. 17.09.14]		LAXMI NAGAR, DELHI-110092	
HINDUSTAN INSECTICIDES LIMITED (HIL) [LETTER DT.28.12.2017]	MR.SANTOSH K.ROUT, ADVOCATE	CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DLEHI-110003	PH:011-41005675 MOB: 9990432878 EMAIL: advskrout@yahoo.com
IN THE HIGH COURT OF DELHI AT NEW DELHI VIDE CIRCULAR NO. <u>675/LIT./MISC./2022</u> <u>DATED 28.09.2022</u>	<u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF INDIA FOR HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH DELHI HIGH COURT IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u> 1. MR.AMIT GUPTA	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
	2.MS.BINU TAMTA	CHAMBER NO. 331, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI.	MOBILE: 9811253253, EMAIL: tamtach331@gmail.com
	3. MR.GAUTAM NARAYAN	CHAMBER NO. 21, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI	MOBILE: 9811411735, EMAIL: g.narayanoffice@gmail.com
	4. MR.K. PARAMESHWAR	108, TOWER 12, SUPREME ENCLAVE, MAYUR VIHAR PHASE-I, DELHI-110091	MOBILE: 9818113824, EMAIL: parameshwar@gmail.com
	5. MR.KANHAIYA SINGHAL	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com
	6. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG, NEW DELHI-110001.	MOBILE: 9818174307, EMAIL: kavita@vaishlaw.com

**VIDE CIRCULAR NO.
119/LIT./MISC./2023
DATED 25.07.2023**

7. MR.NEERAJ SHEKHAR	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
8. MR.ROMY CHACKO	48, SUPREME ENCLAVE, MAYUR VIHAR, PHASE-I, NEW DELHI-110091	MOBILE:9810125529 EMAIL: romychacko@rediffmail.com
<p><u>NOMINATED COUNSEL FOR APPEARING BEFORE HON'BLE DELHI HIGH COURT ON BEHALF OF HIGH COURT OF DELHI IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPLEADED AS A PARTY UNDER RULE 1-A, 1-B OF CHAPTER 4-F(B), VOLUME V OF HIGH COURT RULES AND ORDERS</u></p>		
1. MS.ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
2. DR.AMIT GEORGE,	T-16, GREEN PARK EXTENSION, GREEN PARK, DELHI-110016.	MOBILE: 9910524364, EMAIL: amitgeorge@outlook.com
3. MR.AMIT GUPTA,	G-7, 1 ST FLOOR, MASJID MOTH, GREATER KAILASH-2, NEW DELHI-110048.	MOBILE: 9810273846, EMAIL: aguptalaw@gmail.com
4. MR.ANKIT JAIN,	390, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110003.	MOBILE: 9810737362, EMAIL: chambersofankitjain@gmail.com

5. MR.ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811418995, EMAIL: ahluwalia.office@gmail.com
6. MS.BEENASHAW N.SONI	238, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9810046611, EMAIL: beenashaw.lawoffice@gmail.com
7. MR.GAUTAM NARAYAN,	CHAMBER NO. 21, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI.	MOBILE: 9811411735, EMAIL: g.narayanoffice@gmail.com
8. MR.GAURAV AGRAWAL,	E-108, GREATER KAILASH PART-II, NEAR ARYA SAMAJ MANDIR, NEW DELHI- 110048.	MOBILE: 9811284039, EMAIL: agrawal439@gmail.com
9. MR.GAURAV DHAMA,	D-111, FIRST LEVEL, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9811415751, EMAIL: gdhama@gmail.com
10. MR.KAPIL DUTTA,	431, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	MOBILE: 9811135509, EMAIL: kapilduttamcd@gmail.com
11. MS.KAVITA JHA	9 TH FLOOR, MOHAN DEV BUILDING, 13, TOLSTOY MARG, NEW DELHI-110001.	MOBILE: 9818174307, EMAIL: kavita@vaishlaw.com
12. MR.NEERAJ SHEKHAR,	321, LAWYERS CHAMBER, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001.	MOBILE: 9312210391, EMAIL: shekharlawoffice@rediffmail.com
13. MS.PADMA PRIYA,	A 355, LGF, DEFENCE COLONY, DELHI-110024.	MOBILE: 9910531145, EMAIL: gmpadma@gmail.com
14. MR.RAJAT ANEJA,	C-60, L.G.F., JANGPURA EXTENSION, NEW DELHI- 110014.	PHONE: 011-43511991-94, EMAIL: raneja@anejaandaneja.com
15. MS.RASHMI CHOPRA,	CHAMBER NO. 206, LAWYER'S CHAMBER, DELHI HIGH COURT,	MOBILE: 9810311218, EMAIL: rashmichopra6897@gmail.com

		NEW DELHI-110003.	com
16. MS.VIBHA MAHAJAN SETH,	1-E/2, JHANDEWALAN EXTENSION, NEW DELHI-110055.	MOBILE: 9810702410, EMAIL: vibhsmj@yahoo.com.sg	
17. MR.VIBHOR GARG,	C-291, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9811352998, EMAIL: vibhor@bavlegal.in	
18. MR.HIREIN SHARMA,	394, LAWYERS CHAMBERS, BLOCK II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003.	MOBILE: 9811367166, EMAIL: hireinsharmaadvocate@gmail.com	
19.MR.KANHAIYA SINGHAL,	D-143, LGF, LAJPAT NAGAR-I, NEW DELHI-110024.	MOBILE: 9212424765, EMAIL: adv.singhal@gmail.com	
20.MS.NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com	
21.MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com	
22.MR.SHOHIT CHAUDHRY,	A-19, LGF, JANGPURA EXTN. NEW DELHI-110014.	MOBILE: 9999091964, EMAIL: shohit@shohit.com	
23.MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com	
24.MR.SOMANADRI GOUD KATAM	C-68, 1 ST FLOOR, NEETI BAGH, NEW DELHI- 110049.	MOBILE: 9958544778, EMAIL: somanadri@gmail.com	
25.MR. SHASHANK GARG, ADVOCATE	S-367, BASEMENT, GREATER KAILASH PART-I, NEW DELHI-110048	MOBILE: 9811526671 9811326671	
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241

HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 email: khalidarshad1@gmail.com
<p>HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]</p> <p><u>DETAILS ARE AS UNDER:</u></p> <ol style="list-style-type: none"> 1.ARMYPUBLIC SCHOOL (APS) , DHAULA KUAN 2.ARMYPUBLIC SCHOOL (APS) , DELHI CANTT. 3.DELHI AREA PRIMARY SCHOOL (DAPS) , DELHI CANTT 4.TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS) , DELHI CANTT 5.ARMYPUBLIC COLLEGE OF MEDICAL SCIENCES (ACMS) ,DELHI CANTT 6.ARMYPUBLIC INSTITUTE OF EDUCATION (AIE) , GREATER NOIDA 7.ARMYPUBLIC INSTITUTE OF MANAGEMENT TRAINING (AIMT) , GREATER NOIDA 8.ARMYPUBLIC ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA) , DELHI CANTT 9.TAURUS CSD CANTEEN, DELHI CANTT 10.TAURUS OFFICERS' HOSTEL (TOH) ,DELHI CANTT 11.TAURUS ARMY BOYS HOSTEL (TABH) , DELHI CANTT 12.ALBERT EKKA INSTITUTE (AEI) , DELHI CANTT 13.AWWA ASHA SCHOOL, DELHI CANTT 14.TAURUS OFFICERS' INSTITUTE 	<ol style="list-style-type: none"> 1. COL.R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016) <p>-----</p> <ol style="list-style-type: none"> 2.MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016) 	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>(TOI), DELHI CANTT 15.EX SERVICEMEN CSD CANTEEN, NOIDA 16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMB ROAD, NEW DELHI-110001</p> <p>CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>
<p>HDFC BANK (LETTER DTD. 10.04.2017)</p> <p>(LETTER DT. 18.01.2019)</p>	<p>MR. RAJAT KATYAL</p> <p><u>NOMINATED COUNSEL:-</u></p> <p>1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019]</p> <p>2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]</p>	<p>R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/</p> <p>R-26,SOUTH EXTENSION,PART-II, NEW DELHI 110049</p>	<p>MOB.: 9811250543 PH.: 011 26211488</p> <p>MOB:9811152920 9811800816 TEL:011-46175500</p> <p>EMAIL: sanjay_gupta@sngpartner_s.in Ateev_mathur@sngpartner_s.in</p>
<p>HDFC CREDILA FINANCIAL SERVICES PVT. LTD.</p>	<p>MR. RISHABH SAHU, ADVOCATE</p>	<p>OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091</p>	
<p>HDB FINANCIAL SERVICES LIMITED</p>	<p>MR. GAURAV SRIVASTAVA,</p>	<p>OFFICE:</p>	<p>TEL: 9910510790</p>

	<p>ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 05.07.2023</p>	<p>S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI</p>	<p>EMAIL: srivastava.law@gmail.com</p>
HINDUJA LEYLAND FINANCE	<p>GARG & ASSOCIATES</p>	<p>No. RU-62, 1ST FLOOR, NEAR POWER HOUSE, PITAMPURA, NEW DELHI- 110034</p>	<p>MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.com</p>
HIGH COURT OF SIKKIM, GANGTOK	<p>MRS. ENAKSHI MUKHOPADHYAY SIDDHANTA, ADVOCATE "STANDING COUNSEL W.E.F. 01ST OF JULY, 2023" "LETTER DATED 12.05.2023"</p>	<p>OFFICE: 133, LAWYERS" CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001</p>	<p>TELE: 011-23383770 MOBILE: +919643557977 EMAIL: siddhantaenakshi@gmail.com</p>
HOUSING DEVELOPMENT FINANCE CORPORATION LTD. (HDFC LIMITED)	<p>MR. RISHABH SAHU, ADV NOMINATED COUNSEL</p> <p>"LETTER DATED: 02.02.2021"</p>	<p>ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI</p> <p>SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001</p>	<p>EMAIL: rishabh@sahulegal.com</p> <p>MOBILE: 9910055066 LANDLINE: 011-23382830</p>
<p>IDFC FIRST BANK LIMITED</p> <p>OFFICE: KRM TOWER, 7TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031</p>	<p>MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE</p> <p>NOMINATED COUNSEL</p> <p>LETTER DATED 08.12.2021</p>	<p>B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048</p>	<p>PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in</p>

<u>INSURANCE COMPANIES</u>			
i) TATA AIG GENERAL INSURANCE CO. LTD	<p>1. MS. ANJALI BANSAL</p> <p>-----</p> <p>2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES</p>	<p>26, NAVJIVAN VIHAR, NEW DELHI-110017</p> <p>-----</p> <p>CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14</p>	<p>MOB.9911555337</p> <p>-----</p> <p>PH.:23381874</p> <p>Ph.:24318802/43575496 MOB: 9810528802</p>
ii) RELIANCE GENERAL INSURANCE CO. LTD	<p>MR. SAMEER NANDWANI</p> <p>-----</p> <p>- (LETTER DTD. 23.05.2017)</p> <p>(TO ISSUE THE NOTICE/SUMMONS)</p>	<p>CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI</p> <p>&</p> <p>D-28, JANGPURA EXTENSION NEW DELHI-110014</p> <p>-----</p> <p>REGIONAL OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. 2ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020</p> <p>CORPORATE OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE,' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063</p>	<p>PH. 011-24323282-84 MOB.9810528802</p> <p>-----</p>
iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011	MS. RAMEEZA HAKEEM	12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1	PH. 011-44299900 FAX- 011-44299988 email:

			rameeza@lawassociates.in
iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.	1. MS.SHANTHA DEVI RAMAN ----- 2. MR. PANKAJ SETH	360,SECTOR-15A NOIDA-201301 ----- OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com ----- EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11- 26259116 MOBILE : 9811213768 RES. : 26273418,40533693
v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.	MS. SUMAN BAGGA	220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI	MOB.9810167439
vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]	MR. PANKAJ SETH "NOMINATED COUNSEL"	CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002	MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com
vii)ORIENTAL INSURANCE CO. LTD.	1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)	246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR,DELHI- 110092	FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203,

		CHAMBER: NO. 322, PATIALA HOUSE COURTS, NEW DELHI-110001	9810081811
viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART- II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116 (OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE ----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413, MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com ----- PH.: 9910160045

(LETTER DT. 25.02.2017)	----- - Mr. JPN SHAHI, ADVOCATE	----- F-86, 2 nd Floor, VIKAS PURI, NEW DELHI-110018	----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com
xi] SHRIRAM GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693
xii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.	MR. PANKAJ SETH	OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054	EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418, 40533693 111111
xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD. LETTER DATED 19.07.2012	MS. SHANTHA DEVI RAMAN	360, SECTOR-15A, NOIDA-201301 (U.P.)	PH.: 09868101409
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com

	<p>MR. SAMEER NANDWANI, ADVOCATE NOMINATED/STANDING COUNSEL</p> <p>LETTER DATED 08.12.2021</p>	<p>CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14</p>	<p>OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: sameerno2@hotmail.com</p>
<p>XV] L&T GENERAL INSURANCE CO LTD.</p> <p>LETTER RECEIVED ON 16.12.2015</p>	<p>MR. RAJEEV M ROY</p>		
<p>XVI] SBI GENERAL INSURANCE CO LTD.</p> <p>LETTER DT. 15.01.2018</p>	<p>MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)</p>	<p>CHAMBER NO.405,BLOCK-III, DELHI HIGH COURT,NEW DELHI-1. OFFICE ADD: G-30, JANGPURA EXTENSION,NEW DELHI-14</p>	<p>PH: 43575496,40199322 MOB: 9810528802 EMAIL: sameerno2@hotmail.com</p>
<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001 <u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH:23070061 (CHAMBER) PH: 65476220 (RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo .co.in</p> <p>-----</p>

NATIONAL COUNCIL FOR EDUCATION (LETTER DATED 16.11.2016)	M/S SIKRI & CO.ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH, NEW DELHI-110 065	
	MR. ARJUN HARKAULI, "STANDING COUNSEL"	CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.	MOB: 09818072418
	MS. MONIKA ARORA "STANDING COUNSEL"		
	----- - MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"		
	MR. NEERAJ CHAUDHARI, ADV "STANDING COUNSEL" (LETTER DATED 21.09.2020)	OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024	PH: 91-11-24334362
INDIAN OIL CORPORATION (CORPORATE OFFICE) , REFINERIES & PIPELINES DIVISIONS ----- INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}	M/S KAURA & CO. ----- MR. M.M. KALRA	CHAMBER 345, DELHI HIGH COURT, NEW DELHI 236-239, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065 ----- B-124, MANU APARTMENTS,	PHONE: 2338 1487 011-26322240-44 PHONE: 2332 7461, 2335 5412, 2331 1692 ----- PHONE 55265342 (O) ,

<p>(LETTER DATED 05.03.2018)</p>	<p>----- JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p> <p>-----</p> <p>RAJIV SHUKLA, ADV (NOMINATED COUNSEL)</p> <p>-----</p> <p>"LETTER DATED 22.10.2020"</p>	<p>LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p> <p>-----</p> <p>JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR, EAST NIZAMUDDIN MARKET, NEW DELHI-110013</p>	<p>22754791 (R) MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in</p> <p>-----</p> <p>PH:011-41715555 MOB: 9810110572 EMAIL: shuklaw@gmail.com admin@justitialaw.com</p>
<p>INDRAPRASTHA POWER GENERATION CO. LTD.</p>	<p>MR. JASHAN PREET SINGH BRAR</p>	<p>CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024</p>	
<p>INDIAN AIRLINES CORPORATION LIMITED</p>	<p>M/S SURI AND COMPANY</p> <p>-----</p>	<p>12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003</p> <p>-----</p>	<p>PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE)</p> <p>-----</p> <p>PH.</p>

	M/S BHASIN & CO. ----- M/S NATH & ASSOC.	10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 ----- 238/1 KAILASH HILLS	23315024,23322601,23326 968 ----- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS' ASSOCIATION, 6 TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in
INDIAN OVERSEAS BANK	SH. KRISHAN KUMAR, ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-233, LGF, GREATER KAILASH-I, NEW DELHI-110048	TEL:- 011-41014410 MOBILE: 9910577700 9990577700 EMAIL:- krishenkumar@gmail.com
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDRAPRASTHA GAS LIMITED (A JOINT VENTURE OF GAIL, BPCL & GOVT. OF NCT OF DELHI)	MRS. PURNIMA MAHESHWARI, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: 111, JOR BAGH, NEW DELHI-110003	MOBILE: 9810153018, EMAIL: advpurnima111@gmail.com
	MR. KAPIL SANKHLA, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 354, LAWYERS' CHAMBERS (OLD BLOCK) , DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: N-252, SECOND FLOOR, GREATER KAILASH PART ONE, NEW DELHI-110048.	MOBILE: 9810901009, EMAIL: litigation@sankhla.in , kapil@sankhla.in

<p>INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION</p>	<p>1. MR. H.K. TOLANI</p> <p>-----</p> <p>2. MR. SANJAY KATYAL</p>	<p>LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054.</p> <p>RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049</p> <p>-----</p> <p>461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052</p>	<p>PHONE NO. 9868166350 EMAIL:advocate_hk@yahoo.com</p> <p>-----</p> <p>TEL.NO.23381256</p> <p>TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com</p>
<p>INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)</p>	<p>MR. AMITESH KUMAR</p>	<p>196, SIMANT VIHAR, SECTOR- 14,KAUSHAMBI, GHAZIABAD- 201010,UTTAR PRADESH</p>	<p>Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com</p>
<p>INDIAN COUNCIL OF MEDICAL RESEARCH</p>	<p>MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]</p>	<p>CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1</p>	
<p>INDIAN COUNCIL OF AGRICULTURAL RESEARCH</p>	<p>MR. V. SENTHIL KUMAR, ADVOCATE</p> <p>EMPANELMENT AS ADVOCATE ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS FROM 01.12.2022 TO 30.11.2024 VIDE LETTER DATED 09.11.2022</p> <p>LETTER DATED 27.01.2023</p>	<p>18, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI</p>	<p>MOBILE: 8130416389 9868375873 EMAIL: senthiljuris@gmail.com</p>

INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED (IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOB:- 9899040660 EMAIL:- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI-110001	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA (LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
IFCI FACTORS LIMITED	MR. ANUPAM SRIVASTAVA, ADV	THE CHAMBERS OF LAW, D-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	TEL: 011-41656144 011-41613200, 46040800 MOB: 9811032151 EMAIL: anupam@tcl-india.net
IFCI LIMITED (LETTER DT. 15.05.2018)	MR. NITIN DAHIYA, ADVOCATE	CHAMBER No. 389, BLOCK-II, DELHI HIGH COURT DELHI ALSO AT: R-540 LOWER GROUND FLOOR NEW RAJENDRA NAGAR, NEW DELHI-110060	MOB: +91-9899777772 TEL: 011-49059105 EMAIL: nitindahiyaa@gmail.com
	MR. R.P. AGRAWAL, ADVOCATE (LETTER DT. 20.08.2019)	R.P. AGRAWAL & CO., ADVOCATES C-43, LGF, JANGPURA EXT., NEW DELHI-110014	PHONE: 011-41823688/99 MOB: 9312236537 EMAIL: office@rpalaw.org

IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)		LETTER DATED: 07.06.2019 COMMUNICATION ADDRESS: IRCON INTERNATIONAL LIMITED LEGAL DEPARTMENT, 1 ST FLOOR, C-4 DISTRICT CENTRE, SAKET, NEW DELHI-110017	
IDBI BANK	<u>STANDING COUNSEL:</u> MR. SIDHARTHA BARUA,ADV [Letter dt. 26.11.2018]	<u>OFFICE:</u> C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI 110016	MOB: 9899040660 EMAIL: sidbarua@gmail.com
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 04.09.2023	OFFICE ADDRESS: K-17, BASEMENT GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: 9990432878 EMAIL: skrlawfirms@gmail.com
INDIAN BANK (ALLAHABAD) "LETTER DATED:- 24.08.2020"	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL" "W.E.F. 13.08.2020 TILL FURTHER ORDERS"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE)	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL LETTER DATED 13.06.2022	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442

INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
INDUSIND BANK Dated: 08.01.2019	MR. MANISH SHARMA,ADVOCATE (NOMINATED/STANDING COUNSEL)	W-104, GREATER KAILASH-I,NEW DELHI-110065	MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com
INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES (IHBAS)	MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)	269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049	MOB: 9911991166 PH: 011-40199284
JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067	1. MS. GINNY J. RAUTRAY, ADVOCATE STANDING COUNSEL "FOR 02 YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 22.03.2023" 2. MS. MONIKA ARORA, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF 02 YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 19.06.2023"	B-3/18, BASEMENT, VASANT VIHAR, NEW DELHI-110051 B-100, BASEMENT SHIVALIK MALVIYA NAGAR, NEW DELHI-110017	TEL: +91 11 46552244 EMAIL: mail@rautray.com TEL: 011-41045285 EMAIL: officeadvmonika@gmail.com
JAMIA MILLIA ISLAMIA UNIVERSITY [LETTER DTD. 04.09.2015]	DR. AMIT GEORGE	CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI T-15, GREEN PARK EXTENSION, NEW	MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424

<p>NOTE: ALL THE PETITIONS TO BE SERVED TO MR. PRITISH SABHARWAL, ADVOCATE, STANDING COUNSEL, JAMIA MILLIA ISLAMIA ON HIS EMAIL ID Pritishsabharwall@gmail.com</p>		<p>DELHI-110016</p> <p>ALSO AT: CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025</p>	
<p>AND HIS CONTACT NO. IS 9871878690.</p>	<p>MR. FUZAIL AHMAD AYYUBI, ADV. 'STANDING COUNSEL' W.E.F. 13.09.2019</p> <p>LETTER DATED. 16.09.2019 LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: C-69, LGF, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOBILE: 9811430201 /9818762025 (CLERK) 011-40043246</p> <p>E-MAIL : fuzail.ayyubi@gmail.com ayyubilawpractices@gmail.com</p>
	<p>MR. PRITISH SABHARWAL, ADVOCATE STANDING COUNSEL ENROL. NO: D-2657/18</p> <p>LETTER DATED 24.02.2022</p>	<p>OFFICE ADDRESS: S-432, (BASEMENT) , GREATER KAILASH-1, PART-I NEW DELHI-110048</p>	<p>(M) 9871878690 (O) 9810264114 EMAIL: pritishsabharwall@gmail.com</p>
<p>JAMIA HAMDARD (DEEMED TO BE UNIVERSITY)</p>	<p>DR. SWAROOP GEORGE, ADVOCATE STANDING COUNSEL</p> <p>"FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 05.09.2023"</p>	<p>ADDRESS: T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p>	<p>MOBILE: 9871144284, EMAIL ID: swaroopgeorge@outlook.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.: 9810412737</p> <p>E-MAIL: ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW</p>	<p>MOBILE: +91 9810412737</p>

(ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)		DELHI-110003	EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDIANA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2018 INDIANA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA, ADVOCATE	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED) -2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY LETTER DATED 01.08.2022	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT (JEE) ADVANCED 2022	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667 LETTER DATED. APRIL 23, 2019	ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT (JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) -2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA	MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL", IIT (JEE) ADVANCED, 2021 & IIT JoSSA 2021 ADMISSION	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

(VIDE LETTER DATED:08.09.2021) & IIT JoSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA (VIDE LETTER DATED 22.10.2021)			
JOINT ENTRANCE EXAMINATION (ADVANCED) 2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI -781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED, 2023 LETTER DATED 08.05.2023	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JOINT SEAT ALLOCATION AUTHORITY (JoSAA) 2023 JOINT ENTRANCE EXAMINATION (ADVANCED)-2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI-781 039, INDIA	MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, "LETTER DATED 06.07.2023"	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA		MOB: 9810019293 EMAIL: basaxena@swarupco.com
	2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019294 TEL: 91 (11) 29221435, 29225875, 29227534/35 FAX: 91 (11) 29228625,

			29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORIZED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK) , SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 E-Mail: rajappa1960@yahoo.com advocaterajappa@gmail.com
	MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL'	540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI- 110001	
	MS. ANJANI AIYAGARI ADVOCATE	64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019	
	MR. K.M. SINGH 'EMPANELLED STANDING COUNSEL'	G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI	
	MR. ASHOK KUMAR SHARMA 'COUNSEL'	CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054	
	MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL "INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"	239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301	

	MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL, "FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"	1 ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001	
KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)	MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'	SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM
KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD, DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107
KOTAK INFRASTRUCTURE DEBT FUND LTD. KOTAK MAHINDRA INVESTMENTS LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049. ----- CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in
KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL) ----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049 ----- CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in ----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in

	<p>-----</p> <p>3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>-----</p> <p>MOB: 9811054052 PH: +91 11 46175500</p> <p>EMAIL: ajay_monga@sngpartners. in</p>
SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p> <p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p> <p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p> <p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>
LOK SABHA SECRETARIAT	<p>MS. MANINDER ACHARYA</p> <p>MR. SACHIN CHOPRA</p> <p>MS. ANUPAM SANGHI</p> <p>MR. VIVEK SAHARYA</p>	<p>NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003</p>	
LIFE INSURANCE CORPORATION OF INDIA	<p>MR. KAMAL MEHTA</p> <p>[WEF 26.09.2014]</p>	<p>CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24</p>	<p>MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660</p> <p>PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com</p>

<p>NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)</p>	<p>MR. SUMEET VERMA</p>	<p>CHAMBER NO.250 ,LAWYER' S CHAMBER,DELHI HIGH COURT,NEW DELHI</p>	<p>TEL : OFF:23070848 EMAIL:sumeet_verma@yahoo.com</p>
<p>L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.</p>	<p>MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES</p>	<p>OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008</p>	<p>MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com</p>
<p>LALIT KALA AKADEMI NATIONAL ACADEMAY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE ,GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)</p>	<p>MR. UMESH SHARMA ,ADVOCATE</p>	<p>112 ,NEW DELHI HOUSE BARA KHAMBA ROAD ,NEW DELHI-110001</p>	<p>MOB: 9868235388 PH: 23355388 EMAIL: legalhelplineindia@gmail.com</p>
<p>NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)</p>	<p>MS. MANINDER KAUR</p>	<p>CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92</p>	<p>MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250</p>
<p>MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL' LETTER DATED: 17.09.2019</p>	<p>MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL' LETTER DATED: 17.09.2019</p>	<p>21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092</p>	<p>MOBILE: 9910300932 9717062303</p>
<p>MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94)</p>	<p>MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94)</p>	<p>ADDRESS: CHAMBER NO. 219,</p>	<p>MOBILE NO.: 9810794902 EMAIL:</p>

	STANDING/NOMINATED COUNSEL LETTER DATED 10.11.2022	LAWYER'S CHAMBER, OLD BLOCK, DELHI HIGH COURT	OM_PRKASHMV@YAHOO.CO.IN
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014	TEL:01124371038/1039/1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
NATIONAL FINANCIAL REPORTING AUTHORITY	MR. ZOHEB HOSSAIN, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.04.2023	OFFICE ADDRESS: R-47, II FLOOR, GREATER KAILASH PART 1, NEW DELHI-110 048	PHONE: +91 9999711099 EMAIL: hossainzoheb@gmail.com officezhossain@gmail.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvocate@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995 2622 9964 AND 2541 0254

<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]</p>	<p>MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER"</p>	<p>OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI</p> <p>RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068</p>	
	<p>MR. ARPIT SHUKLA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>J-150, SECTOR 41, NOIDA, UP- 201301</p>	<p>MOB: 9871431988</p>
	<p>MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>D-91, KAMLA NAGAR, DELHI-110007</p>	<p>MOB: 9717701768</p>
	<p>MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034</p>	<p>MOB: 9810033139 9910033139</p>
	<p>MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034</p>	<p>MOB: 9654169406</p>
<p>LETTER/ORDER DT. 04.05.2016</p>			

<p>-----</p> <p>(LETTER DT. 16.10.2017)</p>	<p>MR. NIKHIL GOEL,ADVOCATE</p> <p>[CENTRAL GOVT. STANDING COUNSEL FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION) (ORDER DATED 16.10.2017) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>43, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOB: 9810133254 PH: 011-23389593</p> <p>EMAIL: reachnikhilgoel@gmail.com</p>
<p>-----</p>	<p>MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p>	<p>MOB: 9953877332</p>
	<p>MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>B-16/G-2, DILSHAD GARDEN, DELHI-95</p>	<p>MOB: 9810073395</p>
<p>(LETTER DT. 01.06.2016)</p>	<p>MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92</p>	<p>MOB: 9899393940</p>

<p>(LETTER DT. 30.12.2016)</p>	<p>MR. S.D. WINDLESH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)</p>	<p>C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053</p>	<p>MOB.: 9811169203</p>
<p>(LETTER DT. 24.01.2017)</p>	<p>MR. NITIN SINGH [SENIOR PANEL COUNSEL]</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001</p>	<p>MOB.: 9990423291 9990621394</p> <p>EMAIL: adv.nitinsingh@yahoo.com</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>

<p>(ORDER DT. 30.08.2017)</p>	<p>MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>
<p>ODRER DT. 15.11.2017</p>	<p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p>	<p>MOB: 9999925107</p> <p>E-MAIL: aparchopra@yahoo.in</p>
	<p>MR. PRATYUSH MIGLANI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL</p>	<p>D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049</p>	<p>MOB: 9811014020</p> <p>EMAIL: pratyush@miglanivarmandco.com</p>

<p>-----</p> <p>ORDER DT. 01.12.2017</p>	<p>FURTHER ORDERS) .</p> <p>MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18</p>	<p>MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com</p>
<p>-----</p> <p>ORDER DT.21.12.2017</p>	<p>MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>75-76, UPPAR 1ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.</p>	<p>MOB:9818667963 Email: amritaprakash79@gmail.com</p>
	<p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL</p>	<p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>

<p>----- ORDER DT. 26.12.2017</p>	<p>FURTHER ORDERS) .</p> <p>MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810255558 EMAIL: ashim.sood@asood.in</p>
<p>(ORDER DT. 21.03.2018)</p>	<p>MR.MAHENDER KUMAR BHARDWAJ,ADV (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p> <p>BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.</p>	<p>528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032</p>	<p>MOB: 9899393940 TEL:011-22385563 EMAIL:justice4allg308@gmail.com</p>
<p>----- {ORDER DT. 19.11.2018}</p>	<p>MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL</p>	<p>A-71, NEW FRIENDS COLONY, NEW DELHI-110025</p>	<p>MOB:9958325533 EMAIL: mail@jayantbhatt.com</p>

	<p>FURTHER ORDERS) .</p>		
<p>----- (ORDER DT. 01.11.2018)</p>	<p>MR. SIDHANT KUMAR (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>		
<p>----- LETTER DATED 28.02.2019</p>	<p>MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>ADDRESS: 300, GULMOHAR ENCLAVE, NEW DELHI-110049</p>	<p>MOB: 98182551304 EMAIL: rijuluppal@gmail.com</p>
	<p>SHRI MOHIT KAPOOR, ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p>	<p>OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELLHI-110008</p>	<p>MOB:- 9999927207 TEL:011-40153799 EMAIL: kapoormohit259@yahoo.co m</p>

<p>ORDER DATED: 08TH MARCH, 2019</p>	<p>SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503</p>	<p>MOB:- 9811125100 <u>TEL:- 011-42546565</u> EMAIL:- asheesh@ajlc.in</p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>SHRI HARISH VAIDYANATHAN SHANKAR, ADVOCATE</p> <p>'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>N-84, PANCHSHEEL PARK, NEW DELHI-110017</p>	<p>MOB: 9810788606 <u>TEL:- 011-26490066</u> EMAIL:- hvslawoffice@gmail.com</p>
<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADIT KHORANA, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3 SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p> <p>B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048</p> <p>FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.com</p> <p>MOB: 9999890679 EMAIL: Khorana.adit@gmail.com</p>

<p>YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p> <p>"LETTER DT: 25th SEP, 2020"</p>		
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. SUGHOSH SUBRAMANYAM, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p> <p>"LETTER DT:25th SEP, 2020"</p>		<p>MOB: 9483401896</p> <p>EMAIL: sughosh.sn@yahoo.com</p>
<p><u>CENTRAL GOVT. STANDING COUNSEL</u></p> <p>SHRI APOORV KURUP, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS .</p> <p>"LETTER DT: 21st AUG, 2020"</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800185864</p> <p>TEL: 011-41733001-02-03</p> <p>EMAIL: office@akurup.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ABHISHEK SINGH, ADV</p>	<p>OFFICE:</p>	<p>MOB: 9910291290</p>

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

SENIOR PANEL COUNSEL

MR. SANDEEP BAJAJ, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

A-8 (LGF), FRIENDS COLONY (EAST),
NEW DELHI-110006

9650081421

EMAIL:

abhishek.lexicons@gmail.com

H. NO. 997, NITI KHAND-I,
INDIRAPURAM,
GHAZIABAD, UP-201010

MOB: 9910884802

TEL: 011-49875610

EMAIL:

alok_singh@rediffmail.com

A-220, DEFENCE COLONY,
NEW DELHI-110014

MOB: 9818324703

EMAIL:

adv.sandeepbajaj@gmail.com

	<p>"LETTER DATED: 07.10.2020"</p> <p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	<p>C-504, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC.</p> <p>EMAIL: clomcdhq@gmail.com</p> <p>OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT (HQ) E-1 BLOCK, 17TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, GREATER KAILASH-I NEW DELHI-110048 <u>CHAMBER:</u> 430-31, DELHI HIGH COURT NEW DELHI-110003</p>	<p>PH: 46567338, 29239458 MOB: 9810031680, 9910106949 PH: 23388843 E-MAIL: SOLICITOR6@GMAIL.COM</p>
	<p>2. MR. O.P. SAXENA,</p>	<p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI</p>	<p>PH: 23386446 M-98-100-12444</p>
	<p>3. MR. ANOOP BAGAI,</p>	<p>491, LAWYERS' CHAMBERS, B,OCK- II, HIGH COURT OF DELHI,NEW DELHI-110003</p>	<p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p>
	<p>4.</p>		
	<p>5. MR. AJAY ARORA</p>	<p>CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT,</p>	<p>TELE: 9811160827 (M) E.MAIL: www.ajay.arora124@yahoo</p>

<p><u>"LETTER DATED 26.05.2022"</u></p> <p>-----</p>		<p>NEW DELHI. CHAMBER NO. 328, WESTERN WING, TIS HAZARI COURTS, DELHI</p> <p>RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027</p>	<p>.co.in PHONE: 23388843 PHONE: 26964610</p>
<p>NOTE: MR. AJJAY ARRORA, STANDING COUNSEL, MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD</p>	<p>6. MR. SHIVINDER CHOPRA</p>	<p>CHAMBER: 430, LAWYER' CHAMBER BLOCK NO.1 HIGH COURT OF DELHI, NEW DELHI.</p> <p>OFFICE: 3, UDAY PARK, AUGUST KRANTI MARG, NEW DELHI</p>	<p>EMAIL: shivinder chopra@rediff mail.com</p> <p>MOBILE NO. 9811479297</p>
<p>MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.</p>	<p>7.</p>		
<p>MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD. VIDE LETTER DATED 29.06.2022</p> <p>MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022</p>	<p>8. DR. RAJENDER KUMAR RAWAT, ADVOCATE STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 18.04.2023"</p>	<p>CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com</p>

NOTE:

THE FOLLOWING COUNSELS ARE NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE MR. JUSTICE GAURANG KANTH IN REGULAR MATTERS:

1. MR. KUSH SHARMA
2. MS. AKANSHA KAUL
3. MR. VIPUL GANDA
4. MR. KARAN SHARMA
5. MR. GAURAV SHARMA
6. MS. JANIKA MOHAN

"LETTER DATED 08.08.2022"

NOTE:

SHRI VIKAS CHOPRA, ADVOCATE, STANDING COUNSEL, MCD (MOBILE: 9212036118 AND EMAIL: vikaschopraadvocate@gmail.com HAS BEEN APPOINTED TO ACCEPT NOTICES IN DIVISION BENCH-I AND DIVISION BENCH-II OF THIS HON'BLE COURT ON BEHALF OF MCD VIDE LETTER DATED 24.05.2023.

MAHANAGAR TELEPHONE NIGAM LIMITED

1. M/S SIKRI AND COMPANY

CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003

PH. 23388777
FAX: 23385559

2. MR DINESH AGNANI

265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.

PH. 23386838,
24318516,
24318517
FAX: 24318521

3. MR. KUNAL SABHARWAL, ADVOCATE

D-22, PANCHSHEEL ENCLAVE, SECOND FLOOR, NEW DELHI-110017

MOBILE: 9891117595
OFFICE: +91 11 40666349
DIRECT: +91 11 40666359

"AS A PANEL ADVOCATE FOR MTNL, AT DELHI W.E.F. 01.12.2021 FOR THREE YEARS VIDE LETTER DATED 08.11.2021"

EMAIL: kunal@iregal.in

MEDICAL COUNCIL OF INDIA	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MEERUT DEVELOPMENT AURHORITY, MEERUT	MR. RACHIT MITTAL, ADVOCATE [ENRL. NO. D/1041/2011] STANDING COUNSEL "LETTER DATED 11.01.2023"	OFFICE: RM LAW CHAMBERS, MZ-24 & 25, ANSAL FORTUNE ARCADE, SECTOR 18, NOIDA- 201 301,U.P.	EMAIL: office@rmlawchambers.in rachit@rmlawchambers.in MOBILE: +91 9873997047
DELHI PUBLIC LIBRARY, MINISTRY OF CULTURE, GOVERNMENT OF INDIA	SHRI YUDHISHTER SHARMA, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	BE-12, DDA FLATS, MUNIRKA, NEW DELHI-110067	MOBILE: 8860193372, 011-26188167 EMAIL: yudhishtersharmaa55@gmail.com , yudhishteroct@gmail.com
	SHRI YASHPAL SINGH, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	H-1495 (BASEMENT) , CHITTARANJAN PARK, NEW DELHI-110019	MOBILE: 9810220380, EMAIL: eklawya.advocates@gmail.com
	SHRI R.D. VATS, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	668, LAWYERS CHAMEBRs, WESTERN WING, TIS HAZARI, NEW DELHI-110054	MOBILE: 9354215137, EMAIL: vatsrd@gmail.com
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS	MR. NIKHIL GOEL, ADVOCATE AS RETAINER COUNSELS	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL	

<p>(DEPARTMENT OF PERSONNEL AND TRAINING) GOVERNMENT OF INDIA</p>	<p>(SPECIAL PUBLIC PROSECUTOR)</p> <p>[EXTENSION OF TENURE FOR A FURTHER PERIOD OF THREE YEARS BEYOND 31.12.2022 i.e., FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR)</p> <p>[EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR)</p> <p>[EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]</p>	<p>POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	
<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA</p> <p>(SPECIAL PUBLIC PROSECUTOR)</p>	<p>FOR PROSECUTION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) IN THE COURT OF SPECIAL JUDGE (2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.</p>	
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE,</p>	<p><u>SENIOR STANDING COUNSELS</u></p>		

<p>CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p>1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. SANJEEV NARULA</p> <p><u>JUNIOR STANDING COUNSELS</u></p> <p>1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA</p>		
<p>MAGMA FINCORP LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES, ADVOCATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in</p>
<p>MANAPPURAM FINANCE LIMITED</p>	<p>MR. SANDEEP SHARMA</p>	<p>K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033</p>	<p>MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com</p>
<p>MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA</p>	<p>MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL</p> <p>LETTER DATED 12.04.2022</p>	<p>ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT</p> <p>OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019</p>	<p>MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com</p>
<p>NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING (NCERT)</p> <p>-----</p>	<p>MR. MANISH KUMAR SARAN, ADVOCATE (PANEL ADVOCATE)</p>	<p>216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI</p>	<p>MOB: 9891643652</p>

LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022			
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)	1. MR. JOG SINGH, SR. NOMINATED COUNSEL	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)
	2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL	----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092	(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)
	3. MISS RAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI	CELL PHONE: 9818024661
	4. MR. NAUSHAD AHMAD KHAN	----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.	TELE-FAX: 011-42486199 MOB; 9868111799.
NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)	MR S. RAJAPPA, ADVOCATE	CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110 001	TEL : 2261 5878 MOBILE : 9810063946
NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE	BUNGALAW NO. G-16 SAKET, NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in

	"LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"		
NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE] [LETTER DTD.18.07.14]	NOTICES, PETITIONS, ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF NCTE (HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH , OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI, ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB: 9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB: 9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB: 9818024129
	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR, NEW DELHI-110007	MOB: 9999829991, 9818110078
	MR. KISHAN NAUTIYAL, ADVOCATE	607, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	MOB: 9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB: 9810916537
	MR. ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW	MOB: 9818610321

		DELHI-110201	
	MR. SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB: 8800152500
	MR. YASHWARDHAN, ADVOCATE	201, FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL. STANDING COUNSEL)	CHAMBER : 419, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA, ADV "STANDING COUNSEL" "LETTER DATED: 14.10.2020"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PHONE: 9910401230 EMAIL: advocateakshaychandra@gmail.com
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL Madanrahul8@gmail.com
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL	OFFICE: D-142, FIRST FLOOR, DEFENCE COLONY, DELHI-110024	MOB: 8527585997 EMAIL: advskoffice@gmail.com

<p>GOVERNMENT OF INDIA</p>	<p>"LETTER DATED 31.05.2022"</p>	<p>CHAMBER NO. 103 FIRST FLOOR, LAWYERS CHAMBER BLOCK-III DELHI HIGH COURT</p>	
	<p>MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.05.2022"</p>	<p>OFFICE: A-138, 2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com</p>
	<p>M/S SINGHANIA & PARTNERS LLP ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>"LETTER DATED 31.05.2022"</p>	<p>OFFICE: P-24 GREEN PARK EXTN., NEW DELHI-110016</p> <p>CHAMBER NO. 105, IST FLOOR, LCB (OLD), LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT</p>	<p>TEL: 47471414 & 47471412 EMAIL: ravi@singhania.in madhu@singhania.in</p>
<p>NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR</p>	<p>1. MR. ASHOK KUMAR SINGH</p>	<p>40-D, K BLOCK, SAKET NEW DELHI-110017</p> <p>BAR ROOM NO.18, HIGH COURT BUILDING</p> <p>CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054</p>	<p>TEL: 2652 2084; 2652 1594</p> <p>(TEL: 2338 6824)</p> <p>(TEL: 2392 8699)</p>
	<p>MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE</p> <p>LETTER DATED 31.01.2022</p>	<p>ADDRESS: 174, JOR BAGH, NEW DELHI-110003</p>	<p>MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com</p>
	<p>MR. AVIRAL SAXENA, ADVOCATE "ON THE PANEL OF ADVOCATE"</p> <p>LETTER DATED 13.06.2023</p>	<p>CHAMBER: 35, R.K. GARG BLOCK, SUPREME COURT NEW DELHI-110001</p> <p>OFFICE: B-28, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: +91 9990589126 TEL: 011 47010730 EMAIL: Chamber.aviralsaxena@gmail.com adv.aviral@yahoo.com</p>

NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91 (011) 46511000 9811055984 FAX: 91 (011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT	C-14, SOUTH EX PART-2 NEW DELHI-110049	

	LETTER DATED 15.04.2021		
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	LETTER DATED 15.04.2021		
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	LETTER DATED 15.04.2021		
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	
	LETTER DATED 15.04.2021		
	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
	LETTER DATED 15.04.2021		
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946

NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR-14, KAUSHAMBI, GHAZIABAD-201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E-MAIL- ssurendradutt@gmail.com (new e-mail id updated on 12.06.2020) E-MAIL: surendradutt_sharma@rediffmail.com
	MR. SANJAY VASHISHTHA, ADV "STANDING COUNSEL" LETTER DATED 11.03.2023	ADDRESS: J-3/284, ALAKHNANDA, NEW DELHI	MOBILE: +91 9999753811 LANDLINE: 011-40519551 E-MAIL:- s.vashishtha@oxfordalumni.org
	MS. ZEHRA KHAN, ADVOCATE	K-40 LOWER GROUND FLOOR	MOBILE: 9958114482

	"STANDING COUNSEL"	HAUZ KHAS ENCLAVE NEW DELHI	LANDLINE: 011-26510199 EMAIL: khanzehra@gmail.com
NEW DELHI MUNICIPAL COUNCIL (NDMC) E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com [LETTER DTD 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
(LETTER DTD 20.07.2017)	MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com
LETTER DTD 06.06.2018	MR. SUNDER KHATRI, ADV STANDING COUNSEL (TILL FURTHER ORDERS)	GF-124 & 113, WORLD TRADE CENTRE BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9810187449 Tel: 011- 43520440, 43570827 EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE	R/o, HOUSE NO. 4, SECOND FLOOR, CENTRAL LANE BANGALI MARKET, NEW DELHI	

	LETTER DATED 09.12.2021		
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF. :</u> B-21/1,F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL: sarfarazadv@yahoo.co.in
NATIONAL COUNCIL FOR VOCATIONAL EDUCATION & TRAINING (NCVT), MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP, GOVERNMENT OF INDIA	MS. DACCHITA SHAHI, ADVOCATE, EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	B-22, LGF, SOUTH EXTENSION-II, NEW DELHI-110049	MOBILE: 9999782498 9310748070 EMAIL: DACCHITASHAHI29@GMAIL.COM
	MR. VIPIN KUMAR, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 693, PATIALA HOUSE COURT, NEW DELHI-110001	MOBILE: 9718433130 EMAIL: ADVVIPINKSINGH@GMAIL.COM
	MS. ANUSHKAA ARORA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	ABA LAW OFFICE, BUILDING NO. 250, BLOCK-A, L.G.F., DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810570295 EMAIL: ANUSHKAAARORA@ABALAWOFFICE.IN
	MR. MANISH KUMAR, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO.-504, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9873950114 EMAIL: ATTORNEY.MANISH@GMAIL.COM
	MR. AVNISH SINGH, ADVOCATE EMPANELLED ADVOCATE	303, C K DAFTARI, SUPREME COURT, INDIA, TILAK LINE,	MOBILE: 8826437138 8851647069 EMAIL:

FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	NEW DELHI-110091	AVNISHS05@GMAIL.COM MILAN.SAHU@GOV.IN
MRS. RITU SHARMA KAUSHIK, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 736, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOBILE: 9213447175 EMAIL: ADV.RS@REDIFFMAIL.COM
MR. PRADEEP KUMAR JHA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 742-D, 7 TH FLOOR, LAWYERS CHAMBERS BLOCK, SAKET DISTRICT COURT, NEW DELHI-110017	MOBILE: 9953133627 EMAIL: JHAPRADEEP2010@HOTMAIL.COM
MR. SHAMINDER SINGH KADIAN, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO 751, DWARKA COURT, SECTOR-10, DWARKA, NEW DELHI-110075	MOBILE: 9899370177 EMAIL: SHAMINDER.KADIAN@GMAIL.COM
MS. ARUNIMA DWIVEDI, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	462, LAWYERS CHAMBER, BLOCK-I, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9810916537 9953601796 EMAIL: ARUNIMA.ASSOCIATES@GMAIL.COM
MR. BHAGWAN SWAROOP SHUKLA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F.	459, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT, SHERSHAH RAOD, NEW DELHI-110003	MOBILE: 9910483635 EMAIL: BSCGSC@GMAIL.COM

	01.08.2023 VIDE LETTER DATED 01.08.2023		
	MR. JAI PRAKASH, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	HOUSE NO. 40, GROUND FLOOR, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9990679784 EMAIL: jaitahalani@tlclaw.in
NATIONAL CAPITAL REGION TRANSPORT CORPORATION	MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]	RES./OFFICE: A-53, ASHOK VIHAR, PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9810643553 PH: 27302553,27303553 E-MAIL: rajeshlawyer@yahoo.co.i n rajeshlawyer53@gmail.co m
NOIDA SPECIAL ECONOMIC ZONE	M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'	C-623, NEW FRIENDS COLONY, NEW DELHI-110025.	TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313
NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)	MR. SUBHASH BANSAL	CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014	TEL.No. (CHAMBER) : 011-23387139 TEL.No. (OFFICE) : 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m
GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066	MR. UTSAV SINGH BAINS, ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022	132, SUNDER NAGAR, NEW DELHI-110003	

<p>NTPC LIMITED</p> <p>(LETTER DTD. 19.06.2017 & 22.07.2017)</p>	<p>MS. KANIKA AGNIHOTRI</p> <p>(AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)</p>	<p>OFFICE:</p> <p>SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB.: 9818397418 TEL.: 011-46572411/2422</p>
<p>NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED == (NHIDCL) ==</p> <p>NOTE:</p> <p>ALL THE COMMUNICATIONS i.e., WRIT PETITION, NOTICES, SUMMONS ETC. RELATING TO NHIDCL SHOULD BE SENT AT THE EMAIL ID: legal1@nhidcl.com .</p> <p>"LETTER DATED 12.05.2023"</p>	<p>MS. RUCHIRA GUPTA, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: E-31, JUNG PURA EXTENSION BASEMENT</p>	<p>MOB: 9810350333, EMAIL: ruchira@chambersofrg.com</p>
	<p>MR. ABHINAV MUKHERJI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: D-85, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9818144136, EMAIL: abhinavmukerji@gmail.com</p>
	<p>MR. YASHPAL RANGI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: CHAMBER NO. 751, DWARKA COURT COMPLEX, SECTOR-10, NEW DELHI-75</p>	<p>MOB: 9811944784, EMAIL: yashrangi73@gmail.com</p>
	<p>MR. PRASENJIT KESWANI, ADVOCATE STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: E-44, SECTOR-40, NOIDA, UTTAR PRADESH-201303</p>	<p>MOB: 9811049118, EMAIL: prasenjit76_k@yahoo.com</p>
	<p>GNR LAW ASSOCIATES STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 04.01.2023</p>	<p>ADDRESS: A-1, NEETI BAGH, KHEL GAON MARG, NEW DELHI-110049</p>	<p>MOB: 011-23385245, EMAIL: gopalsingh1@gmail.com</p>
<p>NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA</p>	<p>THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE (NCST)</p> <p>"ALL COURT NOTICES/ADVANCE</p>		

	COPIES OF PETITIONS/ APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY."		
	"LETTER DATED 26.10.2021 "		
NATIONAL COMMISSION FOR SCHEDULED CASTES (NCSC)	1. MR. THAKUR PRASAD SINGH ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	457, LAWYERS CHAMBERS, DELHI HIGH COURT,	MOB: 9971529687 EMAIL: advocatetesingh@gmail.com
	2. MR. RAHUL KASHYAP, ADVOCATE SENIOR PANEL COUNSEL ORDER DATED 01.02.2023	8/13, GROUND FLOOR, ROOP NAGAR, DELHI-110007	MOB: 9891009515 8178773906 EMAIL: lexpacific03@gmail.com
NATIONAL TESTING AGENCY (NTA) {DEPARTMENT OF HIGHER EDUCATION, MHRD} LETTER DT. 12.12.2018	1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)	OFFICE: R-143.LGF, GREATER KAILASH-I, NEW DELHI-110048 DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054	MOB: 9899305640 7428538391 8750764300 OFF. LANDLINE: 011-43290056 011-41510989 EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in
	SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL [LETTER DT: 27.08.2020]	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL' LETTER DATED: 04.03.2021	ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com

	<p>MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010</p> <p>'PANEL COUNSEL'</p> <p>LETTER DATED: 04.03.2021</p>	<p>OFFICE ADDRESS: 82, 3RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>EMAIL: Seemadolo.law@gmail.com</p> <p>MOBILE NO. 9711234081</p>
	<p>MS. PANKHURI SRIVASTAVA, ADVOCATE PANEL COUNSEL</p> <p>LETTER DATED 27.04.2023</p>	<p>F-12A (LGF) , KAILASH COLONY, NEW DELHI-11004</p>	
	<p>MR. ABHAY MANI TRIPATHI, ADVOCATE PANEL COUNSEL</p> <p>LETTER DATED 27.04.2023</p>	<p>A-201, DEFENCE COLONY, NEW DELHI-110049</p>	
<p>NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)</p> <p><u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:</p> <p>MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com</p>	<p>MR. AKHIL MITTAL, ADVOCATE (STANDING COUNSEL)</p> <p>[LETTER DATED 14.5.2020]</p>	<p>CHAMBER NO. 407, BLOCK III, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE: 89, KALYAN VIHAR, POLO ROAD, DELHI-110009</p>	<p>TEL: 011-45660194 MOB: +91-9212504099, 9891180590</p> <p>E-MAIL: mittalsolicitors@gmail.com</p>
	<p>MR. SANJEEV SABHARWAL, (STANDING COUNSEL)</p>	<p>CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI</p>	<p>MOB: 9810031680, 9910106949</p> <p>E-MAIL: Solicitor6@gmail.com</p>
	<p>MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'</p>		
<p>ORGANISING @ COMMONWEALTH GAMES 2010 DELHI</p>	<p>MR. SUSHIL DUTT SALWAN</p>	<p>OFF: FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005</p>	<p>PH: 25784776 FAX: 25821248</p>

		CHAMBER: 226, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-03 RES: 47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI	SH. SIDHANT KUMAR, ADVOCATE	C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	E-MAIL:- sidhant@sidhantkumar.net
EMAIL:- ceodelhi.hgr@gmail.com	SH. RAJEEV SHARMA, ADVOCATE	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054	E-MAIL: vakul_vinayak@hotmail.com
<u>LETTER DATED: 01.07.2020</u>	MS. ANJANA GOSAIN, ADVOCATE	441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	E-MAIL: anjanagosainchambers@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hikumar@vsnl.com
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com

PUNJAB & SIND BANK			
	MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE : 9810176964 RESI.: 0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	TEL.: 9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL FOR A PERIOD UPTO 25.09.2023 VIDE LETTER DATED 22.09.2022	ADDRESS: K-17, GREEN PARK EXT. GATE NO.5, GREEN PARK, NEW DELHI-110016 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI-110001	MOB: 9990432878 EMAIL:- advskrout@yahoo.com advskrout@skrlawfirms.com skrlawfirms@gmail.com
PUNJAB NATIONAL BANK	1. SH. SANTOSH KUMAR ROUT, ADVOCATE "STANDING COUNSEL"	OFFICE AT: K-17 (BASEMENT), GREEN PARK EXTENSION, NEW DELHI-110016	MOB: (+91) 9990432878 EMAIL:-

	"LETTER DATED: 18.02.2023"	OFFICE AT: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI	skrlawfirms@gmail.com advskrout@yahoo.com
	2. SH. ARUN KUMAR SHUKLA, ADVOCATE "STANDING COUNSEL" "LETTER DATED 18.02.2023"	OFFICE AT: 112, NEW DELHI HOUSE, 27, BRAKHAMBA ROAD, NEW DELHI-110001 ALSO AT: CHAMBER NO. 101, BLOCK-III, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT , NEW DELHI-110001	CONTACT NO. 8586863313 9312400295 011-41315678 EMAIL: connect@snslegal.in Arunkumarshukla7@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI- 110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	

(LETTER DT. 23.12.2016)	WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)		
PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY, DELHI (PFRDA)	MR. KUNAL SABHARWAL, ADVCOATE "AS ADVOCATE" LETTER DATED 24.01.2023	D-22, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
PNB HOUSING FINANCE LIMITED OFFICE: 9 TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in Cso.legal@pnbhousing.com
PHARMACY COUNCIL OF INDIA (A STATUTORY BODY UNDER THE MINISTRY OF HEALTH AND FAMILY WELFARE)	SHRI. ROHIT KUMAR SINGH, ADVOCATE STANDING COUNSEL EMAIL DATED 04.07.2023	OFFICE: A-28, SECTOR-36, NOIDA (UP)	PHONE NO. 9818200649 EMAIL: advanceservicepci@gmail.com
PIRAMAL FINANCE LIMITED	1. KNM & PARTNERS, LAW OFFICES 2. ARGUS PARTNERS 3. DHAVAL VUSSONJI & ASSOCIATES	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI-110019 OFFICE: EXPRESS BUILDING, 2 ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 OFFICE: DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	PHONE: +911143115000 EMAIL: knm@knm.in
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MR. SANDEEP KUMAR	N 145-A, LOWER GROUND FLOOR,	

	<p>MAHAPATRA, ADVOCATE "NOMINATED COUNSEL"</p> <p>IN RESPECT OF CIVIL LITIGATION AND SUCH OTHER CASES ENTRUSTED TO HIM FOR A PERIOD OF ONE YEAR W.E.F. 16.02.2023 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p> <p><u>LETTER DATED 16.02.2023</u></p>	<p>GREATER KAILASH-I, NEW DELHI-110048</p>	
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	4. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR- 4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<p><u>CHAMBER:</u></p> <p>3. 198, PATIALA HOUSE COURTS NEW DELHI-110001</p> <p>5. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054</p> <p><u>OFFICE:</u> G-81, BALI NAGAR,</p>	<p><u>TELEFAX:</u> 23384876,9811255339</p> <p>MOB:9811363511, 981156362</p> <p><u>TELEFAX:</u> 25430733</p>

		NEW DELHI-110015	PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
MITES LIMITED	MR. GOVIND S. CHATURVEDI, ADVOCATE "NOMINATED COUNSEL"	OFFICE: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RESIDENCE: J-2/31, DLF PHASE-II, GURGAON, HARYANA	MOB: 9811092221 8178506260 EMAIL: gscdlf@yahoo.co.in gschaturvediadv@gmail.com
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	103, LAWYER CHAMBER(OLD), SUPREME COURT COMPOUND, NEW DELHI-110001	TEL: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com hamelparihar@gmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL'	MAILING ADDRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI- 110001	TELEPHONE NO.- +911123716565 EMAIL ADDRESS: mail@lexorbis.com

	'LETTER DATED 30.07.2019'		
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12 TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
REAL ESTATE REGULATORY AUTHORITY (FOR NCT OF DELHI)	MR. SIDDHARTH PANDA "NOMINATED COUNSEL" "LETTER DATED 17.03.2021"	OFFICE ADDRESS: 611, 6 TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI RESIDENTIAL ADDRESS: D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024	MOBILE: 9891488088 EMAIL: SIDDHUPANDA@GMAIL.COM
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
	2. RAJ K. BATRA, ADVOCATE	CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1. SHRI ALAKH KUMAR	CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516, 26511625
	2. MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	MOB.: 9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING,	PHONES: 91-11-337 7713, 2335 7718,

		26, KASTURBA GANDHI MARG, NEW DELHI 110001	2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL LETTER DATED 22.09.2022		
	MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR LETTER DATED 22.09.2022		
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT, ADV STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER NO 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	MOB.- 9990432878 EMAIL:- advskrout@yahoo.com
STATE BANK OF INDIA	1. M/S R.P. KAPUR & CO.	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI OFF.: C-52, 2 ND FLOOR, NITI BAGH, NEW DELHI- 110049	MOBILE: 9716076533, Email: rajiv@rpkapur.com

	2. MR. S.L. GUPTA, ADVOCATE PARTNER, BHATTAL LAW ATTORNEYS LLP	CHAMBER NO. 317, S-BLOCK LAWYERS CHAMBER, DELHI HIGH COURT OFFICE: B-3, LGF SOUTH EXTENSION PART-II, NEW DELHI-49	MOB NO. MR. ANIL TOMAR 9910726415 MR. S.L. GUPTA 9810858842 011-46026455 EMAIL: info@bhattallaw.com
	3. MR. PARDAMAN SINGH BATRA [LETTER DTD. 20.03.14]	12, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI	PHONE: 9013285719
	4. MR. SANJEEV SAGAR, ADVOCATE STANDING COUNSEL LETTER DATED 24.01.2023	CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, NEW DELHI-110092	MOBILE: 9811016162 PH: 91-11-22375422, 47543981 TELE-FAX: 91-11-22377840 EMAIL: Sagarandsagar@live.com sanjivsagar@gmail.com info@sagarandsagar.in WEB: www.sagarandsagar.in
STATE BANK OF BIKANER & JAIPUR [LETTER DTD. 09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629 (O) EMAIL: lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.: 011- 23318396, 23318401 EMAIL: jitendrag10@yahoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003	PH.: 011-23073360

		2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF EDUCATION, GOVERNMENT OF INDIA)	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
	MR. SUSHANT KUMAR BHADURI, ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022	CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
SECURITY PAPER MILL, HOSHANGABAD, M.P. (A UNIT OF SECURITY PRINTING & MINTING CORPORATION OF INDIA LIMITED)	MR. KUNAL SABHARWAL, ADVOCATE "PANEL ADVOCATE" LETTER DATED 20.01.2022	D-22, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
SMALL FARMERS' AGRIBUSINESS CONSORTIUM, DELHI (SFAC)	MR. KUNAL SABHARWAL, ADVOCATE	D-22, 2 ND FLOOR, PANCHSHEEL ENCLAVE,	MOBILE: 9891117595 OFFICE: +91 11 40666349

	<p>"ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS W.E.F. 01.10.2021 TO 30.09.2023."</p> <p>LETTER DATED 28.09.2021</p>	NEW DELHI-110017	<p>DIRECT: +91 11 40666359</p> <p>EMAIL: kunal@iregal.in</p>
STATE OF JHARKHAND	MS. PINKY ANAND	<p>109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>Off: A-126, NEETI BAGH, NEW DELHI-110049.</p>	<p>Ph: 23386545</p> <p>Ph: 26862282 Fax: 011-26851027 011-26862857</p>
	<p>MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA</p> <p>"LETTER DATED: 11.12.2020"</p>	<p>OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003</p> <p>RESIDENCE:- C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024</p>	<p>TEL: 011-49046848 011-24616406 MOB: 9811111454</p> <p>EMAIL: sharmavishnu18@hotmail.com Sharmavishnu0818@gmail.com</p>
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	<p>MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 13.07.2022</p>	<p>OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016</p>	<p>EMAIL: office@sharmachambers.com MOBILE:9818087744 911126567734</p>
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE,1-26,	

		NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates.i n
<u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:	MR. RAKESH MITTAL, STANDING COUNSEL	D-118 DEFENCE COLONY, NEW DELHI-110024	PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080 WEBSITE: www.justlegal.co.in
MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhg@gmail.com	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 24.05.2020"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066 011-24602848 E-MAIL: v.n.goyal@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL:

			Solicitor6@gmail.com
	MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: +91-9818324703 EMAIL: adv.sandeepbajaj@gmail.com
STATE OF ODISHA	1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAYEE 3. MR. ARUNAV PATNAIK "EMPANNELLED ADVOCATES" "LETTER DATED 20.05.2020"		
SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	SHRI. MOHD. MOONIS ABBASI, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: 201, M.C. SETALVAD BLOCK, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9711350800, EMAIL: monisabbasi@gmail.com
	SHRI. S.S. AHLUWALIA, ADVOCATE NOMINATED COUNSEL LETTER DATED 13.01.2023	ADDRESS: CHAMBER 495, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	MOBILE: 9650160444 EMAIL: chamber495@gmail.com
	SHRI NITIN DAHIYA,	ADDRESS:	MOBILE: 9540877772,

	<p>ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>B-2/155, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>9899777772, EMAIL: nitindahiyaa@gmail.com</p>
	<p>SHRI ADITYA PUSHKALKHANNA ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: 422-A, NEW LAWYER'S CHAMBERS, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 9717123269 EMAIL: adityapushkalkhanna@gmail.com</p>
<p>STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}</p>	<p>MR. HARISH PANDEY</p>	<p>CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI</p>	<p>PH.9891297497</p>
<p>SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016</p>			
<p>STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p> <p>----- MR. ANIL KUMAR SANGAL</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049</p> <p>----- 226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p> <p>rajiv@rpklaw.com</p> <p>-----</p>

	<p>-----</p> <p>MR. SANJIV KAKRA</p>	<p>-----</p> <p>OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>-----</p> <p>PH.: 011-24335694/ 24335440/ 64308635/ 41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE</p> <p>(LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011- 23318396,23318401</p> <p>EMAIL: jitendrag10@yahoo.co o</p>
<p>STANDARD CHARTERED BANK</p> <p>(LETTER DTD. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: sanjay_gupta@sngpar tners.in</p> <p>ateev_mathur@sngpar tners.in</p>
<p>LETTER DT. 16.01.2018</p>	<p>-----</p> <p>MR. SANJEEV SAGAR (COUNSEL)</p>	<p>-----</p> <p>CHAMBER NO. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI <u>ALSO AT:</u> SAGAR & SAGAR LAW</p>	<p>-----</p> <p>TEL. CHAM.:011-65781948 MOB: 9811016162 9810021846</p>

		OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	TEL. OFFICE: 4753981, 22377840, 223754 22 EMAIL: sanjivsagar@gmail.com sanjiv@sagarslawoffice.com sagarandsagar@live.com
STANDARD CHARTERED INVESTMENTS AND LOANS (INDIA) LTD. (LETTER DT. 24.07.2018)	<u>NOMINATED COUNSEL:</u> 1. MR. SANJAY GUPTA, ADV 2. MR. ATEEV MATHUR, ADV	SNG & PARTNERS CHAMBER No. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI <u>2ND ADDRESS:</u> R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049	MOB: 9811152920 9811800816 TEL: 011-46175500 EMAIL ID: Sanjay_gupta@sngpartners.in Ateev_mathur@sngpartners.in
SIEMENS FINANCIAL SERVICES PRIVATE LIMITED (SFSPL)	M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]	OFFICE: 14, TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR, ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL: jontyrajeev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE NOMINATED/STANDING COUNSEL "LETTER DATED 11.02.2022"		MOBILE: 9810239071 EMAIL: officerakeshmalhotra@gmail.com
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY, 2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128, LGF, EAST OF KAILESH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com

STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI, PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
	MR. SAMEER ABHYANKAR, ADVOCATE STANDING COUNSEL LETTER DATED 24.08.2023	D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	OFFICE: 011-49402169 MOBILE: 9953328394
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR.SANTOSH KUMAR,ADVOCATE	OFFICE: B 34,LOWER GROUND FLOOR,NIZAMUDDHIN EAST,NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.:011-26929793, 26929795 FAX:011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015] NOTE: THE COPY OF WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO UGC MAY BE DIRECTLY FORWARDED TO THIS OFFICE THROUGH EMAIL i.e.,ON legalbureauugc@gmail.com "LETTER DATED 31.03.2023"	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	1. SH. OM PRAKASH, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: oplawassociates@gmail.com MOB: 9540670100
	2. SH. RAVIKESH KUMAR SINHA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: ravikeshksinha@gmail.com MOB:9350806823
	3. SH. ANSHUMAN SHARMA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: aslawsoffice@gmail.com MOB: 9910207302
	SH. PARMANAND GAUR,	ADDRESS:	EMAIL:

	<p>ADVOCAE, STANDING COUNSEL</p> <p>"FOR A PERIOD OF THREE YEARS W.E.F. 01.01.2023 VIDE LETTER DATED 28.02.2023 & 31.03.2023"</p>	<p>CHAMBER NO. 221, C.K. DAPHTARY BLOCK SUPREME COURT OF INDIA DELHI-110001</p>	<p>parmanandgauroffice@gmail.com parmanandgaur@gmail.com</p> <p>MOB: 9999855715 9312242835</p>
<p>THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY</p>	<p>MR. PRAVEEN KHATTAR, ADVOCATE</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.</p> <p>CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.</p>	
<p>TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA</p>	<p>1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065</p>	<p>EMAIL: adv.arjunnatarajan@gmail.com</p> <p>MOBILE: 9899640295</p>
	<p>2. MS. SHWETA SHARMA, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>R-285, THIRD FLOOR, GREATER KAILASH PART 1, NEW DELHI-110048</p>	<p>MOBILE NO. 9971797977 EMAIL: shweta.sharma115@gmail.com, shweta@lawofficesofdps.com</p>
	<p>3. SHRI ANKUR SOOD, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 27.01.2022</p>	<p>A-19(L.G.F.), PAMPOSH ENCLAVE, GREATER KAILASH-1 NEW DELHI-110048</p>	<p>MOBILE NO. 9810088832 EMAIL- ankur.sood@soodandco.com</p>
<p>TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)</p>	<p>MR. MANISH KUMAR SRIVASTAVA, ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 27.08.2023</p>	<p>ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016</p>	<p>MOBILE: 9871102052 EMAIL: mansri25@gmail.com Service.tpddl@gmail.com</p>
<p>TATA CAPITAL FINANCIAL SERVICES LIMITED</p>	<p>MR. SIDHARTH SHARMA</p>	<p>10,TH FLOOR, TOWER 1, JEEWAN BHARATI BUILDING, CONNAUGHT</p>	<p>PH: +91 9999290050 E-MAIL:</p>

		PLACE, NEW DELHI-110001	sidharth@sidharthsharma .in
TATA CAPITAL HOUSING FINANCE LIMITED	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 16.11.2022	OFFICE AT : 487/17 FF, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA MOTORS FINANCE LIMITED (FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN, ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org
TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN, ADV	CHAMBER NO.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-1 <u>ALSO AT:</u> B-304, APEX APARTMENTS, GHS-3, SECTOR-45, GURGAON-122003	MOB: 9810239044
UNION PUBLIC SERVICE COMMISSION	MS. JYOTI SINGH	287, LAWYERS CHAMBERS PATIALA HOUSE NEW DELHI	

	MR. RAJINDER NISCHAL	CHAMBER NO.198, PATIALA HOUSE COURTS RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE: 2541 3975 AND 511 7435 PHONE 541 7165
	MR. NARESH KAUSHIK "NODAL COUNSEL" [UPTO 30.06.2025] (LETTER DTD. 27.07.2022)	703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMB ROAD, NEW DELHI - 110 001	PH 23711667 (O) , 23070071 (CHAMBER) MOBILE : 9811031792 E-mail: nareshkaushik9@gmail.com
UNIVERSITY OF DELHI	1. MR. MOHINDER J.S. RUPAL "NOMINATED/STANDING COUNSEL" "LETTER DATED 07.04.2021"	1] CHAMBER NO. 212 A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI - 110003	MOB. NO. 9811151216 EMAIL: rupalmohinder@gmail.com
	2.MR. KRIPA SHANKAR PRASAD ADDITIONAL STANDING COUNSEL "LETTER DATED 07.04.2021"	CHAMBER NO. 6, C.K. DAFTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI <u>ALSO AT</u> 58-B, POCKET-IV, MAYUR VIHAR, PHASE-I, NEW DELHI-110091	MOBILE: 9213208328 8800263603 TEL NO. 011-22713223 EMAIL: kripa.p.in@gmail.com Kripa p in@yahoo.co.in

UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
	MR. SANJEEV SAGAR STANDING COUNSEL (LETTER RECD. ON 04.03.2017)	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092	MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email: sanjivsagar@gmail.com sagarandsagar@live.com sanjeev@sagarlawoffice.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL' LETTER DATED: 22.03.2019	CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT	MOBILE: 9990432878 9313104735
	MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL' (LETTER DATED 08.06.2020)	3/1,FIRST FLOOR,STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009	MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH MR. AMIT GUARAV SINGH -----	40-D, K BLOCK, SAKET, NEW DELHI B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016 -----	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535 MOB:- 9818189391 -----

	<p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSICD)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES, ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD.</p> <p>(OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)</p> <p>OFFICE: B-101, SECTOR-51, NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL: amit.shukla@lexwe b.in</p>
<p>UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCICD) (LETTER DT.31.03.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704, RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD (U. P.)</p> <p>OFFICE: B-101, SECTOR-51, NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL: amit.shukla@lexweb.in</p>
<p>UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)</p>	<p>1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE</p>		

	YEARS OR TILL FURTHER ORDERS)		
UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW	SHRI SHADAB KHAN PANEL ADVOCATE LETTER DATED 15.06.2021	B-10, GREEN PARK EXTENSION, NEW DELHI-16	PHONE:011 46082590 MOB: 9540625322, 9999944851
TRANSPORT CORPORATION HEADQUARTER, LUCKNOW	MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE LETTER DATED 09.12.2021	ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003	MOBILE: 9953929705
UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018	SANJAY RPK LAW	CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110049	TEL:011-23388443,23383541,46529111
U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW. 'LETTER DATED 04.05.2019'	PRADEEP MISHRA, ADV. 'STANDING COUNSEL' IN CASE NO 405/2018 (U.P. JAL VIDUT NIGAM LTD. VS. CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM]	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail:

"NOMINATED ON TEMPORARY
PANEL"

rr.associates.co@gmail.com

ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
	<u>LIST 'A'</u> <u>HIGH COURT OF DELHI</u> <u>CENTRAL GOVERNMENT STANDING COUNSEL</u>		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/3/2022-JUDICIAL LETTER DATED 21.02.2022 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)	1. B. S. SHUKLA	AGGARWAL LAW ASSOCIATES, 34, BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091.	MOB: 9910483635 TEL: 011-233554330
	2. MONIKA ARORA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.	MOB: 9810246300
	3. RAKESH GARG	254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25	MOB: 9810635888
	4. RAJESH GOGNA	8, TODAR MAL LANE, BENGALI MARKET, NEW DELHI-110001.	MOB: 991122225 TEL: 23718929
	5. ANIL SONI	<u>IST OFFICE</u> 302, F-14, COMPETENT HOUSE (MIDDLE CIRCLE), CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9312224805 TEL: 011-27429287

	<u>IIND OFFICE</u> CHAMBER NO. 460 BLOCK NO. 1, HIGH COURT OF DELHI, NEW DELHI-110003	
6. AJAY DIGPAUL	LAWYERS CHAMBER NO. 138-139, PATIALA HOUSE COURT, NEW DELHI-110001.	MOB: 9811157265 TEL: 011-23382949
7. RIPU DAMAN SINGH BHARDWAJ	B-45, RETREAT APARTMENTS, 20, I. P. EXTENSION, PATPARGANJ, DELHI-110093.	MOB: 9818030700 TEL: 011-23942811
8. ANURAG AHLUWALIA	A-46, LGF, DEFENCE COLONY, NEW DELHI.	MOB: 9811418995 TEL: 011-43515752
9. KIRTIMAN SINGH	4/23 B, JUNG PURA B, LGF, NEW DELHI-110014.	MOB: 9811700872 TEL: 011-24370872
10. MS. SHIVA LAXMI	C-70, NIZZAMUDIN EAST, NEW DELHI.	MOB: 9818054806 EMAIL: SINGH.SHIVALAKSHMI@GMAIL.COM
11. MANISH MOHAN	28, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9999910115 TEL: 011-43050877
12. RAVI PRAKASH	56, NEW DELUXE APARTMENTS, SECTOR-9, ROHINI, DELHI-110085.	MOB: 9810529222
13. VIKRAM JETLY	A-403, DEFENCE COLONY, NEW DELHI-110024.	MOB: 9811157321 TEL: 011-24336724, 24330587 EMAIL: vikram.jetly@gmail.com
14.		

15.		
16. ASHEESH JAIN	7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503	MOB: 9811125100 TEL: 011-42546565 EMAIL: ASHEESH@AJLC.IN ENROLL NO.: D/1113/2003
17. APOORV KURUP	A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOB: 8800332253 TEL. 011-41733001 EMAIL: APOORV@AKURUP.COM ENROLL NO.: D/554/2005
18.		
19. SMT. AMRITA PRAKASH	75-76, UPPER FIRST FLOOR, GURU ANGAD NAGAR EXTENSION, LAXMINAGAR, DELHI-110092	MOB: 9818667963 TEL: 011-49879792 EMAIL: AMRITAPRAKASH79@GMAIL.COM ENROLL NO.: D/105/2005
20. HARISH VAIDYANATHAN SHANKAR	N-84, PANCHSHEEL PARK, NEW DELHI-110017	MOB: 9810788606 TEL: 011-26490066 EMAIL: HVSLAWOFFICE@GMAIL.COM ENROLL NO.: D/486/1999
21. MS. SUMAN CHAUHAN	E-201, BASEMENT AMAR COLONY, LAGPAT NAGAR-4	MOB: 9811331063 ENROLL NO.: D-924-R1997
22. SANDEEP MAHAPATRA	F-112 CITY APARTMENT, VASUNDHRA ENCLAVE, DELHI-110096,	PH. 9811472444 EMAIL: SDEEPMHAPATRA1ADVOCATE@GMAIL.COM ENROLL NO.: D-412E/2000
23. MANISHA AGGARWAL NARAIN	W-99, GREATER KAILASH-I, NEW DELHI-110048.	MOB: 9818427971 ENROLL NO.: D/570/2006

	24. BALENDU SEKHAR	LB-17, 5- GUARI SADAN, HAILI ROAD, NEW DELHI- 110001.	MOB: 9999666769 ENROLL NO.:D/208/02
	25. MUKUL SINGH	W-139, GROUND FLOOR, GREATER KAILASH -1, NEW DELHI- 110048.	MOB: +919971359512, +91838387795 ENROLL NO.:D/1368/2004
	26. PRATIMA N. LAKRA	CH. NO.288 , LCB-II DELHI HIGH COURT , DELHI-03	PH. 9968324260 ADVOCATEPRATIMA@GMAIL.COM ENROLL NO.:D/2015/2001
	27. SUBHASH TANWAR	99, VPO MANDI NEW DELHI 110047	ENROLL NO.:D/3136/1999
	28. VINEET DHANDA	502A, TOWER-S, DLF ARLIAS, GOLF COURSEROAD, SECTOR-42, GURUGRAM-1	22009MOB: 981 1013810, 8600700355 EMAIL: VEERSWARAJ@YAHOO.IN ENROLL NO.: MAH/1762-C/2003
	29. ARUNIMA DEWEDI	CHAMBER NO- 358, LAWYERS CHAMBER, BLOCK-1, DELHI HIGH COURT.	MOB: 9810916537 ENROLL NO.:D/101/A-98R
	30. ARNAV KUMAR	501,NILGIRI APPARTMENT,9 BARAKHAMBIA ROAD , NEW DELHI	MOB: 9873657406 EMAIL: ARNAV@DGLAW.CO.IN ENROLL NO.:D/708/11
	31. MS. NIDHI RAMAN	OFF. CHAMBER NO. 120, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9891088658 EMAIL: NIDDHIRAMAN@GMAIL.COM ENROLL NO.:D-589/2012
	<u>LIST 'B'</u> <u>HIGH COURT OF DELHI</u>		

SENIOR PANEL COUNSEL		
1. MS. BHARTI RAJU	216, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-1 MOB: 9868895906	-
2.		-
3. VIVEK GOYAL	E-317, GREATER KAILASH-I, DELHI-110048 MOB: 9810373320 TEL: 011-41630745	-
4. ABHAY PRAKASH SAHAY	C-6/149, SARASWATI KUNJ APARTMENT, I. P. EXTENSION, DELHI-110092 MOB: 9810437458, 9213430885	-
5. DEV PRAKASH BHARADWAJ	A-64, LGF, NIZAMUDDIN EAST, NEW DELHI-110013. MOB: 9810118825 TEL: 011-41613434	-
6. JIVESH KUMAR TIWARI	E -201, L.G.F, AMAR COLONY. LAJPAT NAGAR - II, NEW DELHI - 24 9811612855 JIVESH1872@GMAIL.COM	D-415/2001
7. ASHOK KASHYAP	CH. NO. 184, BLOCK - II, DELHI HIGH COURT, DELHI - 03 9810349031 ASHOKKASHYAP12@GMAIL.COM	D/207/1977
8. AKASH VAJPAI	CH. NO. 502, DELHI HIGH COURT, DELHI - 03 MOB:9711904919 EMAIL: AKASHVAJPAI23@GMAIL.COM	D/1889/2013
9. ARCHANA GAUR	CH. NO. 257, BLOCK I DELHI HIGH COURT DELHI - 03	D/210/2005

		MOB: 9810082538 EMAIL: ARCHANAGOUR@GMAIL.COM	
10. RAJ KUMAR		CH. NO. 774, SAKET, NEW DELHI. MOB: 9810007606	D/1024/2001
11. SUSHILA NARANG		M 1 , 3 RD FLOOR , GREATER KAILASH -1 , NEW DELHI - 110048 PH. 9810369180 EMAIL: SUSHILANARANG@GMAIL.COM	D/1422/2001
12. VIKRANT N. GOYAL		5 , PREM NAGAR MARKET TYAGRAJ NAGAR NEW DELHI-03 PH. 9953228888 EMAIL: VNGOYAL@GMAIL.COM	D/3789/2010
13. MANISH KUMAR		CH. NO. 504 , BLOCK-III DELHI HIGH COURT , DELHI-03 ATTORNEY.MANISH@GMAIL.COM 9873950114	D/4504/2010
14. AAKASH VARMA		B2 -403 , 4 TH FLOOR , SATYAM APARTMENT VASUNDHARA ENCLAVE, DELHI-96 MOB-9999331729 EMAIL: AAKASHVARMA027@GMAIL.COM	D/1875/2015
15.			
16. RAJESH KUMAR		CH. NO. 516A, 2 ND FLOOR, WESTERN WING, TIS HAZARI COURTS, DELHI PH. 9891235156 RAJESH.LAWS@YAHOO.COM	D- 789/01
17. GAURAV BHARDWAJ		B-16 PANCHSHEEL ENCLAVE DELHI - 110017 PH. 9810437799 EMAIL: GAURAVBHARDWAJ@YAHOO.COM	D-1714/2007
18. JITESH VIKRAM		CH- 547, PATIALA HOUSE COURTS,	D/279D/1989

	SRIVASTAVA	NEW DELHI - 110001 9868241083 JITESH.LAWYER@GMAIL.COM	
	19. VISHWA BHUSAN ARYA	CH - 551, NEW DELHI COURTS, PHC, NEW DELHI - 110001 8920561855,9810129754 BHUSANARYA@HOTMAIL.COM	D-346/1982
	20. AJAY KUMAR PANDEY	FLAT NO. 53 , KAUTILYA APARTMENT , SECTOR 14 PKT B , DWARKA NEW DELHI 110078 PANDEYLEGAL@GMAIL.COM 9312982075	D/673/1995
	21. VIKAS KUMAR SHARMA	A-403, PNB APARTMENT, PLOT NO.11, SECTOR-4, DWARKA, NEW DELHI-110078 VIKASKSHARMA2006@GMAIL.COM 9891267026	D/1594-A/2001
	22. BAKSHI VINEETA	FLAT NO.294, DDA FLAT, POCKET-1, SECTOR-9, DWARKA, ND-75 VINITABAKSHI2005@GMAIL.COM 9540406264	D/2204/2004
	23. J P SHARMA	CHAMBER NO.71, LAWYERS BLOCK, SAKET COURT JP.SHARMA.ADV@GMAIL.COM	D/420/1982
	24. MUKESH GAUTAM	CHAMBER NO.444, LAWYERS BLOCK, SAKET COURT ADVOCATE3929@GMAIL.COM	D/40/2002
	25. JITENDRA KUMAR TRIPATHI	A-455, STREET NO. 4B WEST KARAWAL NAGAR DELHI-90 ADVOCATE.JKTRIPATHI@GMAIL.COM	D-822-B/92
	26. VIVEK SHARMA	A-2 SURAJMALVIHAR	D-501-A/83

		DELHI-110092 VIVEKSHARMA359@YAHOO.COM	
27. NARENDER KALRA		CHAMBER NO. 34, TEHSIL BUILDING TIS HAZARI COURT, D-54 KALRA.NARANDRA@GMAIL.COM	D/97/1988
28. KUNAL RAWAT		272, POCKET-1, SECTOR -9, DWARKA DELHI-110077 KUNALRAWAT@LIVE.COM MOB: 9312012009	D/1792/09
29. RAJIV NARAIN		516-A, FF, WESTERN WING, TIS HAZARI COURTS, DELHI - 110054 RAJIVNARAIN@GMAIL.COM 9810318803	D-578/92
30. SAROJ BIDAWAT		85-A , MODEL BASTI , EAST PARK ROAD KAROL BAGH , NEW DELHI-05 9810340866	D/258/1986
31. RANVIR SINGH		E-218, KARKARDOOMA COURTS, DELHI LAWYERRANVIR@GMAIL.COM 9818071061	D-241A/1990
32. ALOK SINHA		549 PATIALA HOUSE COURT DELHI ADVOCATEALOKSINHA@GMAIL.COM 9811969215	D/2229/1999
33. HARISH KUMAR GARG		564, DISTRICT COURTS, SAKET, NEW DELHI - 110017 9810150029	D/714/1992
34. VED PRAKSH TRIPATHI		A-81 FF SOUTH EXTEN. PART 2 ND N D 110049 9999104749 FAITHLEGALVEDLEGAL@GMAIL.COM	D/422A/2003

35. HEMANT KUMAR YADAV	H-2, GF PANCHSHEEL VIHAR MALVIYA NAGAR NEW DELHI 110017 9718268042 ADVHEMANT.YADAV@GMAIL.COM	D2345/2009
36. PIYUSH GAUR	172-B, GHONDLI VILLAGE, KRISHNA NAGAR, DELHI-110051 9971897555 PIYUSHSRPC@GMAIL.COM	D-3585/2009
37. SANTOSH KUMAR PANDEY	FLAT NO. B 3 FF, P.N. 400 K.NO. 322 NEB SARAI VILLAGE, NEW DELHI - 68 8076125240 ADVSANTOSHRAM@GMAIL.COM	D/85A/2004
38. BABITA SAINI	48 C DDA FLATS GULABI BAGH NEW DELHI 110007 9213428347 ADVOCATE.BABITASAINI@GMAIL.COM	D967/1997 (R)
39. RIDHIMA GAUR	CH. NO. 903, BLOCK - 3 DELHI HIGH COURT, DELHI - 03 9289769643 RIDDHIMA.GAUIR@GMAIL.COM	D/4833/2015
40. ANIRUDDHA CHOUDHARY	E-862, GF, CHITTRANJAN PARK, NEW DELHI-19 9350188355	D-550/2007
41. ANSHUL GUPTA	3450, CHAWRI BAZAR, DELHI 9810294088	D-433/2011
42. RAHUL SOOD	EF-4,R INDERPURI, NEW DELHI-110012 9818715666	D-1727/2008
43. SAURABH DUGGAL	H.NO 439, BHERA ENCLAVE, PASCHIM VIHAR, DELHI-87 9311555667	D-1346/2009

44. SAMIT KHOSLA	D-13/3, MODEL TOWN-II, NEW DELHI-09. MOB: 9899030380	D-2086/2009
45. ASHISH BATRA	A-4/196, PASCHIM VIHAR, NEW DELHI-63 9891223874	D-2124/2009
46. HONEY JAIN	B-3, IST FLOOR, DDA STAFF QUARTERS, OLD RAJENDER NAGAR, DELHI-60 9873039121	D-1832/2009
47. ADITYA MALHOTRA	K-19, LGF, JANGPURA EXTENSION, NEW DELHI-14 9953460388	D-552/2007
48. DHRUVA BHAGAT	M1/A, LGF, JANGPURA EXTENSION, DELHI-14 9910599996	D-1746/2008
49. VARUN MEHLAWAT	B-4/286A, KESHAV PURAM, DELHI- 53 9873486348	D-1763/2008
50. MOHIT ARORA	6, HAILEY LANE, NEAR BARAKHAMBA ROAD, NEW DELHI 9811636491	D-937/2008
51. ANKUR GUPTA	F-181, UPPER GROUND FLOOR, MANGAL BAZAR, NEAR VARDHMAN SCHOOL, LAXMI NAGAR, DELHI-92 9899706368	D-2232/2008
52. RAM KUMAR	CHAMBER NO.251, LAWYERS BLOCK, SAKET COURT RAMKUMARADVOCATE@GMAIL.COM 9818457380	D/714/2003
53. MOHIT SHARMA	B-80, IIND FLOOR, B.K.DUTTA COLONYLODHI COLONY (ROAD,), NEW DELHI-3 8377008300	D-612/2006
54. KRISHAN KUMAR	157, LAWYER'S CHAMBER BLOCK- I, DELHI HIGH COURT, NEW DELHI 9810068578	D/997/2003

		KUMARKRISHAN1972@GMAIL.COM	
55. DEEPAK VOHRA	E-45, LGF, LAGPAT NAGAR PART-1 NEW DELHI-24 9810538000 ADVODEEPAK@GMAIL.COM		D/1141/2001
56. PRADEEP KUMAR JHA	ADDRESS: CHAMBER NO. 742-D, 7 TH FLOOR, LAWYER'S CHAMBERS BLOCK SAKET BISTRIC COURT, NEW DELHI-110017 MOB: 9953133627 EMAIL: JHAPRADEEP2010@HOTMAIL.COM		D/1181/2007
57. VIPIN NAIR	39 R.K. GARG BLOCK SUPREME COURT NAIRVIPIN73@GMAIL.COM 9891061111		D/--/1983
58. RAKESH DUDEJA	CHAMBER 398, DELHI HIGH COURT, NEW DELHI 9810147798 DUDEJAADV@YAHOO.CO.IN		D/67/97 (R)
59. ANIL KUMAR	9643331212 ADVANILKR@GMAIL.COM		D/748-A/89
60. ADARSH KUMAR TIWARY	8512853939		D/2352/2014
61. GAGAN KUMAR	810, DLF PRIME TOWERS, F-79 & 80, OKHLA PH-1 NEW DELHI-110020 GAGAN@KRISHNOMICS.IN 9810182194		D/3152/2010
62. SH. RAGHVENDRA SHUKLA	D-55, FIRST FLOOR, VIKAS PURI, NEW DELHI 9911450900 RAGHVENDRASHUKLA1965@GMAIL.COM		D/487-B/1987
63. SH. KRISHNA KUMAR SHARMA	OFF- H-742, GALI NO-7, RAMPHAL CHOWK, SEC-7, DWARKA, NEW DELHI, 110077		D/828-A/2001

		9899234777 KRISHNA.ATTORNEY1503@GMAIL.COM	
64. SH. RAMJEE PANDEY		404, NEW LAWYER'S CHAMBER, SUPREME COURT 9911269778 RAMJEEPANDEY72@GMAIL.COM	D/1633-D/2002
65. SH. RAVI KANT PANDEY		CH.635, LAWYER'S CHAMBER DWARKA COURT, NEW DELHI 110075 9711899678 RKLAWYER.P@GMAIL.COM	D/943/2010
66. SH. DINESH RATTAN BHARDWAJ		308, C.K.DAFTARI BLOCK, SUPREME COURT 9868589954 DINESHBHARDWAJ1@GMAIL.COM	MAH/3145/2002
67. ANJU BHUSHAN GUPTA		17, CENTRAL LANE, GROUND FLOOR, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI-110001 PH: 011-43714018	D/194/2007
68. RAJESH KUMAR SHANDILYA		137, ASHIRWAD APPARTMENT, PLOT NO. 74, I.P EXTN. PATPARGANJ, DELHI-110092 9312993437	D/1796/2014
69. ARUN SINGH		C-284, DEFENCE COLONY NEW DELHI - 110024 9810019483	D/1964/2001
70. SANJAY KUMAR		77, 1ST FLOOR, INDIRA GANDHI MARKET, DR. AMBEDKAR NAGAR, NEW DELHI-110062 (INDIA). 9212731564, 9315291004	D/615/2004
71. SIDDHARTH SINHA		FLAT NO. 116 (THIRD FLOOR), DWARKA DDA SFS FLATS, SECTOR 22, DWARKA, DELHI - 110077 MOBILE NO.: 9717952311 EMAIL ID: SID1SINHA@GMAIL.COM	D/1042/2015
72. RAM PAL SINGH TOMAR		B 80, MAVASTHALI APPARTMENT , VASHUNDRA ENCLAVE DELHI 9313090002	D/3413/99

73. PAWAN NARANG	C2, LGF, LAJPAT NAGAR-III, NEW DELHI -110024, MOB: 9810078924	D/578/1990
74. AJIT KUMAR KALIA	14-A, OLD MARKET, TIMARPUR, DELHI-110054. MOB : 9811184628	D/340/1980
75. ARTI BANSAL	LAWYERS CHAMBER NO. 80 & 88, PATIALA HOUSE COURTS NEW DELHI-110001. MOB: 9999442349	D/1526/95
76. ATUL BATRA	B-5/4, RAJOURI GARDEN, NEW DELHI-110027, MOB : 9313661982	D/926/1990
77. CHIRANJIV KUMAR	55, A, DDA FLATS, MATA SUNDRI ROAD, NEW DELHI-110002, MOB: 9810657124	D/1347/2000
78. DEEPAK KAUSHIK	CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS, DELHI-110054, MOB: 9818030800	D/2941-A/1999
79. GIGI.C. GEORGE	CHAMBER NO.336, LAWYERS BLOCK, SAKET DISTRICT COURTS, SAKET, NEW DELHI-110017, MOB:9810625315	D/154/99
80. KAMAL KANT JHA	26/29, GROUND FLOOR, OLD RAJENDRA NAGAR, NEW DELHI-60, MOB: 9811403833	D/121/96/1996
81. KISHAN NAUTIYAL	6D POCKET -F, G. T. B, ENCLAVE, DELHI-110093, MOB: 9810188642	D/309/1996
82. L.B. RAI	B-803, PAWITRA CO-OP G/H SOCY, PLOT NO. 12, VASUNDHARA ENCLAVE DELHI. MOB: 9810614546	D/277/92
83. DIVJEET SINGH VOHRA	31, LAWYERS CHAMBERS, DHC, NEW DELHI-3, MOB: 9873252244	D/1808/2007
84. RAJAN KHOSLA	B-1/1706-A, VASANT KUNJ, NEW DELHI-110070, MOB: 9868122962	D/607/1987
85. SANJEEV UNIYAL	156, PATIALA HOUSE COURTS, NEW DELHI-1 PHONE NO:92122-31313 E-MAIL: SANJEEVUNIYAL@YAHOO.COM	D/1900/08

86. RAJESH MISHRA	2591, HUDSON LANE, DELHI-110009, MOB: 9811648449	D/1527/2002
87. RAJESH SHARMA	GH-14/15, PASCHIM VIHAR, NEW DELHI-110087, MOB: 9810109461	D/667/95
88. RUCHIR MISHRA	L-137, LGF, LAJPAT NAGAR, NEW DELHI - 110024, MOB: 011-46574879	UP6154/02
89. S.N. PARASHAR	267, PATIALA HOUSE COURTS, NEW DELHI-110001, MOB: 9811185863	D/458/2000
90. SANJIB KUMAR MOHANTY	LGF-6/33-33A, VIKRAM VIHAR LAJPAT NAGAR -IV NEW DELHI-110024, MOB: 9818236472	--
91. SUBHRA PARASAR	A-22/4, SOUTH EXT.-I, NEW DELHI-49, MOB: 9891220689	D/1096/2000
92. VIKAS GUPTA	K.P 162, 1 ST FLOOR, PITAMPURA, DELHI, MOB: 9650025115	D/763/2005
93. VIRENDER P. SINGH CHARAK	B-4/162, SAFDARJUNG ENCLAVE, NEW DELHI, MOB: 9891695077	D/181/1990
94. SUMIT NAGPAL	5/25B LOWER GROUND FLOOR, JANGPURA B, NEW DELHI -110014, MOB: 9911995000	D/1173/2009
95. AJAY KUMAR KHATANA	A-1/234-A, KESHAV PURAM DELHI-35, MOB : 9811197157	D/328/1996
96. NAVEEN MATTA	CH. NO. 218, PATIALA HOUSE COURT, NEW DELHI-110001, MOB-9810018927	D/662/1986
97. JAIVEER SINGH CHAUHAN	429, GF, DR. MUKHERJEE NAGAR, DELHI-110009, MOB: 9810187005	--
98. MANOJ KOHLI	E-16, IST FLOOR, SATYAWATI COLONY, ASHOK VIHAR-III, DELHI. MOB: 9810115238	D/501/91
99. LEENA TUTEJA	265, LAWYER'S CHAMBER BLOCK I, DELHI HIGH COURT, NEW DELHI-	D/504/2006

		110003. MOB: 9810049061	
100. J.P.N. SHAHI		51, MAYA APARTMENT, F BLOCK, VIKAS PURI NEW DELHI- 110018.MOB: 9810022726	D/171A/1996
101. THAKUR PRASAD SINGH		457, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003. MOB: 9971529687	D/2262/2013
102. NEERAJ		160, PATIALA HOUSE COURTS, NEW DELHI-1. MOB: 9811075937	D/118/1994
103. MANSI GUPTA		205, MAITRI APARTMENTS, ROHINI, DELHI-110085. MOB: 9999015454	D/1514/02
104. PANKAJ BHARDWAJ		CHAMBER NO.106, BLOCK-III, DELHI HIGH COURT, SHER SHAH MARG, NEW DELHI-110003. MOB: 011-23388239	D/262/2012
105. VARDHMAN KAUSHIK		FIRST FLOOR, BUNGALOW NO. 2, NIZAMUDDIN EAST, NEW DELHI - 110013. MOB: 9899697730	--
106. PRASHANTA VERMA		I-8, LAJPAT NAGAR-III, NEW DELHI MOB: 9818076828	D/66-B/1993
107. RAJ KUMAR YADAV		CHAMBER NO.489 LAWYERS CHAMBER-BLOCK-II DELHI HIGH COURT NEW DELHI. MOB: 9818836222	--
108. RAJENDRA SAHU		165,SUPREME ENCLAVE MAYUR VIHAR PHASE-1, DELHI-110091. MOB: 9910008632	D/2801/2010
109. RAJESH SINGH CHAUHAN		PP-3, FIRST FLOOR LAXMI NAGAR DELHI-110092. MOB: 9811861120	D/122/2013
110. RISHABH SAHU		165 SUPREME ENCLAVE MAYUR VIHAR PHASE-1, NEW DELHI-110091. MOB:9910055066	D/1898/2006
111. SANJEEV K.BALIYAN		287, LAWYERS CHAMBER, BLOCK -II , DELHI HIGH COURT NEW DELHI-	D6/17/2002

		110003. MOB: 9818340105	
112. SATYA RANJAN SWAIN	B-53, 3RD LAJPAT NAGAR-I, NEW DELHI-110024. MOB: 8860189238		D/3142/2012
113. SIDDHARTH KHATANA	CHAMBER NO.11, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9811132326		--
114. SUDHIR SANGAL	2A, RAM KISHORE ROAD, (BELA ROAD), CIVIL LINES, DELHI-110054. MOB: 9873413899		--
115. SUSHIL KUMAR PANDEY	471, LAWYERS CHAMBER, DELHI HIGH COURT SHER SHAH ROAD NEW DELHI-110503. MOB: 9873099031		D/456/2004
116. NAGINDER BIR SINGH BENIPAL	EC-54, MAYA ENCLAVE, SFS FLATS, NEW DELHI -110064. MOB: 9999329299		D/1625/2009
117. SARFRAZ AHMAD	397, LAWYER'S CHAMBER, BLOCK2, DELHI HIGH COURT, NEW DELHI-110003. MOB: 9818546786		--
118. ABHA MALHOTRA	B-107, LGF, DEFENCE COLONY, NEW DELHI. MOB: 9810777876		D/959/1994
119. SARIKA SINGH	2/6B, JANGPURA A NEW DELHI-110014 MOB :9971556985		D/655/2005
120. MANOJ KUMAR TYAGI	A-37, ANAND VIHAR, UTTAM NAGAR, N. DELHI-59. MOB: 9811108413		D/739/2001
121. SHOUMENDU MUKHERJI	E-126, GK-II, NEW DELHI-110048. MOB: 9910733947		D/841/2014
122. ANKIT RAJ	69, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI. MOB: 9968368407		D/3177/2012
123. SHREY SEHRAWAT	B10, 7036, VASANT KUNJ, NEW DELHI-110070. MOB: 8375039186		D/2624-A/2012
124. AMIT TIWARI	CH. NO. 407, CHAMBER BLOCK NO. III, DELHI HIGH COURT, NEW		D/2149/2011

	DELHI . MOB: 8527271621	
125. ANITA BURMAN	C-8, JANGPURA EXTN., NEW DELHI-110014. MOB: 9810214134	D/346/1983
126. HIMANSHU PATHAK	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9315992305	D/4179-A/2010
127. VIVEKANAND MISHRA	A-43, LANE-2, PRATAP NAGAR, MAYUR VIHAR DELHI-91, MOB: 9811429926	UP/6337/2007
128. ABHISHEK SAKET	604, NILIGIRI APARTMENTS, BARAKHAMBIA ROAD, NEW DELHI-110001. MOB: 9810134597	D/135/1996-R
129. PIYUSH BERIWAL	103, I-KAUSALAYA PARK, HAUZKHAS NEW DELHI. MOB: 9910396352	D/19012015
130. RAJ PAL SINGH	G-50, LGF LAJ PAT NAGAR-III, NEW DELHI. MOB: 9910597841	D/1789/2007
131. AMIT GUPTA	KD-68-A, ASHOK VIHAR, PH-I, NEW DELHI-52. MOB: 9711326509	D/525/2013
132. CHETAN SHARMA	25, DEFENCE ENCLAVE, PREET VIHAR, VIKAS MARG, DELHI. MOB: 9871559999	D/2947/2010
133. SAMIR SAGAR VASISHTA	D-398, BASEMENT, DEFENCE COLONY NEW DELHI-110024. MOB: 9810262681	D/960/2001
134. VIVEK SHARMA	H-6/12, MALVIYA NAGAR, NEW DELHI MOB: 9810418275	D/1895/1999
135. KUSHDEEP GAUR	FLAT NO. B-1, PLOT NO. 7, SECTOR 7, BRAHMA APARTMENT, NEW DELHI 110075. MOB:9873214509	D/2660/2010
136. KAVINDRA KUMAR GILL	G-443, GOVINDPURAM COLONY, GHAZIABAD-201013. MOB: 9911755161	D/2306/2011
137. S. N. VERMA	18-C, SECTOR-7, POCKET-1, DWARKA, NEW DELHI-110075. MOB	D 2485/2009

		:9313708816	
138. MS. BARKHA BABBAR	B-32, SOAMI NAGAR, NEW DELHI-17. MOB: 9810223927		D/681/1988
139. BIJAN KUMAR SINGH	CH.NO.714, LAWYERS BLOCK, SAKET COURT, NEW DELHI. MOB: 9810736922		D/279/1994
140. JASWINDER SINGH	C-3/18, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-16. MOB: 9811232066		D/646/2000
141. NITIN KHANNA	CH. NO. 406, WW, TISHAZARI COURTS, DELHI-54. MOB: 7838580654		D/732/2008
142. RAHUL SINGH	FLAT NO.FF-1, PLOT NO.78, SECTOR-6, VAISHALI, GHAZIABAD. MOB: 9717549549		D/149/2001
143. ARCHANA SHARMA	CH NO. 464, DELHI HIGH COURT MOB: 9650630011		UP/4758/2004
144. SANKET GUPTA	767, LAWYERS CHAMBER, SAKET COURT, NEW DELHI . , MOB: 98995-56253		D-3638/2012
145. PRIYANK KHATTAR	164, LAWYER'S CHAMBER DELHI HIGH COURT , NEW DELHI-110003, MOB: 9811927928		D/545/05
146. ANUSHKAA ARORA BHARDWAJ	484, LAWYERS CHAMBER-II, DELHI HIGH COURT, NEW DELHI, MOB: 9871999212		
147. ANIRUDH SHARMA	353, PATIALA HOUSE COURT COMPLEX, NEW DELHI , 9999080715		D/1595/2013
148. ANURADHA MISHRA	C-554, LGF, DEFENCE COLONY, NEW DELHI. MOB: 9971391034		MP/2872/2009
149. VAIBHAV GAGGAR	E-14/13, FIRST FLOOR VASANT VIHAR- NEW DELHI- 110057. MOB: 9958808548		--
150. ARJUN MAHAJAN	B-47, DEFENCE COLONY, NEW DELHI -24. MOB: 9810047321		--

151. MANOJ SHARMA	N-8-B, LGF, JANGPURA EXTN., NEW DELHI, MOB: 9810071241	M-1018/1995
152. BEENASHAW NANDA SONI	CH. NO. 238, DELHI HIGH COURT, NEW DELHI. MOB: 9810046611	D/529/1993
153. RISHI KAPOOR	E-11, LGF, JANGPURA EXTENSION, NEW DELHI : 110014 , MOB: 9810335545	--
154. K.C. DUBEY	106A, LAWYERS CHAMBER, BLOCK - III, DELHI HIGH COURT NEW DELHI . MOB: 9810445502	D/16331/1995
155. KANAV DEV SHARMA	G-35, KINGS MALL, PLOT NO 1, B-1 , TWINS DISTRICT CENTRE SEC 10, ROHINI NEW DELHI-110085. MOB: 9899038185	D/3896/2014
156. SRIVATS KAUSHAL	303, F-2, GOLF CITY, PLOT -11, SECTOR -75. NOIDA. MOB: 9999318728	D/708/2013
157. GARIMA SACHDEVA	MOB: 9910540343	D/682/2014
158. KARAN KAKKAR	M26, BASEMENT, GREATER KAILASH-1, NEW DELHI-110048. MOB: 9910707373	D/1102/2015
159. SHUBHAM MAHAJAN	B 68, BASEMENT LAJPAT NAGAR I , NEW DELHI, 110024 , MOB: 9711679754	D/1478/2010
160. SUMAN K. DOVAL	#7189, B-10, VASANT KUNJ, NEW DELHI- 110070. MOB: 9810156903, E: SUMANKDOVAL@GMAIL.COM	D-640/1991
161. MS. DEEPTI KATHPALIA	C/47-B, KALKAJI, NEW DELHI. MOB: 9818780225	D-635/04
162. SHASHANK SEKHAR	94- A.K SEN CHAMBER BLOCK, SUPREME COURT COMPOUND, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001, MOB: +919999641089	D-1889-2014
163. AKSHAY AMRITANSHU	C-41, LGF JUNG PURA EXTENSION NEW DELHI- 110014.	D/1004/2014

		MOB: 9931282222	
164. AYUSH KAUSHIK	F-35, EAST KAILASH, NEW DELHI-110065. MOB: 9711503033		--
165. ANIL KUMAR SAXENA	A-26, JANGPURA EXTENSION, NEW DELHI- 110014, MOB: 9810653633		D/863/1998
166. ANUJ GUPTA	B-95, RAMPRASTH COLONY, GHAZIABAD UP- 201011. MOB: 9999936866		D/1556/2001
167. ANJANA GOSAIN	442-LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI -110003.		D/239/1978
168. RAGHWENDRA TIWARI	10A, POCKET - A, POCKET A, MAYUR VIHAR ,PHASE -2 , DELHI - 110091. MOB: 9582499135		D/4326/2010
169. GAURAV SHARMA	CHAMBER NO- 111, CHAMBERS BLOCK 3, DELHI HIGH COURT . MOB: 9990116727		D/2750/2008
170. ANSHUMAN	383- DDA FLATS, SEC-9,POCKET-2 , DWARKA, NEW DELHI- 110077. MOB:9818571429		D/1458/2011
171. GHANSHYAM MISHRA	B-131, B GS, BLOCK- TIS HAZARI COURT- DELHI- 110054. MOB: 9899794006		D1292/1995
172. RAHUL SHARMA	163, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003. MOB: +919811555971		D/1436/2001
173. PRAMOD KUMAR	19, LAWYERS CHAMBER, OLD BLOCK, SUPREME COURT, NEW DELHI. MOB: +919810154103		D/3131-A/99
174. NEERAJ KUMAR SHAMRA	T-1, 303 SUPREME COURT TOWERS, SEC-99, NOIDA-201301. MOB: +919711690700		D/81/2000
175. ABHISHEK YADAV	716- NAURANG HOUSE, KG MARG, NEW DELHI- 110001. MOB: +919811319032, EMAIL: ADVOCATE.ABHISHEK37@GMAIL.COM		D/1733/2009

176. GURUDUTT SHARMA	544, LAWYER'S CHAMBER, DWARKA COURT, NEW DELHI-110075.	
177. KAPIL KUMAR TYAGI	MOB: 9868281911	D/1651/2001
178. TRILOK SINGH	H.NO.9/362, MANDOLI EXTN., DELHI-110093. MOB: 9810497887	D-117 /94
179. RAJEEV TIWARI	CHAMBER NO. E-706, KARKARDOOMA COURTS, DELHI-110032.	
180. MUKESH KUMAR	M: 9350171367	D-1184/2009
181. JATINDER KAUR	HOUSE NO 1165/11, 4 TH FLOOR, GOVINDPURI, KALKAJI, NEW DELHI-110019 MOB: 9773638523 EMAIL: JATINDER.KAUR322@GMAIL.COM	D-3213/1999
182. VISHAL CHOUDHARY	CH.NO.444, LAWYERS BLOCK, SAKET COURTS, NEW DELHI-110017. MOB: 9999150345	D-40/2002
183. PRIYANKA DAS	24, FIROZ GANDHI ROAD, FLAT NO. 4, LAJPAT NAGAR-III, NEW DELHI-110024 PHONE NO: (M)+919910169784 EMAIL: PRIYANKA19INDIA@GMAIL.COM	D/1121/2013
184. SHAILESH MADIYAL	CHAMBERNO.208,C.K.DAPHTARYCHAMBERS, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI -110001.	KAR/1523/02
185. SHADAAB ANWAR	SHADAABANWAR@GMAIL.COM MOB:+919891041222 +919999110551	D/181/2006
186. SANDEEP VISHNU	OFFICE-CUM-RESIDENCE: 4/59, F.F., VIDYA BHAWAN, ROOP NAGAR, DELHI-110007. CHAMBER: 248, G.F., WESTERN WING, TIS HAZARI COURTS, DELHI-110054. MOB: (+91) 9810394594 (+91) 9818038564 E-MAIL:	D/2954/2009

		SANDEEPVISHNU200 1@YAHOO.COM	
187. SANDEEP TYAGI		CHAMBER NO.- 360 DISTRICT COURT, COLLECTORATE, RAJ NAGAR, GHAZIABAD, UTTAR PRADESH 201002	D/367-B/2001
188. RANJAN TYAGI		H. NO. 272, BURARI VILLAGE, DELHI-84. MOB: 9213787272	D/2170/2007
189. DURGA DUTTA		811, 8 TH FLOOR, VIJAYA BUILDING, 17 BARAKHAMB ROAD, CANNAUGHT PLACE, NEW DELHI-110001 MOB: 9811723914 EMAIL: DDDUTT1@GMAIL.COM	D/136/2011
190. SONAL KUMAR SINGH		BUILDING NO. 16 BLOCK G SAKET NEW DELHI 110017, MOB. 9968555776	D//121/2006
191. NITINJYA CHAUDHARY		4844/24, ANSARI ROAD, DARYAGANJ, NEW DELHI- 110002 MOB: 23275740,700 EMAIL: VPC.SCR@GMAIL.COM	--
192. KAMESHWAR GUMBER		AE-64 (TOP FLOOR), LEX LAUREATE ROAD, SHALIMAR BAGH MOB: 9811930361 /8146008858 EMAIL: ADCV.K.GUMBER@GMAIL.COM	D/1420/2008
193. MOHAN SHYAM		8, DDA COMMERCIAL COMPLEX, C2C, POCKET-2 , JANAKPURI, NEW DELHI- 110058 MOB: 9911110931 EMAIL: MOHAN.S@MLCPARTNERS.IN	D/3903-C/2010
194. PIYUSH GUPTA		CHAMBER NO. 377, BLOCK II, HIGH COURT OF DELHI, NEW DELHI 9818020868, 9899333790 GUPTAPIYUSH@LIVE.COM	D/1684/2008

195.		
196. VIJAY CHANDRA JOSHI	CHAMBER NO. 163, PATIALA HOUSE COURT. MOB: 9873677817	D/870/2001
197. AJAY JAIN	114, R.K. JAIN BLOCK, SUPREME COURT, 110001 AJAYJAINSC114@GMAIL.COM 9811044192	D/689/1995
198. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9 BARAKHAMB ROAD, NEW DELHI: 110001	D/708/11
199. CHRITARTH PALLI	D-411, FF, DEFENCE COLONY, NEW DELHI-24 9888277971 EMAIL: CHRITARTH04PALLI@GMAIL.COM	D/1827/2015
200. KARAN LAHIRI	C-45, FIRST FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013. TEL: + 91 98 182 89607 EMAIL: KARANLAHIRI@GMAIL.COM;	D/1644/09
201. ARJUN SINGH BHATI	A-430, DEFENCE COLONY, NEW DELHI-110034 MOB.: 9811678761	D/1921/2011
202. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9, BARAKHAMB ROAD, NEW DELHI- 110001 MOB.: 9873657406	D/708/2011

203. NITESH RANA	B- 45, GREATER KAILASH- I , NEW DELHI - 110048 MOB: 9811692022 EMAIL: NITESHHRANA18@GMAIL.COM	D/305/03
204. REEMA KHORANA	E-89 BASEMENT, MASJID MOTH, GREATER KAILASH- III, NEW DELHI - 110048 MOB: 9811135752 EMAIL: REEMAKHORANA@REDIFFMAIL.COM	D/510/1996
205. ATUL GULERIA	J-11, LGF, LAJPAT NAGAR-III, NEW DELHI-110024 MOB.: 9899183282 E-MAIL: MAILS@ATULGULERIA.COM	D-2090/2006
206. DR. RANJIT SINGH	416, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI MOB: 9968142031	B/7659/99
207. MAHENDER KUMAR	CH. NO. G- 308, KKD COURT COMPLEX, DELHI - 110032 MOB: 9899393940, 9355393940 EMAIL: ABCLEGAL308@GMAIL.COM	D/152/1999-R
208. TALISH RAY	336, KAVERI APARTMENT, D-6 , VASANT KUNJ, NEW DELHI- 110070. 9871861621	KAR 3164/03
209. VINISH PHOGAT	B-4/243, SAFDARJUNG ENCLAVE, NEW DELHI-110029 MOB.: 9716042883	D-1501/2013
210. RAJEEV KUMAR	H.NO.A-304, GF, DEFENCE COLONLY, NEW DELHI-110024 MOB.: 989900329	D/597/IIA/1996

211. ANUJA SAXENA	MOB: 9350105034 EMAIL: ANUJA.SAXENA@YAHOO.COM	D/717/1993
212. NIRAJ KUMAR	A-121, UPPER GROUND FLOOR, MAJLIS PARK, ADARSH NAGAR, DELHI-110033 MOB.: 9810020341	D/342/2001
213. VIVEK SOOD	172, GOLF LINKS, NEW DELHI - 110 003 MOB.: 9911571961	D/626/1992
214. SHEKAR VYAS	228, MUNIRKA VIHAR, NEW DELHI- 110067 TEL: 9810568146.	D/1087/1995
215. AVNISH SINGH	5-B, NEELKANTH APARTMENT, I.P. EXTENSION, DELHI-1110 092. MOB.: 08826437138 EMAIL: AVNISHS05@GMAIL.COM	D/5-E/2006
216. ANIL KUMAR SINGH	P-P 32, MAURYA ENCLAVE, PITAMPURA, DELHI - 110034. MOB: 9212778289 EMAIL: ANILSINGH450@GMAIL.COM	D/365/C2001
217. GOPAL CHAND MISHRA	E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI - 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN	O-306/1983
218. NIRVIKAR VERMA	FLAT NO.103, RZF 1/382, STREET NO.2, MAHAVIR ENCLAVE-1, NEW DELHI-110045. MOB.: 8799786887	D/2206/2009

219. RITU RENIWAL	CONSULTATION ROOM. IV, C.K. DAPHTRY BLOCK, SUPREME COURT OF INDIA, NEW DELHI. MOB.: 7678369121	R/532/2013
220. TANVIR AHMED ANSARI	H.NO.350, SECTOR-14, SONEPAT-131001 MOB.: 9812283654.	D/2487/2008
221. MS. UMA PRASUNA BACHU	QR. NO 566, PUSHP VIHAR, M.B ROAD, NEW DELHI- 110017 MOB: 9899867209, 8826713693 EMAIL: ADVOCATEUMAPRASUNA@GMAIL.COM	D/2637-C/2012
222. SHUBHAM PRASAD	196, GULMOHAR ENCLAVE, NEW DELHI-110049 MOB.: 9999894016.	D/1665/2019
223. JATIN SINGH	CH. NO. 92, PATIALA COURTS, NEW DELHI- 110001 MOB: 9810102233 EMAIL: JATINPPP@GMAIL.COM	D-2777/A/2011
224. ANKUR YADAV	303, C. K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI - 110 001 MOB.: 8130360002	UP/8107/2010
225. ATUL KRISHNA	CH. NO. 516-A, 2 ND FLOOR, WESTERN WING, TIS HAZARI COURT, NEW DELHI- 110034 MOB: 8010414123, 7982551523 EMAIL: ADVOCATEATULKRISHNA@GMAIL.COM	D/879-A/2011
226. IMRAN AZEEM	CH. NO. 694, PATIALA HOUSE COURTS, NEW DELHI - 110001 MOB: 9312340686, 9667450690	D/391-A/1989

	227. MOHD. FUZAIL KHAN	114, LAWYERS CHAMBER.R.K PURAM JAIN BLOCK SUPEREME COURT , NEW DELHI- MOB: 9818331923 EMAIL: MOHDFUZAILKHAN@YAHOO.COM	UP/11435/2003
	228. MANISH KUMAR	S-138, LGF, GREATER KAILASH PART-1, NEW DELHI-110048 MOB.: 8287004046	D/747/2013
	229. ANJU GUPTA	DU-33, PITAMPURA, DELHI- 110034 MOB:9211113560, 9811582955 EMAIL: CHERUB_GOEL@YAHOO.CO.IN	D/668/1991
	230. CHANDRASHEKHAR SINGH	Q-22-B, NEAR RAILWAY CROSSING, JANPURA EXTN., NEW DELHI - 110 014. MOB.: 9899995273	D/3252/2009
	231. JAI PRAKASH	H.NO.40, GF, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI - 110 001 MOB.: 9990679784	D/2440/2012
	232. PRAKASH SINGH NEGI	CH NO. 287, BLOCK 11, LAWYERS CHAMBER, DELHI HIGH COURTS- 110003 MOB: 9871140409 EMAIL: PNEGI69@GMAIL.COM	D/2261/2011
	233. SANDEEP MUDGAL	CH. NO. 563, WESTERN WING, TIZ HAZARI COURT, DELHI- 110034 MOB: 9958500668 EMAIL: SANDEEPMDGL@YAHOO.CO.IN	D/816/2005
	234. SUSHIL RAAJA	LAWYERS CHAMBER 145, DELHI HIGH COURT, NEW DELHI - 110003 MOB: 9212717171	D/969/2015

	235. UMESH KUMAR BURNWAL	H.NO.C-45, PANCHSHEEL VIHAR, MALVIYA NAGAR, NEW DELHI - 110 017 MOB.: 9315635350	D/1632/2011
	236. N. K. AGGARWAL	1. CHAMBER NO: 106, LAWYERS CHAMBER BLOCK- III, DELHI HIGH COURT, NEW DELHI 2. CHAMBER NO: 308-A, LAWYERS CHAMBER BLOCK, DISTRICT COURTS, DWARKA, SECTOR 10, NEW DELHI-75 PHONE NO: +91-9818342898 E-MAIL: ADVNKAGGARWAL@GMAIL.COM	D-1349/2004
	237. OM PRAKASH	6, GOLF APARTMENT , RAMAN MAHARISHI MARG, NEW DELHI - 110003 MOB: 9818199103 EMAIL: OPLAWASSOCIATES@GMAIL.COM	D/3372/99
	238. KIRAT SINGH NAGRA	DSK LEGAL, ESC HOUSE (1 ST & 2 ND FLOOR), 155, OKHLA PHASE - III, NEW DELHI- 110020 MOB: 99100093444 EMAIL: KIRAT.NAGRA@DSKLEGAL.COM , KIRATNAGRA@GMAIL.COM	D/1149/2003
	239. RAJNEESH KUMAR GAIND	E-189, GROUND FLOOR, GREATER KAILASH PART-II, NEW DELHI- 110048 MOB: 9810262633 EMAIL: RAJNEESH_GAIND@REDIFFMAIL.COM	D/341/1987
	240. MS. NIDHI BANGA	E-6, SF, JUNGPURA EXTENSION, NEW DELHI - 110014 LANDLINE: 011-43008724 MOBILE: 9999221769	D/1713/2009

		EMAIL: NBLAWFIRM@YAHOO.COM	
	241. ROHIT PURI	E-575-A, GREATER KAILASH-II, NEW DELHI-110048 MOB: 9810646822 TEL: 011-41437337-8 EMAIL: ROHITPURI@LEXPLO.CO.IN	D/579/2004
	242. SACHIN BHANOT	C-142, 2 ND FLOOR, SUNCITY, SECTOR-54, GURUGRAM, MOB: 9650507915 EMAIL: SACHINBHANOT566@GMAIL.COM	D/2533/2015
	<u>GOVERNMENT PLEADER</u>		
	243. AMIT ACHARYA	CONSULTATION ROOM , LCB-I DELHI HIGH COURT , DELHI-03 9873024619 / 7011299627 AMITACHARYA1083@GMAIL.COM	D/344/2018
	244. RESHESH MANI TRIPATHI	U-245 , SHAKARPUR , DELHI-92 9310350656 MANIRISHESH@GMAIL.COM	D/1310-V/2002
	245. TEJASWINI VERMA	C-64,SF, MALVIYA NAGAR , NEW DELHI-17 TEJASWANIVERMA@HOTMAIL.COM 9810199649	D/4589/2018
	246. SAMIKSHA	WZ-272, INDERPURI , NEW DELHI ADV.SAMIKSHA@GMAIL.COM 9968944861	D/3553/2020
	247. AYUSH ANAND	C-244, DLF CAPITAL GREENS , NEW MOTI NAGAR, NEW DELHI 9958854192	D/4613/2016

248. MUGDHA PANDE	JORBAGH, NEW DELHI, NEW DELHI-110003 9967978105	D/5714/2017
249. MAHAMAYA CHATTERJEE	AM-904, AMRAPALI VILLAGE APARTMENT, NYAY KHAND INDRAPURAM UP - 201014 9953697445 MAHAMAYACHATERJEE@GMAIL.COM	D/2201/2017
250. ROHAN GUPTA	4, CAVALRY LINES MALL ROAD, DELHI-110007 RGUPTA2385@GMAIL.COM 9811938833	D/3482/2013
251. VINOD KUMAR TIWARI	CONSULTATION ROOM DELHI HIGH COURT, NEW DELHI-03 RES. H. NO. 2396, GALI NO. 12 BIHARI COLONY, SHAHDARA DELHI-110032 VINOD013@GMAIL.COM 7042632204	UP/2840/2003
252. YASH TANDON	CM4-1203 SUPERTECHCAPETOWN, SECTOR-74 NOIDA, UP 9910979764 YASHTANDON@LIVE.COM	UP/10823/2010
253. BHASKAR PANDEY	D 15, GROUND FLOOR, ELDECO RESIDENCY GREEN SECTOR PI -1, GREATER NOIDA, G.B. NAGAR 9953781206 BHASKARPANDEY7@GMAIL.COM	D/3598A/2009
254. AISHWARYA DOBHAL	FLAT NO. 160, 3 RD FLOOR ROSE APARTMENTS, SECTOR 18 B DWARKA 9557844741 LEGAL.AISHWARYA@GMAIL.COM	D/2045/2017
255. AKSHAY	CH. NO. 502, BLOCK-III, DELHI	D/5445/2017

		HIGH COURT DELHI-110003 RAVI.AKSHAY1918@GMAIL.COM PH. 8448826400	
	256. HILAL HAIDER	CH. NO. 101 , BLOCK-III DELHI HIGH COURT , DELHI-03 9811592823 HILAL.LEGAL@GMAIL.COM	D-1136/1998 (R)
	257. VIDHI GUPTA	CH. NO. 173 , BLOCK-II DELHI HIGH COURT , DELHI-110003 9910170303 VIDHIGUPTA2000@GMAIL.COM	D/2090/2009
	258. SUKHMINDER SINGH AHLUWALIA	CH. NO. 495 , BLOCK-II DELHI HIGH COURT , DELHI- 03 CHAMBER495@GMAIL.COM 9650160444	D/601/2004
	259. SUGANDHA JAIN	E-86 , EAST OF KAILASH NEW DELHI , DELHI-110065 SUGANDHAJAIN2704@GMAIL.COM 7768044849	D/3533/2016
	260. SARVAN KUMAR	CH. NO. 459 , BLOCK-I DELHI HIGH COURT DELHI -110003 ADVOCATESARVAN@GMAIL.COM 9810763691	D/3389/2018
	261. GOKUL SHARMA	CH. NO. 459 , BLOCK- I DELHI HIGH COURT , DELHI-03 GOKULATRYA@GMAIL.COM	D/3296/2019
	262. PRADEEP KUMAR JHA	CH. NO. 742-D , LAWYERS CHAMBER BLOCK SAKET DISTRICT COURT , SAKET , NEW DELHI-17 9953133627	D/1181/2007

		JHAPRADEEP2010@HOTMAIL.COM	
263. ATUL AGARWAL	551, PATIALA HOUSE COURT NEW DELHI-110001 ATULAGARWAL13@GMAIL.COM 8826235476		UP/18833/210
264. LAKHMI CHAND	431, PATIALA HOUSE COURT LAKHMICHND@GMAIL.COM 9350538109		D/1867/2004
265. BHUVNESH VIKRAM SRIVASTAVA	N-248, JALVAYU VIHAR, SEC 25, NOIDA, G.B. NAGAR, UP CONSULTINGVIKRAM@GMAIL.COM 9868115092 /9810335092		D-95R/1998
266. SHOBHIT GAUR	A1-73, 3 RD FLOOR, PASCHIMVIHAR, NEW DELHI-110063 SHOBHITNANU@GMAIL.COM		D/1742/2010
267. ANISHA KAUSHIK	3/11, 2 ND FLOOR, OLD RAJINDER NAGAR, NEW DELHI-110060 ANISHAKAUSHIK05@GMAIL.COM		D/2342/1999
268. RAHUL KUMAR SHARMA	P-6/B, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014 RAHULPANDIT.SCI@GMAIL.COM		D/2399/2018
269. MADHURENDRA JHA	CHAMBER NO. 320, LAWYERS CHAMBERS BLOCK , DWARKA COURT ADVOCATE.M.JHA@GMAIL.COM 9555960004		D/2045/2012
270. NISHANT PRATEEK	G-37, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014 NISHANTPRATEEKADVOCATE@GMAIL.COM M 9999922423		D/734/2011

271. AJAY UPADHYAY	F-2, LADO SARAI, NEW DELHI-110030 AJAYUPADHYAY@GMAIL.COM 9971002798		D/1563/2002
272. RAVINDER TIWARI	H.NO. F-17/7, JAWAHAR PARK, DEVLII ROAD, KHANPUR, DELHI-110080 RAV.ASSOCIATES@GMAIL.COM 9810134970		D/730/2007
273. MANU PRABHAKAR	E-2, KALKAJI POLICE COLONY, KALKAJI, NEW DELHI-110019 PRABHAKARMANU@GMAIL.COM 9015853090		D/2785/2012
274. PUNEESH GARG	40-A, POCKET-A, DDA SFS FLATS, SUKHDEV VIHAR, NEW DELHI-110025 GARGPUNEESHADV@GMAIL.COM 9990400460		D/618/2004
275. KAPIL DEV YADAV	E-604, KARKARDOOMA COURT; DELHI-110032 ADVKAPILDEVYADAV@GMAIL.COM 9555536530		D/3616/2015
276. NEERAJ SHARMA	92, LAWYERS CHAMBERS, CIVIL WING, D-54 NEERAJSHARMA.ADV@REDIFFMAIL.COM 9811936894		D/0680/2009
277. KANISHK KHARBANDA	209, POST OFFICE BLOCK, KRISHNA NAGAR, DELHI KANISHK.KHARBANDA20@GMAIL.COM 9999457850		D-3511/16

	278. PRIYANK	15, GF, VASUDHA ENCLAVE, PRITAM PURA, DELHI-110034 MOHAN.PRIYANK@GMAIL.COM 9810649496	D/3948/2014
	279. ABHISHEK SRIVASTAVA	D-21 A RAJEEV NAGAR DELHI - 110086 LAWYERABHISHEK.SHRIVASTAV@GMAIL.COM 9910172350	D/711/2013
	280. RAVINDER KUMAR	RZ 224/16, TUGHLAKABAD EXTENSION NEW DELHI - 110019 9718511248 RKBHATIADV99@GMAIL.COM	D-1933-2009
	281. SHAILENDRA KR. JAISWAL	J-3/264, DDA FLATS KALKA JI NEW DELHI -110019 SKJAISWAL.ADV@GMAIL.COM 9540003835	D/1297/2000
	282. SWAMI NATH	CH. NO. 209, LAWYERS CHAMBER BLOCK N D 110019 9873400656 SWAMIADVDELHI@GMAIL.COM	D-668D/2009
	283. DEEPA MALIK	A-72 , VASANT KUNJ , NEW DELHI - 110070 8447257069 LEGALLYME24@GMAIL.COM	D/4397/2016
	284. PRAJESH VIKRAM SRIVASTAVA	FLAT NO. 192 , A- 4 KONARK APARTMENTS , KALKAJI EXTENSION NEW DELHI-110019 7982787017 PRAJESHADVOCATE@GMAIL.COM	D/4380/2017

285. KABIR KUMAR HAZARIKA	CH. NO. 642F, LAWYERS BLOCK SAKET DISTRICT COURT N D 110017 ADVKBIRLRRLF@GMAIL.COM 9810059808	D-2605/2017
286. RAVINDRA VIKRAM SINGH	CH 87 PATIALA HOUSE COURT N D 110001 9810994987 INFO@ASSOCIATESANDRV.IN	D/6582/2018
287. LAKSHYA VERMA	H. NO. E-654, STREET NO. 9 NFC NEAR GOYAL STORE SECTOR 23 SANJOY NAGAR, GZB UP 201002 8979048341 LAKSHYALAWYER26@GMAIL.COM	D/6947/2020
288. VANDANA	H. NO. 69 GALI NO. 21 BLOCK A-1 BANGALI COLONY SANT NAGAR BURARI DELHI 110084 9654550892 VANDNASHARMA544@GMAIL.COM	D-2077/2010
289. NIYATI SHARMA	E-410, LAWYERS CHAMBER, KKD COURT, DELHI - 110032 8587027428 SHARMA.NIYATI29@GMAIL.COM	D/5550/2019
290. ABHISHEK KHANNA	H. NO. 2 BLOCK A1, OPPO RANI PUBLIC SCHOOL NEW DELHI - 110084 9953432792 ADV.KHANNAABHISHEK@GMAIL.COM	D/1373/2014
291. SEEMA SINGH	I - 1602 RISHABH CLOUD 9 AHINSA KHAND 2 INDRAPURAM GZB 8588871365 SEEMA_SINGH37@YAHOO.COM	D-3090/2009
292. JITENDRA KUMAR TRIPATHI	CH. NO. 82 RK SEN BLOCK SUPREME COURT OF INDIA N D 110001 9990952670	MP/2620/2009

		JITENDRATRIPATHINLIU@GMAIL.COM	
293. HARSHBIR SINGH KOHLI	J-164, RAJOURI GARDEN, NEW DELHI-27 9810658944		D-2134/2009
294. AKASH GUPTA	325, TIKONA PARK, JWALA NAGAR, SHAHDARA, DELHI-32 9999797603		D-3730/2018
295. PRATEEK GUPTA	318, DHEERPUR, NIRANKARI COLONY, NEAR MUKHERJI NAGAR, DELHI-09 9971775882		D-7498/2018
296. ARMAAN GUPTA	240, DAYANAND VIHAR, DELHI-92 8800099949		D-2859/2016
297. ARPIT MAHESHWARI	1801, PAVILION HEIGHTS 01, JAYPEE WISHTOWN, SEC.128, NOIDA, U.P. 9560032037		D-545/2011
298. DHANANJAY MEHLAWAT	BM-38, SHALIMAR BAGH, DELHI-88 9911006159		D-1413/2011
299. KAPIL GOYAL	7/278 JAWAHAR STREET, SHAHDARA, DELHI-32 9999259904		D-1255/2014
300. NIDHI BHUWANIA	787, CA APARTMENT, PASCHIM VIHAR, NEW DELHI-63 9650259099		D-1282/2014
301. AMIT SHARMA	1/4649/17B, NEW MODERN SHAHDARA, DELHI-110032 8800172207		D-4347/2015

302. AASHISH GUMBER	B-80, IIND FLOOR, B.K.DUTTA COLONY LODHI COLONY (ROAD,), NEW DELHI-3 9953173298	D-2077/2011
303. RAJ KARAN SHARMA	M-20, LGF, LAJPAT NAGAR-II, NEW DELHI-110024 9871454546	D/868/2014
304. KESHAV SEHGAL	62, ASHOK ROAD, NEW DELHI 9999989899 KESHAVSEHGAL.LAW@GMAIL.COM	D/3345/2017
305. YASH AGGARWAL	224, IIND FLOOR, TOWER IV DLF CAPITAL GREENS, MOTI NAGAR, DELHI - 110015 9899883722 ADVYASHAGGARWAL@GMAIL.COM	D/1857/2020
306. LOVI TYAGI	MANDULA TRONICA CITY, GAZIABAD 8010080066	D/3138/2016
307. SAJAN SHANKAR PRASAD	C-139, DEFENCE COLONY DELHI 110024 9999-343-357 OFFICEOFSAJANSHANKAR@GMAIL.COM	D/18241/18
308. SH. MIMANSAK BHARDWAJ	CH.NO-679, LAWYER'S CHAMBER SAKET COURT, NEW DELHI 8800177082 MBRAHULK619@GMAIL.COM	D/4189/2015
309. SH. ANIL DEVLAL	FLAT NO-7, L.I.G.FLATS, HASTSAL, NEW DELHI 110059 9911050900 ADVOCATEDEVLAL@GMAIL.COM	D/4982/2019
310. ABHIJEET KUMAR BHATT	A 25 DDA, KALYAN VIHAR, OLD GUPTA COLONY 9123442682	D/9301/2021

311. BHARATA KUMAR SINGH	PLOT NO.138, FLAT S-4, ROOF TOP, SECTOR-5, VAISHALI, GHAZIABAD-201010 7827065676	D-1490/2017
312. ARUN DHIMAN	CHAMBER NO. 849, 8TH FLOOR, DWARKA COURT COMPLEX, SECTOR, 10, DWARKA, NEW DELHI-110075. MOB. NO. 9891972707, LAND LINE 011-46072707, EMAIL: INFO.GLXLAW@GMAIL.COM	D/2355/2005
313. SHAURYA R. RAI	C-13 VIDYUT APARTMENTS PLOT -2 SECTOR -12 DWARKA NEW DELHI-110075 9013246903	D-6078/2019
314. SANTOSH KUMAR	CHAMBER NO. 539, PATIALA HOUSE COURTS, NEW DELHI -1 E MAIL: ADVSKR0207@YAHOO.CO.IN 9312152422	D/3187/1999
315. DEVVRAT YADAV	NIRANKARI COLONY , DELHI 8285815626	D/7444/2020
316. SACHIN VATS	E 467, DDA FLAT DWARKA ,NEW DELHI 8789963652	D/8580/21
317. SHASHANK	MUKESHKHARI APPARTMENT , SULTANPUR, NEW DELHI 8002867317 SHASHANRANJAN605@GMAIL.COM	D/6416/21
318. DEEPESH	F/B 247, LATPAT NAGAR, SAHIBABAD, NEW DELHI, 9811628706	D/723/2001
319. VIVEK NAGAR	VILL- ACCHEJA, GAUTAM BUDH NAGAR	D/3827/2021

	9971873007	
320. RAJ KUMAR YADAV	319, LAYERS CHAMBER , PATIALA HOUSE COURT 9899302317	D/318/2000
321. ANIRUDH SHUKLA	3994, FF, AJMERI GATE, DELHI. MOB: 9868333448	D/406/B2005
322. NISHANT KUMAR	G-303, 3 RD FLOOR, KARKARDOOMA COURTS, LAWYERS CHAMBERS, DELHI-110032	D-4697/2016
323. ASHUTOSH JHA	2/6-C, LGF, JANGPURA-A, NEW DELHI-14 MOB: 9911588191	--
324. SARTHAK CHATURVEDI	221, NEW LAWYERS CHAMBER SETALVAD BLOCK , BHAGWAN DAS ROAD SUPREME COURT OF INDIA NEW DELHI-110001 MOB: 9810263001	--
325. SHAGUN SHAHI	WARD NO. 10 , KINDERGARTEN SCHOOL, KHANNA ROAD, LUDHIANA. MOB: 9779645915	P/4181/2019
326. SAHAJ GARG	DDA SFS FLAT NO.20, DR. MUKHERJEE NAGAR, DELHI-110009. MOB: 9999553353	D/930/2016
327. CHITVAN SINGHAL	E-168 IIND FLOOR, GK-I, NEW DELHI-48. MOB: 9920814714	D/1641/2016
328. ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW	D/1328/2016

		DELHI-110049. MOB: 9999911484	
	329. SAMEER SUMAN SINHA	B-15, JANGPURA EXT., NEW DELHI-14, AND "KOSMOS" TOWER, KM05, FLAT NO. 701, JAYPEE GREENS WISH TOWN, SECTOR 134, NOIDA, UP MOB: 8083815862, 7053641738	D/1628/2017
	330. KUNAL PUNJ	240, 2 ND FLOOR LAWYER'S CHAMBER BLOCK, SAKET COURT, NEW DELHI-110017. MOB: 9953236185	D/2812/2013
	331. RUCHIKA BHAN	842, LAWYER'S CHAMBER COMPLEX, SECTOR 10, DWARKA, NEW DELHI-110075.MOB: 9560789072	D/566/2012
	332. KARAN CHAHAR	C-253, FISRT FLOOR, DEFENCE COLONY, NEW DELHI.MOB: 8800754883	D/3338/2017
	333. SANYAM JAIN	167-D, DDA FLATS MANSAROVAR PARK, SHAHADRA DELHI-110032.MOB: 9953926219	D/1311/2013
	334. PRIYANKA ARORA	11/203, GEETA COLONY, DELHI-110031. MOB: 9266699974	D/3390/2012
	335. VIKASH KUMAR SHARMA	G-411, KARKARDOOMA COURT COMPLEX, NEW DELHI. MOB: 9818028057	D/938/2011
	336. CHETANYA PURI	246A, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI. MOB: 9810884689	D/1512/2010

337. RUPALI KAPOOR	B-236, YOJANA VIHAR, NEW DELHI-92. MOB: 9999761604	--
338. BHAGAT SINGH	HR-209, STREET NO. 5, PUL PRAHLAD PUR, DELHI-44. MOB: 9599157095	D/3763/2014
339. KUSHAGRA KUMAR	205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078. MOB: 9910770710	D/4302/2017
340. MONIKA JARYAL	16902/2, 2 ND FLOOR, GULZARI, KOTLA MUBARAKPUR, NEW DELHI-110003. NEW DELHI-110024. MOB:8447946049	D/5945/2018
341. SIDHANTH GUPTA	143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.MOB: 9582947762	D-1612/2015
342. PRASHANT RAWAT	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9711116607	D/6072/2017
343. KAMAL RATTAN DIGPAUL	B-5/71, GF, SAFDARJUNG ENCLAVE, NEW DELHI. MOB: 9582543344	D/1509/2020
344. DAMINI GARG	CHAMBER NO. 160, PATIALA HOUSE COURTS, NEW DELHI. MOB: 8527508601	D/6905/2019
345. MOHIT JOSHI	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001.MOB: 9899869797	D/1971/2020
346. SOUMAVA KARMAKAR	CHAMBER NO. 138, PATIALA HOUSE COURTS, NEW DELHI.MOB:	WB/1219/2013

	8918210300	
347. KAUSHAL JEET KAIT	8-B, LODHI ESTATE, NEW DELHI-3. MOB: 9013908391	D/1985/2020
348. KRITAGYA KUMAR KAIT	8-B, LODHI ESTATE, NEW DELHI-3 MOB:9968955368	D/1986/2020
349. GURJAS SINGH NARULA	163, PATIALA HOUSE COURT, NEW DELHI-1MOB: 9997979363	D/1968/2020
350. DEEPAK TANWER	WZ 912, RING ROAD, NARAINA, NEW DELHI 110028, MOB: 9582124124	D/2427/2015
351. POONAM	A-4, PASCHIM VIHAR, DELHI. MOB : 9999627154	D/4368/2014
352. KAVITA RAWAT	L-23/B, DILSHAD GARDEN, DELHI MOB: 8130697282	D/327/2011
353. PRIYA MISHRA	CHAMBER NO 280, PATIALA HOUSE NEW DELHI- 110001, MOB: 9999066607	D/6437/2017
354. VEDANSH ANAND	OFFICE: 1, 103 SURYA MANSION, KAUSHALYA PARK, HAUZ KHAS , NEW DELHI -110016 MOB:+918076802450, +919643051205 EMAIL: VEDANSH.ANAND@OUTLOOK.COM / VEDANSHOFFICE@GMAIL.COM	D/3478/2020
355. KAUTILAYA BIRAT	TF-401, NEW MANGLAPURI, GURGAON MEHRULI ROAD, CHATTARPUR 110030. MOB: 7751855058	D/6227/2019
356. RUDRA PALIWAL	B-45, RETREAT APTS, PATPARGANJ, NEW DELHI-110092. MOB: 7014343327	R/370/2021
357. NEHA SHARMA	1/26 EAST GURU ANGAD NAGAR, SWASTH VIHAR, NEW DELHI 110092 MOB: 9891200298	D/5863/2017

358. HIMANSHU BIDHURI	179/SUNPAT HOUSE, VILLAGE-TUGLAQABAD, NEW DELHI- 110044. MOB: 9718097777	D/5262/2018
359. WAIZE ALI NOOR	17, BHOGAL LANE, JANGPURA, NEW DELHI-14. MOB: 8527837602	D/1378/2012
360. SUDITI BATRA	S-174, PANCHSHEEL PARK, NEW DELHI -110017. MOB: 9953908812	D/2536/2017
361. AKSHAY GADEOCK	GH-13/810, PASCHIM VIHAR, NEW DELHI -110087. MOB: 9999717724	D/3349/2018.
362. RISHAV DUBEY	O/11/B BASEMENT , JUNG PURA EXTENSION, NEW DELHI-110014, MOB: 9540525402	D/7687/2019
363. PRERNA DHALL	CHAMBER NO- 163, PATIALA HOUSE COURT MOB: 9711754121	D/9213/2019
364. GEETANJALI TYAGI	N-29B, LGF, JANGPURA EXTENSION, NEW DELHI-110014, MOB: 9873527771	D-6668-2018
365. ANKIT VERMA	CHAMBER NO. 3 , PATIALA HOUSE COURT, NEW DELHI- 110001. MOB: 9999197883	--
366. ANSHUL GUPTA	R-514/LGF/NEW RAJENDRA NAGAR, NEW DELHI . MOB: 9810294088	D/433/2011
367. VARUN JAMWAL	B-99, SHAKTI APARTMENT, PLOT NO. 5, SECTOR 9, ROHINI, NEW DELHI - 110085. MOB: 8860878830	--
368. SAHIB GUDEEP SINGH	FLAT NO -210, SECOND FLOOR, ANSAL IMPERIAL TOWER, BLOCK - C, NARAINA VIHAR 110028. MOB: 9999496532	D/3322/2017
369. ANUJ TIWARI	ADDRESS: A-52, NIRMAN VIHAR, NEW DELHI- 110092. MOB: 9137603370.	UP/08502/2017

370. VARUN KR GARG	D-618, LAWYERS CHAMBERS, KARKARDOOMA COURT - 110032. MOB: 9910101042	D/2835/2015
371. ABHISHEK GUPTA	N-29, B, LGF, JUNG PURA EXTENSION, NEW DELHI - 110014. MOB: 9953472621	--
372. NEERAJ KUMAR JHA	E-84A, MANSARAM PARK, UTTAM NAGAR, NEW DELHI- 110059. MOB: 8447470366	D/1600/2011
373. PARUL MEHRA	8375824055, EMAIL ID; PARULJAMWALLEGAL@GMAIL.COM	--
374. RAVINDRA VIKRAM SINGH	CHAMBER 87, PATIALA HOUSE COURT, INDIA GATE NEW DELHI - 110011. 9810994987	D/6582/2018
375. SHWETA SHARMA	738, WESTERN WING , TIS HAZARI COURT - 110054. MOB: 8882186210	D/4004/2012
376. MAMTA TIWARI	10A, POCKET A, MAYUR VIHAR, PHASE- 2, DELHI. 110091. MOB: 9582499136	D/23909/2009
377. ARCHANA KUMARI	CHAMBER NO- 911, LAWYERS CHAMBERS COMPLEX- ROHINI COURT COMPLEX. MOB: 8368259391	D/5307/2018
378. PRIYANKA SWAMI	H-11, LGF, LAJPAT NAGAR-III, N. DELHI-24. MOB: 8800656660	D/4476/2010
379. LALMAN YADAV	--	D/1124/2010
380. SHAURYA R. RAI	C-13, VIDYUT APARTMENT, PLOT-2, SECTOR -12, DWARKA, NEW DELHI- 110075. MOB: +919013246903, EMAIL:OFFICESRAI@GMAIL.COM	D/6078/2019
381. DEVESH DUBEY	133F, POCKET-1, MAYUR VIHAR-1, 110091 MOB: +918962274705	--
382. AWNISH KUMAR	A-53, 1 ST FLOOR, GURUNANAKPURA, LAXMI NAGAR, DELHI- 110092 . MOB: +919873579804	D/1226/2013
383. MR RAJENDER KR RAWAT	382/2, PRADHAN MARG, NIRKANRI	D/142/1999

		COLONY, DELHI- 110009, MOB: +919810053768	
384. AJEET YADAV		WZ-10, FIRST FLOOR, PALAM, DELHI-110045 MOB: 97113-97477	D-971/2019
385. NIKHIL RAJPUT		A-1/139-140, SECTOR-4, ROHINI, DELHI-110085. MOB: 95555-94947	D-2820/2018
386. VISHAKHA		AM LEGAL 302 ADISHWAR APARTMENT, 34 FIROZ SHAH ROAD, NEW DELHI - 110 001 VISHAKHAK67@GMAIL.COM , 7503717848	Enrolled in year 2016
387. SUNIETA OJHA		336, KAVERI APARTMENT, D-6 , VASANT KUNJ , NEW DELHI- 110070 MOB: 8800237326 EMAIL: SUNIETA.OJHA@GMAIL.COM	D/175/2004
388. GUNJAN GUPTA		BULDING NO. 16 BLOCK G SAKET NEW DELHI-110017	Enrolled in year 2007
389. PRADEEP VERMA		33 1ST FLOOR BEGUMPUR PARK, MALVIYA NAGAR, NEW DELHI- 110017 MOB: 9868138380 EMAIL: PRADEEP.VERMA@OUTLOOK.IN	D/2541/2020
390. SUMIT THAKUR		Q-16 , LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014 MOB: 9968454481 EMAIL: THAKURSUMIT79@GMAIL.COM	D/577/2007
391. VIKRAMADITYA SINGH		502, SILVER ARCH APARTMENT, 22, FEROZ SHAH ROAD, NEW DELHI- 110001 MOB: 8587010129 EMAIL: VIKRAMADITYA.LAW@GMAIL.COM	D/---/2013
392. PRADEEP KUMAR SHARMA		144, PATIALA HOUSE COURT, NEW	D/270-C/09

	DELHI 9968976612	
393. AMARJEET SINGH	B-252, III FLOOR , PRIYADARSHINI VIHAR, DELHI- 110092 MOB: 9911111950 EMAIL: AMARJEETSINGHADV@GMAIL.COM	D/---/2009
394. NIMISHA MENON	D-55, SECOND FLOOR, GULMOHAR PARK, NEW DELHI- 110049 MOB: 7508496369 EMAIL: NIMISHA.MENON@OUTLOOK.COM	D/3546/2017
395. ANKIT ROY	22, KAILASH KUNJ APARTNET, GREATER KAILASH- I, NEW DELHI- 110048 MOB: 8130584944 EMAIL: ANKITROY577@GMAIL.COM	D/3065/2015
396. PRATEEK DHANDA	D1- 16, RABINDRA NAGAR, NEW DELHI- 110003 MOB: 9953929705 EMAIL: PRATEEKDHANDA@ZOHO.COM	D/---/2015
397. GAURAV GUPTA	WZ 170H OFFICE/ SHOP NO. 2 G BLOCK HARI NAGAR JAIL ROAD. GAURAVMIRCHIA@GMAIL.COM 9716506720	D/6929/2018
398. ABHISHEK SINGH	H.NO 17 , MAHADEV ROAD, NEAR THE PARLIAMENT , NEW DELHI - 110001 MOB: 9953495600 EMAIL: ABHISHEKDPSRKP1994@GMAIL.COM	D/2018
399. VINAYAK SHARMA	A-29 C. R. PARK, NEW DELHI- 110019	D/6321/2018

		EMAIL: VINAYAKSHARMA.LAW@GMAIL.COM CONTACT NUMBER: +91 9958728654	
400. HARDIK BEDI		CHAMBER NO 212, LAWYER CHAMBER BLOCKIII, DELHI HIGH COURT, NEW DELHI - MOB: 9999968277 EMAIL: HARDIKBEDI20@GMAIL.COM	D/2937/2016
401. SONU BHATNAGAR		CHAMBER NO 17, DELHI HIGH COURT, NEW DELHI- 110503 EMAIL: BHATNAGARSONU@GMAIL.COM MOBILE: 9810134678	D/ 1993
402. MANPREET KAUR BHASIN		E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI- 110013 MOB: 9810640033 EMAIL: MANPREETKAURBHASIN@GMAIL.COM	D/1997
403. GOPAL CHANDRA MISHRA		E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI - 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN	O-306/1983
404. FARMAN ALI		E-153, FIRST FLOOR, GREATER KAILASH 2 PART 3, NEW DELHI - MOB: 946944888 EMAIL: 11FARMAN11@GMAIL.COM	2016
405. AAKASH MEENA		115, MOTI BAGH, DELHI- 110021 MOB: 9205383599 EMAIL: AAKASHMEENA79@GMAIL.COM	D/4194/2018
406. TUSHAR MALIK		WADHWA LAW CHAMBER, D-13, KALKAJI EXTENSION, NEW DELHI- 110019 MOB: 7838420131 EMAIL: TUSHARMALIK78@GMAIL.COM	D/1780/2016
407. TRILOK SINGH BISHT		174-A, POCKET- A , MAYUR VIHAR , PHASE- II, DELHI- 110091	UK-597/2016

		MOB: 9811276553 EMAIL: TRILOKSBISHT@YAHOO.IN	
408. POOJA TALWAR		A-89, MALVIYA NAGAR, NEW DELHI - 110017 MOB: 9773848333 EMAIL: POOJATALWAR281194@GMAIL.COM	--
409. KARAN MENDIRATTA		A-89, MALVIYA NAGAR, NEW DELHI - 110017 MOB:9711217721 EMAIL: KARANMENDIRATTA2GMAIL.COM	--
410. AKASH SETHI		EMAIL; ADV.AKASHSETHI@GMAIL.COM MOB: 9999976909	--
411. UMANG ADITYA SINGH		MOB: 9873258800,859532291 EMAIL: UMANGSINGH07@GMAIL.COM	--
412. GAURAV SINGH		EMAIL: GAURAVSINGH252@GMAIL.COM MOB: 9990919394	D/5605/2018
413. SACHIN GAUTAM		13-A GF TRILOKI COLONY NEAR DDA PARK KOTLA MUBARAK PUR, NEW DELHI- 110003 EMAIL: ADVOCATESACHIN7@GMAIL.COM MOB: 9873200259	D/2635/2016
414. SANGITA MALHOTRA		G-27/31, SECTOR-3, NEW DELHI- 110085 MOB: 8826587368 EMAIL: TALWARSANGITA1973@GMAIL.COM	D/5881/2018
415. NEELESH SOLANKI		H-13, 5 TH FLOOR VIKAS APARTMENT, WEST ENCLAVE, PITAMPURA	D/3135/2015
416. SHUBHAM PRASAD		196, GULMOHAR ENCLAVE, NEW DELHI-110049	--
417. HARSHEEN MADAN PALLI		D-41, FF, DEFENCE COLONY, NEW	MAH/2736/2016

	DELHI 9833551489 EMAIL: HARSHEENMADAN@GMAIL.COM	
418. DHANANJAY GROVER	194-JOR BAGH LGF NEW DELHI-110003	D/2673/2018
419. SANAM SIDDIQI	A-229, GROUND FLOOR, DEFENCE COLONY, NEW DELHI - 110024 TELEPHONE: 9810035564 EMAIL: SANAM@PERITIA.IN	D/1417/
420. KULDEEP SHARMA	GH- 14/205, PASCHIM VIHAR, NEW DELHI- 110087 MOB: 8826480003 EMAIL: KULDEEPSHARMA1001@ICLOUD.COM	D/2149/2018
421. SAMANT SINGH	504, , TOWER- A, , ATS HACINDAS, AHINSA KHAND- 1, INDIRAPURAM, GAZIABAD, U.P. CH. 114, R.K PURAM SUPREMET COURT OF INDIA- MOB: 9015393061 EMAIL: SINGHSAMANT3@GMAIL.COM	D/2256/2017
422. ANMOL SAXENA	MOB: 7042244466, 9910200383 EMAIL: ANMOL.SAXENA@LIBERTYLEGAL.IN	D/3505/2018
423. ANITA	CHAMBER NO.X-9, CIVIL WING, TIS HAZARI COURT, DELHI-110054 MOB.: 7838391117	D/565/2014
424. AVSHREYA PRATAP SINGH	22, TUGLAK CRESCENT, TUGLAK ROAD, NEW DELHI-110011 MOB.: 9810001315	D/2197/2016
425. PRACHI VERMA	MOB: 9911470764 EMAIL: PRACHI14V@GMAIL.COM	D/2959/2017
426. PRAHALAD NARAYAN SINGH	H.NO.C-801, SIGNATURE VIEW APARTMENTS, MUKHERJEE NAGAR,	D/7215/2018

		NEW DELHI-110009 MOB.: 9311693917	
427. VIKAS SHARMA		CHAMBER NO.373, LAWYERS CHAMBER, NEW BUILDING COMPLEX, SAKET COURT, NEW DELHI. MOB.; 9810418275	D/1895/1999
428. ARCHANA SURVE (SHINDE)		FLAT NO.41, DAKSHINESHWAR APPT., 10, HAILEY ROAD, NEW DELHI-110001 MOB.: 9921498000	D/5684/2021
429. MANEK SINGH		X-22 , REGENCY PARK, DLF PHASE- 4, GURUGRAM , HARYANA MOB: 9711139619 EMAIL: S.MANEK@YAHOO.COM	D/2262/2019
430. MADHAV NARAYAN		44, DARYA GANJ, NEW DELHI- 110002, MB: 999031444 EMAIL: MADHAV@NARAYANCHAMBER.COM	D/375/2018
431. THEEPA MURUGESAN		F. NO. A5-51, 5 TH FLOOR, CLUSTER- 4 , BLOCK- A , VASANT KUNJ, DELHI- 110070 MOB: 9818636496 EMAIL: 570LAWCHAMBERS@GMAIL.COM	D/2430/2016
432. PARANJAY CHOPRA		CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: G-18, LAJPAT NAGAR- III, NEW DELHI-110024 MOB: 9818665555 EMAIL: CHOPRA.PARANJAY@GMAIL.COM	D/845/2014